

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH)
AT PUNE
E.A. No. 01 of 2024
IN
O.A. No. 216 of 2023**

In the matter of:

Hasmukhbhai Bahecharbhai Parmar ...Applicant

versus

Detox India Pvt. Ltd. & Ors. ...Respondents

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Filed by:

Date: 06.05.2024

Place: **PUNE**



**Anindita Roy Chowdhury/Vatsala Rai/
Saurabh Batra**

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**REPLY ON BEHALF OF RESPONDENT NO. 1 TO THE
EXECUTION APPLICATION FILED BY THE
APPLICANT**

MOST RESPECTFULLY SHOWETH:

1. The present reply is being filed by Detox India Private Limited *i.e.* Respondent No. 1 (“**Detox/Answering Respondent**”) to the E.A. No. 01/2024 (WZ) (“**Execution Application**”) filed by the Applicant in O.A. No. 216/2023 (WZ) (“**Original Application**”) wherein the Applicant has *inter alia* sought permanent closure of Detox, imposition of penalty and compensation and purported victims. The present Original Application was listed before this Hon’ble Tribunal on 11.01.2024 wherein this Hon’ble Tribunal directed the Ld. Registry to convert the present Original Application into the Execution Application.
2. The Answering Respondent understands that the Applicant had filed O.A. No. 109/2022 (WZ) against, *inter alia*, the

Respondent Nos. 2 and 3 herein, which was disposed of by this Hon'ble Tribunal *vide* its order dated 23.01.2023.

3. Thereafter, the Applicant by the present Original Application seeking similar prayers as sought in O.A. No. 109/2022 (WZ). Since the reliefs as sought by the Applicant in the present Original Application are similar to the prayers as sought in O.A. No. 109/2022 (WZ), this Hon'ble Tribunal deemed it fit to convert the present Original Application into an execution petition seeking compliance of order dated 23.01.2023 passed in O.A. No. 109/2022 (WZ). Accordingly, this Hon'ble Tribunal, *vide* its order dated 16.01.2024 issued notice to the respondents herein and sought reply as to whether the directions issued by this Hon'ble Tribunal *vide* its order dated 23.01.2023 in O.A. No. 109/2022 (WZ) (“**Directions**”) were complied with or not.
4. Pertinently, the Answering Respondent was not a party to O.A. No. 109/2022 (WZ) and was not heard at any stage before Directions were passed by this Hon'ble Tribunal. Accordingly, the present Reply is being filed only in compliance to the order dated 16.01.2024 and the Answering Respondent reserves it right to file a detailed response in relation to O.A. No. 109/2022 (WZ) and Directions passed therein, as and when the need arises or if directed by this Hon'ble Tribunal.
5. The Execution Application filed by the Applicant is baseless, devoid of merits and completely misrepresents the facts which are vague and concocted. The Appellant, who is

totally unaware of the on-ground reality and actual facts, has levelled unfounded allegations and failed to support/substantiate such allegations by documents/evidence. The averments in the Execution Application are mere bald allegations which have no basis in law. Therefore, the Execution Application filed by the Applicant is nothing but a motivated publicity stunt filed with the sole intent to bring disrepute to the Answering Respondent and harm its legitimate business activities.

6. At the outset, the Answering Respondent denies each and every averment, statement, allegation and contention made by the Applicant. Nothing contained in the present reply may, unless specifically admitted herein, be deemed to be direct, indirect or an implied admission of any averment, contention or allegation made by the Applicant, save what are matters of record.
7. It is submitted that the Execution Application under reply is liable to be dismissed for the reasons, contentions and submissions as stated below in the Reply, all of which are in alternative and without prejudice to one another.

I. Brief Background

8. Detox India Private Limited is a private company incorporated on 02.04.2010 and is registered at Registrar of Companies, Ahmedabad. Detox has around 160 employees and over 180 associated members. It is involved in environmental services, including waste treatment activities.

9. Detox group is committed to working towards sustainable development and aims in providing world class services through continual improvement and technology upgradation in the field of 'Environment and Public Health' to conserve environment for the next generation.
10. Prior to the late 90's, preserving environment and allocating adequate budget for environmental preservation was the least of priorities in industries as well as with statutory bodies. The traditional waste management cycle had been through mass burn of waste, dumping or discharging illegally which has now evolved to a more scientific approach of 'Reduce, Reuse, Recycle and Recover' due to stringent Government regulations and an understanding of natural environmental benefits.
11. Detox group is playing an important role in this cultural shift by aligning all its efforts towards sustainable development. The shift of understanding waste as a resource by maximizing its value through proper treatment is bringing significant economic and environmental benefits.
12. It is submitted that Detox is operating a hazardous waste treatment facility at Ankleshwar, situated at Plot No. 7921-22-23, GIDC Estate, Ankleshwar, Bharuch District, Gujarat ("**Industrial Plant**"), amongst other facilities for waste management and treatment. The Answering Respondent has been compliant in obtaining all necessary approvals, clearances and permissions from Gujarat Pollution Control Board/ Respondent No. 2, amongst others, which are required to operate its business activities.

13. One such approval under which the business activities are currently undertaken is the Consolidated Consent and Authorisation (“CCA”) issued vide letter no. GPCB/ANK/CCA-1360 (7)/ID-32798/600654 dated 15.09.2021 under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 (“**Water Act**”). The CCA was further amended *vide* the CCA Amendment No H-126054, issued vide letter no. GPCB/ANK/CCA-1360 (9)/ID-32798 dated 02.06.2023 valid upto 29.03.2026, for operation of common facility for treatment and disposal of wastewater received through various industries. A copy of the CCA Amendment No. H-126054 is annexed hereto and marked as **Annexure – A**.

II. Preliminary Submission – Two Separate and Independent Proceedings

14. That on the basis of a complaint dated 04.06.2023, submitted by the Applicant to the GPCB/Respondent No. 2, the Respondent No. 2/GPCB had started enquiries, which ultimately culminated into a closure direction dated 11.08.2023 (“**Closure Direction**”). Subsequently numerous steps have been taken by the Answering Respondent including payment of environment damage compensation (“**EDC**”) of INR 25,00,000/- as well as deposit of bank guarantee of INR 10,00,000/- which has resulted into ‘Interim Revocation’ of the Closure Direction. It is submitted that these proceedings did not arise out of and from the Original Application No.109/2022(WZ), in which numerous directions were passed against the GPCB/respondent No. 2 and NAA/Respondent No. 3.

15. It is submitted that the Answering Respondent was not a party to the O.A. No. 109/2022 (WZ) and resultantly not privy to the proceedings conducted therein. As such, the Answering Respondent is unaware of the pleadings, arguments or rationale behind the order dated 23.01.2023 passed by this Hon'ble Tribunal.
16. Notwithstanding the above, the Answering Respondent understands that the order dated 23.01.2023 has been made applicable to it *vide* the order dated 16.01.2024 solely on the basis that the Industrial Plant of Detox 'is located in the same region i.e. Notified Area Authority of Ankleshwar, regarding which an earlier Original Application No.109/2022(WZ) was filed. Therefore, whatever directions were issued in that, would be applicable to the respondent No. 1 i.e., M/s Detox India Pvt. Ltd. also.'
17. It is further submitted that as per the Answering Respondent's understanding of the order dated 23.01.2023 (relevant portion extracted in the para above), the directions contained in 23.01.2023 also encompass within its purview, the Answering Respondent. It is however, humbly submitted that the above possibly could not have been the intention of this Hon'ble Bench, since (as mentioned above) the Answering Respondent was not a party to Original Application No.109/2022(WZ), in which the order dated 23.01.2023 was passed. Further, the directions dated 23.01.2023 was passed against and for compliance by the Respondent No. 2 and 3, *i.e.*, the GPCB and NAA respectively.

18. Therefore, while the said directions being 'Therefore, whatever directions were issued in that, would be applicable to the respondent No. 1 i.e., M/s Detox India Pvt. Ltd. also.', cannot be made applicable to the Answering Respondent, however with the intent to co-operate, provide actual facts and in order to comply with the direction of this Hon'ble Tribunal, to file reply, the present reply is being filed.

III. Issuance of closure directions against Detox by Respondent No. 2

19. As mentioned above, the Applicant had filed a complaint dated 04.06.2023 in relation to the coloured wastewater lying near the Industrial Plant. Basis the complaint, Respondent No. 2, through its authorised officer, conducted inspections of the Industrial Plant under section 23 of the Water Act on various dates being 04.06.2023, 25.06.2023, 26.06.2023, 29.06.2023, 01.07.2023 and 18.07.2023. Pursuant to the said inspections, certain non-compliances were found at the Industrial Plant leading to pollution in Amravati River. Accordingly, the Respondent No. 2 issued closure direction dated 11.08.2023 under section 33A of the Water Act wherein *inter alia* Detox was prohibited to continue with the manufacturing activities, close the operation of the Industrial Plant, submit a bank guarantee for INR 10,00,000 for compliance assurance at the time of revocation and deposit the interim environment damage compensation and as when communicated by the Respondent No. 2. A copy of the Closure Direction dated 11.08.2023 is annexed hereto and marked as **Annexure – B**.

IV. Interim Revocation of Closure Direction and resumption of operations by Detox

20. It is submitted that in compliance with the Closure Direction, the operations of the Industrial Plant were closed and electricity and water supply was disconnected on 28.08.2023. Thereafter, Detox filed an application to the Respondent No. 2 seeking revocation of the Closure Direction on 28.08.2023 (“**Interim Revocation Application**”) along with undertakings dated 24.08.2023 and 28.08.2023 ensuring compliance with the directions issued by the Respondent No. 2. A copy of the Interim Revocation Application is annexed hereto and marked as **Annexure – C**. A copy of the undertakings dated 24.08.2023 and 28.08.2023 is annexed hereto and marked as **Annexure – D**.
21. Detox also paid INR 25,80,000/- as EDC as determined by the Respondent No. 2 and submitted a bank guarantee dated 18.08.2023 of INR 10,00,000/- of ICICI Bank. A copy of the proof of payment of the EDC is annexed hereto and marked as **Annexure – E** and a copy of the bank guarantee dated 18.08.2023 is annexed hereto and marked as **Annexure – F**.
22. Detox also submitted a long term and short term action plan to Respondent No. 2/GPCB on 29.08.2023 and 08.09.2023 for corrective measures to prevent any contaminated wastewater discharge outside the Industrial Plant. A copy of the long term and short term action plan is annexed hereto and marked as **Annexure – G**.

23. The authorised officer of the Respondent No. 2 visited the Industrial Plant on 31.08.2023 and in furtherance to the said inspection, the Respondent No. 2 passed the interim revocation order dated 20.09.2023 (“**Interim Revocation Order**”) permitting Detox to resume the operations at the Industrial Plant for a period of 3 months from the date of the Interim Revocation Order. A copy of the Interim Revocation Order is annexed hereto and marked as **Annexure – H**.

24. After the Interim Revocation Order was passed, the authorised officer of the Respondent No. 2 visited the Industrial Plant on numerous occasions and based on the inspection of the Industrial Plant, sought written remarks from the Answering Respondent. Detox duly responded and clarified the compliances based on each of such inspections/visits. A copy of the letters issued by Detox to Respondent No. 2 dated 02.11.2023 (to the Notice of Entry dated 27.10.2023), 02.11.2023 (to the Notice of Entry dated 29.10.2023), 28.11.2023 (to the Notice of Entry dated 17.11.2023), 28.11.2023 (to the Notice of Entry dated 21.11.2023), 18.12.2023 (to the Notice of Entry dated 18.12.2023) and 10.01.2024 (to the written remarks for visit on 09.01.2024) are annexed hereto and marked as **Annexure – I (colly)**.

V. Compliance with the directions of the Interim Revocation Order

25. It is submitted that the Answering Respondent continues to be in compliance with the directions of the Interim

Revocation Order and short term and long-term action plan.

In accordance with the Interim Revocation Order, the Answering Respondent filed progress report of compliances regarding short term and long-term action plan on 09.01.2024 wherein the following compliance were stated:

SN	Ref,	Short term action plan	Target Date	Status on 09.01.2024	Remarks
1.	DIPL/CORR ISITE/2023/42	Cleaned all the storm water drains up to the discharge point.	25/09/2023	Completed	All storm water drain are cleaned up to the discharge points and it is in continuation on daily basis
2.		Wherever the applicable the seepage from the boundary wall area has been closed by plinth protection	30/09/2023	Completed	PCC along the compound wall at plant gate and canteen area has been done to prevent seepage of water outside plant premises.
3.		To avoid the seepage in the storm water drain, we have provided the Pressure grouting.	20/09/2023	Completed	Pressure grouting done at various location like PT area, Sludge shed area, MEE, SD plant and RO plant area.
4.		Bamboo tarpaulin shed to cover the salt for contamination in the storm water drain.	27/09/2023	Completed	Tarpaulin sheds are provided at SD,ME and PT areas to cover salt.
5.		Replace all the damaged roof sheets in order to protect process contamination to the storm water drain.	25/09/2023	Completed	Damage roof sheet replaced at MEE shed, Sludge Shed, SD Shed and Boiler Coal storage shed to avoid process contamination.

6.		Created the bund wall wherever there is possibility to have contamination to the storm water drain.	30/09/2023	Completed	Bund wall has been provided in plant at various locations like, MEE, ATFD, Sludge shed area, PT area, UG tank farm area, VOC tank farm area, DAF area, compressor room area to prevent seepage of water.
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SN	Ref,	Short term action plan	Target Date	Status on 08.01.2024	Remarks
1.	DIPL/ CORR ISITE/2023/42	BEIL and other TSDF sites require membership for disposal of the salt. We have our own landfill facility in SEPL Magnad. However, in case of our site closure etc., we will dispose of the n balance salt in BEL and other TSDF sites for which we will obtain said membership. We will ensure the salt quantity will not exceed our storage capacity (includes our landfill and membership capacities).	20/03/2024	Completed	We have membership of BEIL and additionally we have take membership for Ecocare Infrastructure and started Salt disposal from 05/12/2023.
2.		All the waste water underground collection tanks will be made	25/03/2024	In Progress	One tank (3405) has been cleaned and observed that there is no leakage in the tank.

		empty one by one and clean the tank as well as put In the bitumastic in order to avoid the seepage to avoid the contamination.			Parallely we are working on cleaning the other tanks
3.		Storm water drain will be applied bitumen coating in order to avoid contamination.	18/03/2024	In Progress	Trial has been taken in existing drains by 2 agencies. Once performance concluded will apply.
4.		Underground pit and permanent submersible pump at different locations in our premises for collecting the contaminated runoff to ETP.	20/03/2024	In Progress	Underground pit work with Pumping system has been Completed at Sludge Shed & MEE area Construction work has been completed & Pumping system work is under progress at SD plant & Canteen area Pit.
5.		Installation of HD night vision camera with recording facility at the back side, where rainwater falls	31/03/2024	Completed	High Definition 01 nos. camera installed at final discharge point.
6.		A dedicated tank of 350 KL (x2) will be provisioned for recollection of contaminated rain water during monsoon.	20/03/2024	Completed	Two tanks have been dedicated for rain water.
7.		Creation of Leachate Pit in the surroundings of a sludge shed	17/01/2024	Completed	The Leachate Pit was constructed in the surrounding of a sludge shed along with a pumping system

8.	DIPL/ CORR ISITE/2023/45	MEE effluent feed tank area covered with Sheet.	10/02/2024	Completed	MEE tank farm area covered with roof sheet and perling to avoid the cross contamination.
9.		PT filter press area covered with Sheet	12/02/2024	Completed.	PT filter press area covered with. roof sheet and perling to avoid the cross contamination.
10.		Arrangement of slope, drain and collection pit in ATFD area	31/01/2024	Completed.	Process drain with slope provided in the ATFD area. Pit has been constructed & a pumping arrangement has been provided to lift contaminated process water for further treatment.
11.		Provision of Bituminous on the wall of the pit.	31/03/2024	In Progress	Refer Point No.3
12.		Construction of bund wall in the Effluent unloading area	31/01/2024	Completed	Bund wall has been constructed at an unloading area to prevent mixing of process water with rain water and avoid contamination.

A copy of the progress report submitted to the Respondent No. 2 is annexed hereto and marked as **Annexure – J**.

26. In light of the above, it is pertinent to note as under –

- i. The Answering Respondent has constructed plinth protection wall to prevent seepages and leakages of the contaminated waste water from the Industrial Plant;

- ii. There has been no discharge of any kind of the waste water from the Industrial Plant;
- iii. During the visits/inspections by the authorised officers of the Respondent No. 2 on numerous occasions, the internal area of the Industrial Plant was observed clean and dry with no accumulation of contaminated water;
- iv. Detox is taking proactive steps to ensure strict compliance with orders and regulations of the Respondent No. 2;
- v. The boundary premises of the Industrial Plant are not only being observed using CCTV cameras, but are also being checked at regular intervals to detect any leakage of contaminated water;
- vi. Utmost care is being taken to maintain cleanliness of the Industrial Plant and routine checks are undertaken to ensure the same.

VI. Permanent Revocation Application filed by Answering Respondent

- 27. Detox filed an application seeking permanent revocation of the Closure Direction on 10.01.2024 (“**Permanent Revocation Application**”). A copy of the Permanent Revocation Application is annexed hereto and marked as **Annexure – K**.
- 28. Pertinently, the Respondent No. 2 has extended the operation of the Interim Revocation Order and consequently revoked the Closure Direction *vide* its order dated 15.03.2024 (“**March Revocation Order**”) for an additional

period of 3 months. A copy of the March Revocation Order is annexed hereto and marked as **Annexure – L**.

29. From the above, it is evident that Detox has already taken all corrective steps and implemented the action plan as per the directions of the GPCB/Respondent No. 2, to ensure that the wastewater is not released or discharged from the Industrial Plan of Detox.
30. It is re-iterated that the Closure Direction, Interim Revocation Order or March Revocation Order are neither arising out of nor interconnected with the Original Application or Execution Application as filed by the Applicant herein.
31. Therefore, since the Answering Respondent has already been in compliance and continues to be in compliance of corrective steps submitted to the concerned authority, Respondent No, 2/GPCB, that too in separate proceedings, the present Execution Application merits no consideration and ought to be dismissed by this Hon'ble Tribunal *qua* Detox.



FOR RESPONDENT NO. 1

THROUGH

Date: 03.05.2024

Place: Surat

A handwritten signature in blue ink, appearing to read "Saurabh".

**Anindita Roy Chowdhury/Vatsala Rai/
Saurabh Batra**

Advocates for the Respondent No. 1

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BOOK NO	2
SR NO.	000611
DATE	3 MAY 2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH)

AT PUNE

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Hasmukhbhai Bahecharbhai Parmar

...Applicant

vs.

Detox India Pvt. Ltd. & Ors.

...Respondents

AFFIDAVIT

I, Yogesh Gupta, S/o Sh. Jagan Nath Gupta, aged about 54 years, having my office at Detox House, H.No. 2/819 to 823, Hira Modi Ni Seri, Ring Road, Sagrampura, Surat 395002, do hereby as solemn affirmation state as under:

1. That I am the authorised signatory of the Respondent No. 1 and duly competent to swear the present Affidavit. I am sufficiently conversant with the facts of case as derived from the records available with the Respondent No. 1 and have also examined all relevant documents in relation thereto.
2. The accompanying reply has been drafted by my counsel under my instructions and the contents of the same may be read as part and parcel of the present affidavit.
3. I have read the contents of the accompanying reply and say that the contents therein are true and correct as per my own

[Handwritten signature]

 <p>भारत सरकार Government of India</p>	  <p>आधार</p>  <p>भारत सरकार Government of India</p>  <p>AADHAAR</p>
<p>भारत सरकार Government of India</p> <p>भारतीय विशिष्ट ओળખાણ પ્રાધિકરણ Unique Identification Authority of India</p> <p>મારો આધાર, મારા આળખ</p>	<p>માહિતી / INFORMATION</p> <ul style="list-style-type: none"> ■ આધાર એ ઓળખાણનું પ્રમાણ છે. નાગરીકતાનું નહિ. ■ આધાર અનન્ય અને સુરક્ષિત છે. ■ ઓળખ ચકાસવા માટે સુરક્ષિત QR કોડ/ ઓફલાઇન XML/ ઓનલાઇન પ્રમાણીકરણનો ઉપયોગ કરવો ■ આધારના તમામ સ્વરૂપો જેમ કે આધાર કાર્ડ, PVC કાર્ડ્સ, eAadhaar અને mAadhaar સમાન રીતે માન્ય છે. 12-અંકના આધાર નંબરની જગ્યાએ વર્ચ્યુઅલ આધાર ઓળખ (VID)નો પણ ઉપયોગ કરી શકાય છે. ■ 10 વર્ષમાં ઓછામાં ઓછું એકવાર આધાર અપડેટ કરો. ■ આધાર તમને વિવિધ સરકારી અને બિન-સરકારી લાભો/સેવાઓને સરળતાથી મેળવવામાં મદદ કરે છે. ■ આધારમાં તમારો મોબાઇલ નંબર અને ઇમેઇલ આઇડી અપડેટ રાખો. ■ આધાર સેવાઓ મેળવવા માટે સ્માર્ટફોન પર mAadhaar એપ ડાઉનલોડ કરો. ■ સુરક્ષા સુનિશ્ચિત કરવા માટે લોક/અનલોક બાયોમેટ્રિક્સ/આધાર સુવિધાનો ઉપયોગ કરો. ■ આધાર મેળવવા માંગતા સંગઠનોએ યોગ્ય સંમતિ મેળવવી જરૂરી છે. ■ Aadhaar is a proof of identity, not of citizenship. ■ Aadhaar is unique and secure. ■ Verify identity using secure QR code/offline XML/online Authentication. ■ All forms of Aadhaar like Aadhaar letter, PVC Cards, eAadhaar and mAadhaar are equally valid. Virtual Aadhaar Identity (VID) can also be used in place of 12 digit Aadhaar number. ■ Update Aadhaar at least once in 10 years. ■ Aadhaar helps you avail various Government and Non-Government benefits/services. ■ Keep your mobile number and email id updated in Aadhaar. ■ Download mAadhaar app on smart phones to avail Aadhaar Services. ■ Use the feature of lock/unlock Aadhaar/biometrics to ensure security. ■ Entities seeking Aadhaar are obligated to seek due consent.
<p>ભારત સરકાર Government of India</p>  <p>આધાર</p> <p>મારો આધાર, મારી આળખ</p>	<p>ભારત સરકાર Government of India</p> <p>ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ Unique Identification Authority of India</p>  <p>આધાર</p> <p>1947 help@uidai.gov.in www.uidai.gov.in</p>



Signature



knowledge, belief and information. No part of it is false and nothing material has been concealed therefrom.

Solemnly affirmed at Surat

On this 3rd day of May, 2024



[Handwritten signature]

DEPONENT

VERIFICATION

I, the Deponent, do hereby declare that this is my name and signatures and the contents of this affidavit are true and correct to the best of my knowledge, belief and information. No part of this affidavit is false and nothing material has been omitted thereof.

Verified at Surat on this 3rd day of May, 2024



- 3 MAY 2024

Date: 03.05.2024

Place: Surat

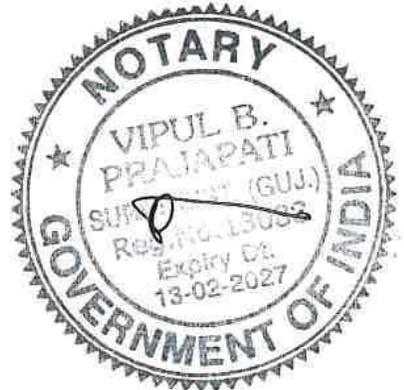
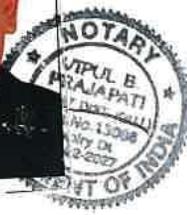


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DEPONENT



BOOK NO	2
SR NO.	000611
DATE	- 3 MAY 2024



BEFORE ME

[Handwritten signature]

VIPUL B. PRAJAPATI
NOTARY
SURAT DIST. (GUJ.)
GOVT. OF INDIA



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

Annexure A

By R.P.A.D.

CONSOLIDATED CONSENT AND AUTHORIZATION (CC & A - Amendment)

CCA AMENDMENT NO: H - 126054

NO: GPCB/ANK/CCA-1360(9)/ID-32798/

DT: /06/2023

To,
 ✓ M/s. DETOX INDIA PVT. LTD.
 PLOT NO: 7921-22-23,
 GIDC ESTATE ANKLESHWAR,
 DIST-BHARUCH.

SUB: Amendment in Consolidated Consent & Authorization (CC&A) under various Environmental Acts/ Rules.

REF: (1) Your application No. **264025** dated **15/11/2022**.
 (2) CCA No. AWH - 113467 dated: 15/09/2021 and further amended dated: 18/10/2021. (CCA Renewal)
 (3) CTE - Amendment No. CTE - 120389 dated: 03/08/2022.

Sir,

This has reference to the CCA order No: **AWH-113467, issued vide letter no. GPCB/ ANK/ CCA-1360(7)/ ID-32798/600654, dated 15/09/2021** under the provisions of the various Environmental Act/ Rules, which stands amended as under.

The Validity of this order will be up to 29/03/2026.

1. There shall be no change in production quantity/capacity from proposed changes.

2. Specific conditions:

- Unit shall submit details of High VOC and High Organic Containing effluent with bifurcation every month to the Board.
- Sender and receiver both shall comply with online manifest system and VLTS (Vehicle Location Tracking System).
- Unit shall comply with additional condition for CPA/SPA areas as per GPCB office order dated: 11/11/2019.

[A] Additional conditions under Air Act:

- Unit shall adhere to stringent air pollutants standards i.e. 80 % of existing flue gas and process emission standards in the CPA.

Flue gas Emission Standards		
Parameters	Existing	Revised norms (80% of Existing)
PM	150 mg/Nm ³	120 mg/Nm ³
SO ₂	100 PPM	80 PPM
NO _x	50 PPM	40 PPM

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- b) Following air pollution control measures shall be provided for the flue gas emission sources like Boiler, Thermic Fluid Heaters etc. (As Applicable) (For solid fuel based utilities)

Stipulated APCM in Red category industrial units of CPA	
Steam generation capacity (in TPH)	Type of APCM
Less than 1	Multi Cyclone
1 to <3	Multi Cyclone + Water Scrubber
3 to <6	Bag filter + Water Scrubber
≥ 6	ESP+ Water Scrubber

- c) Unit shall provide at least two stage scrubbing system of appropriate media for the control of the process gas emission.
- d) Unit shall install and commission Continuous Emission Monitoring System- CEMS (as per CPCB guidelines for relevant parameters) which shall be connected with GPCB/ CPCB server (In case of large and medium red category industries)
- e) All common facilities shall install CEMS (as per CPCB guidelines for relevant parameters) which shall be connected with GPCB/CPCB server to the Stacks provided with Common Multiple Effect Evaporator (CMEE), Common Spray Dryer, Common incinerator etc.
- f) The unit shall adhere to Sector specific guidelines/ SOP published by GPCB / CPCB from time to time for effective fugitive emission control. (like guidelines for: Stone crushing units, Coal handling units, spent solvent handling and management, spent acid management, Decontamination of drums, containers etc.)
- g) Unit shall take adequate measures to control odour nuisance from the industrial activities which may include measures like- use of masking agent with atomizer system (water curtain), closed / automatic material handling system, containment of the odour vulnerable areas etc.
- h) Unit shall not use Pet-coke, furnace oil, LSHS as a fuel.
- i) Unit shall adopt sectoral Best Available Technology-BAT (Like Use of Induction Furnace, Electric Arc Furnace instead of Cupola furnace in foundry industry, Caustic Recovery System in Cotton Textile units etc.)
- j) Unit shall provide green belt of 40% of the plot area, using concept of the social forestry and development of green belt outside project premises in adjacent areas.
- k) Unit shall provide Wall to Wall carpeting in vehicle movement areas within premises to avoid dusting.

[B] Additional conditions under the Water Act:

- a) Unit shall only use treated effluent for preparation of lime and other slurry in ETP. No fresh water shall be utilized in ETP.
- b) In the case, if the Industry is not a member of CETP and domestic waste water generation is more than 10 KLPD, industry shall install STP of adequate capacity and treated sewage shall be reused / recycled to the maximum extent.
- c) In case of Large and Medium Red Category industry, the unit shall install system for continuous monitoring of effluent quality / quantity as per CPCB guidelines for relevant parameters (like pH, Flow, Temperature, TOC/COD, NH3-N etc.) and shall be connected to GPCB server. In case, if the industry is a member of CETP, unit shall install flow meter.
- d) If the water consumption of the unit is more than 50 KLPD, Unit shall submit detailed water harvesting plan (off site).
- e) The unit shall explore Techno-Economic feasibility of Zero Liquid Discharge (ZLD) and if feasible, ZLD should be adopted.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

[C] Additional conditions under the Hazardous Waste Management Rules:

- Unit shall strictly carry out handling, storage and disposal of fly-ash, slag, red-mud, de-inking sludge etc. (High Volume- Low Effect Wastes) as per prevailing guidelines and its disposal at designated locations approved by the Board.
- Industry shall dispose its hazardous wastes through co-processing, pre-processing to the extent possible prior its disposal to incineration/ landfill as per provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
- Industry shall strictly comply with all the measures specified in guidelines for spent solvent management, spent acid management, and other guidelines/directions published from time to time by GPCB and/or CPCB, etc.
- Unit shall carry out transportation of hazardous wastes through GPS mounted vehicles only.

[D] Other General Conditions:

- Unit shall submit report of compliance of the conditions of EC every year to the Board prepared by third party.
- Unit shall enhance CER fund allocation to at least 1.5 times the slabs given in the OM dated 01.05.2018 for SPA and 2 times for CPA in case of Environmental Clearance.

3. **CONDITION UNDER THE WATER ACT:**

- 3.1 There shall be no change in water consumption, wastewater generation and their mode of disposal from proposed changes.

4. **CONDITIONS UNDER THE AIR ACT:**

- 4.1 There shall be no change in fuel consumption & flue gas emission from proposed changes.
- 4.2 There shall be no change in process gas emission from proposed changes.

5. **CONDITIONS UNDER HAZARDOUS & OTHER WASTES (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES, 2016**

- 5.1 Unit shall comply with provisions of Hazardous & Other Wastes (Management & Transboundary Movement) Rules-2016.
- 5.2 The condition No. 6.2 under authorization for Hazardous & other wastes of the CCA order No: AWH-113467, issued vide letter no. GPCB/ ANK/ CCA-1360(7)/ ID-32798/600654, dated 15/09/2021 is amended and shall now be read as under.

Sr. No.	Name of Haz. Waste	Cate. Number	Quantity			Facility
			Exi.	Pro.	Total	
1	Spent waste oil	5.1	3.43 Lit/Day	--	3.43 Lit/Day	Collection, Storage, Transportation, Reuse & Sale to registered re-processor
2	Spent carbon	36.2	0.138 MT/Day	--	0.138 MT/Day	Collection, Storage, Transportation, Disposed by Recycler/ Incinerator.
3	ETP sludge	35.3	20 MT/Day	--	20 MT/Day	Collection, Storage, Transportation and Disposal at TSDE.

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	Pre-treatment Sludge	35.3	21 MT/Day	--	21 MT/Day	Collection, Storage, Transportation and Disposal at TSDF.
4	Empty bags	33.1	9 Nos./Day	--	9 nos./Day	Collection, Storage, Reuse & Decontamination, Disposal by registered re-processor.
	Discarded barrels	33.1	4 Nos./Day	--	4 nos./Day	
5	Ammonium sulphate waste	37.3	0.86 MT/Day	--	0.86 MT/Day	Collection, Storage, Transportation, Disposal by sale to actual users/TSDF.
6	Salts from forced evaporation system (SD)	35.3	65 MT/Day	--	65 MT/Day	Collection, Storage, Transportation, Disposal by TSDF/recyclers.
	Salts from forced evaporation system (MEE + ATFD)	35.3	231 MT/Day	--	231 MT/Day	Collection, Storage, Transportation, Disposal by TSDF/recyclers.
7	Solvent from VOC stripper/ Separated organic material from raw effluent	20.2	20 KL/Day	480 KL/Day	500 KL/Day	Collection, Storage, Transportation and disposed by incinerator/ co-processing/ sale to Shree cement ltd and J.K. cement ltd. from who has authorization in valid CCA after making MoU.
8	Gypsum	--	23.72 MT/Day	--	23.72 MT/Day	Send to Cement industry/ TSDF site.
9	Fly ash from Boiler ESP	--	22.9 MT/Day	--	22.9 MT/Day	Sent to brick manufacturer/TSDF site.

6 All other conditions of the CCA order No: AWH-113467, issued vide letter no. GPCB/ ANK/ CCA-1360(7)/ ID-32798/600654, dated 15/09/2021 will remain same.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
02/06/2023
(Arun G. Patel)
ENVIRONMENT ENGINEER



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,

(T) 079-23232152

Annexure B

BY R.P.A.D.

CLOSURE DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME

WHEREAS you are having an industrial plant at **Plot No: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.**

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of water Act-1974 by its Consent Order No. H -126054 valid up to 29/03/2026 for operation of your common facility for treatment and disposal of waste water received through various industries (using spray dryer, MEE and ETPs) with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **04/06/2023, 25/06/2023, 26/06/2023, 29/06/2023, 01/07/2023 & 18/07/2023** under section-23 of the Water Act by the authorized officer of the Board it has been noticed that:

1. Unit is inspected w.r.t complaint regarding colored wastewater lying near M/s Detox India Pvt. Ltd on 04/06/2023 and during inspection near the unit area is observed contaminated brown colored waste water ponding lying.
2. Contaminated wastewater is found @ 100 x 3 meter area outside to main gate of the unit & there is no GIDC storm water drain near the catchment.
3. One contaminated waste water sample is collected from ponding lying outside the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH3-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.
4. During inspection, same colored patches observed near main gate within premises which was washed out from the main gate of the unit due to rain falling in early morning and same colored w/w is observed in unit storm water drain near ETP & spray dryer area and @ 10 nos sludge bags are found lying near storm water drain of ETP area in which seepages observed from this bags.
5. During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown colored w/w within premises.
6. Unit is inspected on 25/06/2023 with specific reference of contaminated water flowing in to GIDC storm water drain during rainy time and it is observed that brown colored contaminated rain water was flowing from storm water drain outlet of the unit leading to GIDC storm water drain ultimately to GIDC SWD near pumping station-C.
7. Unit has provided manual control valve at the final outlet of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises

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towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP. However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.

8. Discharge of contaminated rainwater coming from open area of plant premises and leading to Storm water drain of the unit is observed going on from the final outlet of the SWD of the unit.
9. One contaminated rain water sample is collected from the final outlet of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH₃-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.
10. Unit is visited on 26/06/2023 with reference to fish kill incidence and during inspection it is observed at upstream side of C pumping station brown colored effluent ponding is observed near GIDC storm water drain.
11. It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding are observed nearby and flow in GIDC storm water drain is also observed. It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.
12. Analysis Report of the waste water sample collected from ponding near Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH₃-N: 16.8 mg/l, Sulphide: 3.60 mg/l, Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l
13. Unit is again visited on 29/06/2023 with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain and brownish contaminated rain water runoff going outside unit premises through main gate of unit is observed, which goes to GIDC storm water drain outside the unit premises.
14. The Contaminated rain water discharged from this unit first goes near C-pumping station from where it flows into Sarañpur khadi ultimately meeting River Amravati.
15. Analysis report of the sample collected from contaminated rain water runoff going outside unit from near main gate of the unit shows parameter SS: 2450 mg/l, O & G: 1mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH₃-N: 9.52 mg/l, Sulphate: 290 mg/l, Chloride: 1900 mg/l
16. During the inspection, rain water discharge point located on back side of unit near canteen is observed closed (rain had stopped recently) however contaminated rain water having brownish color is observed in the sump following the gate valve of internal storm water drain.

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Outward No: 5566/17/3/2023



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

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(T) 079-23232152

17. One sample of waste water from contaminated rain water accumulated at sump near final gate of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH₃-N: 10.08 mg/l, Sulphate: 1064 mg/l, Chloride: 2225mg/l, Phenolic compounds: 2.37 mg/l
18. Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.
19. Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).
20. Unit is again visited on 01/07/2023 with reference to routine round in GIDC Ankleshwar area considering heavy rain going on, rain water discharge point located on back side of unit near canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.
21. The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.
22. Analysis report of the sample collected from contaminated rain water runoff from final storm water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH₃-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.
23. Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.
24. During the inspection, contaminated rain water runoff (color - dark brown, pH - 7-8 on pH strip) also going outside premises through main gate of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati
25. Analysis report of the sample collected from contaminated rain water runoff going outside premises through main gate of unit shows parameter O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH₃-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.
26. Unit is visited on 18/07/2023 during routine monitoring in GIDC Ankleshwar having heavy rainfall and it is observed that brown colored contaminated rain water flowing from the main gate of the unit.
27. Analysis report of the sample collected from contaminated rain water runoff going outside unit from near main gate of the unit shows parameter COD: 1112 mg/l, BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l, Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.
28. It is observed that spray drying activity and MEE plant is found in operation. Unit has stored @ 350 MT of MEE salt / Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are

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leading to units storm water drain and also going on main road through main gate.

29. During inspection it is observed that that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water drain at back side of the unit. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation
30. Analysis report of the sample from storm water drain outlet shows parameter COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.
31. Unit is not complying with CC&A condition 2.2 to maintain ZLD.
32. Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpurkhadi followed by Amravati River causing pollution in river.

AND WHEREAS the non-compliance as narrated above, observed in your industry is contributing to the pollution problem in Ankleshwar area.

AND WHEREAS on site written remarks were given during inspections & directed to comply within stipulated time period. However, you have submitted reply on 21/07/2023, 01/08/2023 & 09/08/2023 which is not acceptable as your industry is found discharging contaminated effluent frequently on 04/06/2023, 25/06/2023, 26/06/2023, 29/06/2023, 01/07/2023 & 18/07/2023 which is ultimately polluting Amravati River.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control board issue the direction under Section 33(A) of the Water Act - 1974 as under:

1. To prohibit the manufacturing activity on **15th day** at **Plot No: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.**
2. To stop operation of D.G. set and CPP on 15th day (if any).
3. To close the operation of your industrial plant on the above mentioned site on 15th day.
4. To direct the concerned authority to stop supply of electricity and water on 15th day.
5. This order will be effective with **15th day.**
6. To submit Bank Guarantee of Rs. 10 Lac for compliance assurance at the time of revocation.
7. **Interim Environment Damage Compensation (EDC) may be decided and communicated by board later on. Unit shall pay interim EDC as and when communicated by board at the time of revocation.**

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

IF the above direction is not complied on 15th day, you are liable for prosecution under Section 41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

IF any person aggrieved by aforesaid direction, you may file an appeal under Section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This letter is issued with the approval of the competent authority.

For and on behalf of
Gujarat Pollution Control Board

Arundh
11/08/2023
(Arun G. Patel)

ENVIRONMENT ENGINEER

NO: GPCB/ANK/CCA-1360(10)/ID-32798/

Dated: /08/2023

Issued to:

✓ M/s. DETOX INDIA PRIVATE LIMITED
PLOT NO: 7921-22-23,
GIDC ESTATE ANKLESHWAR,
DIST: BHARUCH, GUJARAT.

COPY TO:

1. **The Dy. Engineer (O&M)**

Dakshin Gujarat Vij Company Ltd (DGVCL),
GIDC Sub-Division, DGVCL,
Plot No. U/4/2, opp: GIDC Police Station,
GIDC Ankleshwar, Dist. Bharuch.....

I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **15th day effect** from the date of issue of this order to the industrial plant of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

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2. The Chief Officer

Ankleshwar Notified Area

Plot No.618/619,

GIDC Ankleshwar,

Dist: Bharuch

I am directed to request you to disconnect supply of **WATER** with 15th day effect from the date of issue of this order to the industrial plant of **M/s. DETOX INDIA PRIVATE LIMITED, PLOT NO: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH** & intimate to us accordingly.

3. Regional Officer

Gujarat pollution Control Board,

Regional Office,

Ankleshwar..... to follow up for compliance of this direction & send IR/AR.

For and on behalf of
Gujarat Pollution Control Board

Arundh
11/08/2023

(Arun G. Patel)

ENVIRONMENT ENGINEER

Outward No:750656, 11/08/2023

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Annexure C

DETOX INDIA
operated by VEOLIA

GPCB ID: 32798

28th August, 2023

To,
The Unit head
{Ankleshwar Division}
Gujarat Pollution Control Board
Sector 10 -A, Parayavarn Bhavan
Gandhinagar 382 010

Handwritten: 28/08/2023
Gujarat Pollution Control Board
Head Office
Sector No.-10-A,
Gandhinagar-382010

SUB : REVISED SUBMISSION OF APPLICATION FOR REVOCATION OF CLOSURE ORDER ON DATED 11/08/2023
REF : 1) YOU'RE LETTER NO.: GPCB/ANK/CCA-1360(10)/ID-32798/750656, Dated 11/08/2023
2) Online Query dated: 28.08.2023

Respected Sir,

This has reference to the above subject matter; we are herewith submitting application for revocation of referred closure order.

Sr No		Particulars
1.	-	Application form D7 of Revocation
2.	Annexure - I	Remedial Measure Action Taken
3.	Annexure - II	Notarized undertaking of compliance of closure Director
4.	Annexure - III	Bank Guarantee
5.	Annexure - IV	Form -20
6.	Annexure - V	Form -21
7.	Annexure-VI	Compliance report of recommendation given by Auditor
8.	Annexure-VII	Form-V
9.	Annexure-VIII	Electric Power disconnection letter
10.	Annexure-IX	Water Supply disconnection letter
11.	Annexure-X	Undertaking (Rs. 300) for liability of trial run revocation expiry

We have already disconnected electric power supply & water supply. Letter from concern authorities are enclosed. Moreover, We have uploaded compliance report of directions (point 1-32) in closure order under the tag Extra Document if Require by ROH. We have also complied with query raised on XGN.

Detox India Private Limited

(Formerly - Ankleshwar Cleaner Process Technology Centre Pvt Ltd.)

Plot No. 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. Bharuch-393002 (Guj.) INDIA

Corporate Office: Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. +91 261 2351248, 2346181, E-mail: info@detoxindia.com | CIN: U90000GJ2010PTC060122

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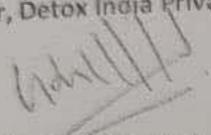


DETOX INDIA
operated by  VEOLIA

We humbly request you to accept our compliances and revoke the closure order.

Thanking you,
Yours Faithfully,

For, Detox India Private Limited


Authorized Signatory

Copy to

- 1) Regional Office, Gujarat Pollution Control Board – Ankleshwar

Detox India Private Limited

(Formerly Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. Bharuch-393002 (Guj.) INDIA

Corporate Office: Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph: +91 261 2351248, 2346181; E-mail: info@detoxindia.com | CIN: U90000GJ2010PTC060122

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DETOX INDIA
operated by  **VEOLIA**

- Consent Order No: AWH-113467, Date of Issue 15/09/2021 Valid Up To 29/03/2026
 - CCA-Amendment vide letter no. GPCB/ANK/CCA-1360(7)/ID-32798/603734, Date of Issue 18/10/2021 VALID UP TO 29/03/2026
 - CCA-Amendment Order No. H-126054 vide letter no. GPCB/ANK/CCA-1360(9)/ID-32798/743716, Date Of Issue 02/06/2023 Valid Up To 29/03/2026
10. Time period of water Cess deposited:- **Not Applicable**
 11. Pollution testing (sample analysis charge) fees are paid or pending as on date :- **Yes, regularly, within time frame.**
 12. If area belongs to water scarcity zone, if yes, then from where industry is getting or pending as on date :- **No**
 13. Details of closures Orders issued form GPCB in last two years: - **No. (This is a first Closure Order)**
 14. Whether industry has filled form -20 of last Month or not :- **Yes. Attached as Annexure – IV**
 15. Whether industry has filled form -21 of last year or not :- **Yes. Attached as Annexure – V**
 16. Environment Audit report (if needed) :- **Yes**
 - 1) Fulfillment report of last year's Environment Audit Report: **Attached as Annexure-VI**
 - 2) Existing year's Environment Audit consent letter: **Environment Audit report for Year October-2022 to March-2023 is done by R.N.G. Patel Institute of Technology.**
 17. Whether Environment statement (Form – V, EP Act) has been filled or not: **Yes. Attached as Annexure-VII**

For, Detox India Private Limited

Authorized Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No : 7921, 7922, 7923 G.I.D.C. Ankleshwar, Dist : Bharuch -393002 (Guj.) INDIA

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Corporate Office : Detox House, Opp. Gujarat Sahasra Shiksha, Dohla Dahanu, Dahanu, Dist. Bharuch, Gujarat -395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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IN-GJ30059678112430V

INDIA NON JUDICIAL

Government of Gujarat

Certificate of Stamp Duty



सत्यमेव जयते

₹300



Certificate No.	IN-GJ30059678112430V
Certificate Issued Date	24-Aug-2023 02:39 PM
Account Reference	IMPACC (AC)/ gj13209311/ ANKLESHWAR1/ GJ-BH
Unique Doc. Reference	SUBIN-GJGJ1320931185114015238943V
Purchased by	VIPULBHAI THAKORBHAI PARMAR
Description of Document	Article 5(h) Agreement (not otherwise provided for)
Description	UNDERTAKING
Consideration Price (Rs.)	0 (Zero)
First Party	DETOX INDIA PVT LTD
Second Party	GUJARAT POLLUTION CONTROL BOARD
Stamp Duty Paid By	DETOX INDIA PVT LTD
Stamp Duty Amount(Rs.)	300 (Three Hundred only)

Register Serial No. *Susri/2023*

Date : **24 AUG 2023**

My Commission Expires
on 03-02-2025





₹300

IN-GJ30059678112430V

IIE 0012999329

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2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

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UNDERTAKING

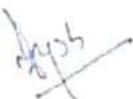
I, Yogesh Gupta, Authorized person of M/s. Detox India Private Limited, located at Plot No. 7921, 7922, 7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India & office at K.G. Chambers, Udhana Darwaja, Ring Road, Surat- 395002 hereby solemnly undertake as below-

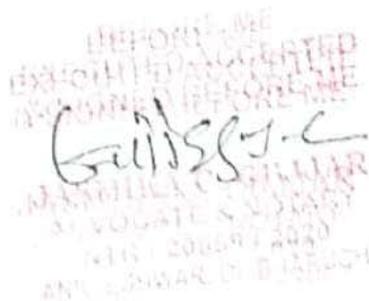
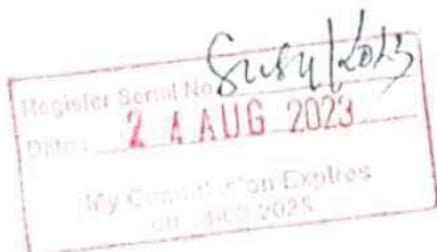
- We shall monitor the quality of storm water to be drained out from designated points.
- Contaminated waste water from Storm Water Drain (SWD) is being subjected to in house Evaporation Facility. It shall be collected in catch point and allowed into the ETP & MEE system for further treatment (Zero liquid Discharge -ZLD) in our unit.
- In case of excess/heavy/extreme rain or rain water : We shall adhere strictly to the SOP for discharge storm water in to GIDC's SWD. We always intimate the Board before opening the valve. First, we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms. If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
- For small pondings, we collect rain water and neutralize the same, take back for further treatment within premises.
- For small patches, it shall be contained by neutralizing agent and collected, Stored & disposed to TSDF Site.
- We carry out cleaning all truck tires to avoid contamination. Trucks shall be parked at designated parking area.
- We shall store Hazardous waste at designated storage area i.e. under roof.
- We shall maintain good housekeeping in our unit.

Moreover, we are continuously making serious efforts to comply with various conditions given by the Board in the CC&A.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited


Mr. Yogesh Gupta
(Authorized Person)



Annexure-III Bank Guarantee



Date: 18-08-2023
Ref: 0052NDDG00012724

To,
CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,
PARYAVARAN BHAVAN, SECTOR 10 A,

GANDHINAGAR
GUJARAT
INDIA
382010

Sub: Issuance of Bank Guarantee

Dear Sir/Madam,

Please find enclosed Bank Guarantee issued by ICICI Bank Limited ("ICICI Bank") favoring yourself on behalf of: DETOX INDIA PRIVATE LIMITED, 501, DETOX HOUSE, 5TH FLOOR, RING ROAD,, SAGRAMPURA, HIRA MODI NI SERI, , SURAT, GUJARAT, INDIA, 395002 ("Bank Guarantee") with the tenor and claim period as requested by you. For ease of reference the details have been reproduced as below:

Bank Guarantee No. & Date of Issue	Expiry Date	Claim Expiry Date	Currency	Amount of Bank Guarantee
0052NDDG00012724 18-08-2023	17-08-2024	17-08-2024	INR	10,00,000.00

We confirm that the officials who have signed the above Bank Guarantee are authorized to sign such documents on behalf of ICICI Bank. You may verify genuineness of the Bank Guarantee from any branch of ICICI Bank in your own interest.

In the event of invocation, we request you to please ensure compliance with the terms and conditions of the Bank Guarantee in order to ensure timely payment. You are requested to ensure special care inter alia with respect to the following in the invocation claim letter -

- Bank Guarantee Number
- Expiry/Claim Expiry date
- Claim Amount
- Designated Bank branch for submission of invocation claim
- Any declaration / certification that may be required as part of the guarantee text.
- Any other requisite document including the original Bank Guarantee.

Please note that ICICI Bank shall not be liable under the Bank Guarantee post expiry of the claim period as requested by you.

Thanking you,

Yours faithfully,

For ICICI Bank Limited
Authorized Signatory



ROHIT CHAUHAN
491486
DEPUTY MANAGER

ICICI Bank Limited
Anjan Shalaka, Lal Bungalow,
Athwa Lines, Surat - 395 007, Website www.icicibank.com

Regd. Office : ICICI Bank Tower, Near Chakli Circle,
Old Padra Road, Vadodara 390 007,
India.

Corp. Office : ICICI Bank Towers, Bandra-Kurla
Complex, Mumbai 400051, India.

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INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty

Certificate No.	: IN-GJ24228989900015V
Certificate Issued Date	: 16-Aug-2023 12:48 PM
Account Reference	: IMPACC (SV)/ gj13322704/ NANPURA/ GJ-SU
Unique Doc. Reference	: SUBIN-GJGJ1332270473643857666391V
Purchased by	: DETOX INDIA PVT LTD
Description of Document	: Article 32 Letter of Guarantee
Description	: BANK GUARANTEE
Consideration Price (Rs.)	: 0 (Zero)
First Party	: DETOX INDIA PVT LTD
Second Party	: ICICI BANK LTD
Stamp Duty Paid By	: DETOX INDIA PVT LTD
Stamp Duty Amount(Rs.)	: 300 (Three Hundred only)

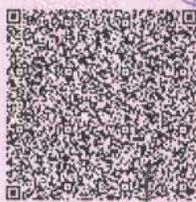
THIS STAMP PAPER FORMS ON INTEGRAL PART OF

SG NO. 6052NDDG00012724

AMOUNT 10,00,000.00

DATED 18/08/2023 ISSUED ON

BEHALF OF *Detox Indi*
Chairman, Gujarat Pollution
Control Board, Paryavaran
Bhavan, Sector 10A



ANAMIKA DUBEY
TEAM LEADER (392399)



MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)

IE 0011211154

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BG Number: 0052NDDG00012724 Sr.No. 854765
 Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
 (Incorporated in India)



- 1 Re : Bank Guarantee No.0052NDDG00012724 dated 18/08/2023 in your favour on behalf of M/s.
- 2 DETOX INDIA PVT. LTD.,
- 3 1. In consideration of the Chairman, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector
- 4 10 A, Gandhinagar – 382010 (Herein referred to as Board) having agreed to exempt M/s. DETOX
- 5 INDIA PVT. LTD., 501, Detox House, 5th Floor, Ring Road, Sagrampura, Hira Modi Ni Seri, Surat
- 6 395002, Gujarat, India (herein referred to as Company) from the demand under the terms and
- 7 conditions of an agreement dated 20/07/2022 between Gujarat Pollution Control Board and M/s.
- 8 DETOX INDIA PVT. LTD., (herein called "the said agreement") of security deposit for the due
- 9 fulfillment by the said Company(s) of the terms and conditions in the said agreement, on
- 10 production of a bank guarantee for Rs.10,00,000/- (Rupees Ten Lakh Only), we Bank of Baroda
- 11 pay to the beneficiary an amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only) against
- 12 any loss or damage caused to or suffered or would be caused or suffered by the beneficiary be
- 13 reason of breach obey the said company (s)of any terms or conditions contained in the said
- 14 agreement.
- 15 2. We, ICICI Bank Limited. do hereby undertake to pay the amounts due and payable under this
- 16 guarantee without any demur, merely on a demand from the beneficiary stating that the amount
- 17 claimed is due way of loss or damage caused to or would be caused to or suffers by the been
- 18 by reason of any breach by the said Company(s) or any of the terms or conditions contained in
- 19 the said Agreement or by reason of the company(s) failure to perform the said agreement. Any
- 20 such demand on the Bank shall be conclusive as regards the amount due and payable by the
- 21 Bank under this guarantee. However our liability under this guarantee shall be restricted to an
- 22 amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only).
- 23 3. We ICICI Bank Limited, further agree that the guarantee herein contained shall remain in full
- 24 force and except during the period that would be taken for the performance of the said
- 25 Agreement end that it shall continue to be enforceable till all the dues of the beneficiary under
- 26 or by virtue of tile said Agreement have been fully paid and its claim satisfied or discharged or
- 27 till 17/08/2024 beneficiary Gujarat Pollution Control Board certifies that the terms and conditions
- 28 of the sale Agreement have been fully and properly carried out by the said Company (s) and
- 29 accordingly discharges the guarantees.
- 30 4. This Contract of Bank Guarantee shall remain in operation for a period of 12 Months only
- 31 after the date on which this contract is signed by the parties. The demand if any for payment
- 32 under the terms of this contract shall be made by the beneficiary within the said period of 12
- 33 months only. The beneficiary may enforce the right pursuant to such demand in any Court or

ANAMIKA DUBEY
 TEAM LEADER (392399)



MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
 Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

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BG Number: 0052NDDG00012724Sr.No. 854766

Issuance Date: August 18, 2023

BANK GUARANTEE

ICICI Bank Limited

(Incorporated in India)



34 Tribunal in accordance with Law.

35 5. We, ICICI Bank Limited, further agree with the beneficiary shall have the fullest liberty without
36 our consent and without accepting in any manner our obligation here under to vary any of the
37 terms and conditions of the said Agreement or to extend time of performance by the said
38 Company (s) from time to time or to postpone for any time or form time to any of the power
39 exercisable by the beneficiary against the said Company(s) and to forbear or enforce any of the
40 terms and conditions relating to the said agreement and we shall not be relieved from our
41 liability by reason of any such variation or extension being granted to the said Company (s) or
42 for any forbearance, act or omission on the part of beneficiary or any indulgence by the
43 beneficiary to the said Company(s) or by any such matter or thing whatsoever which under the
44 law relating to sureties which would but for this provision have affect of so relieving us.

45 6. The beneficiary shall, as far as possible, assess and quantify the actual loss / damage suffered
46 before invocation and invoke the guarantee accordingly if it is / was not possible for the
47 beneficiary to furnish the actual loss / damage suffered at the time of invocation then, the bank
48 shall pay the amounts in terms of invocation by the beneficiary. The beneficiary shall,
49 nevertheless, at least after receipt of the guarantee money from the bank, assess and finally
50 quantify the actual loss / damage and while setting the accounts of the Company viz M/s.
51 DETOX INDIA PVT. LTD., shall pay the residual dues payable to the Company (all relating to the
52 contract in respect of which the guarantee has been issued and at least to the extent of
53 payments made by the Bank) to / through the Bank and shall not pay the dues, in any event
54 directly to the Company.

55 7. We ICICI Bank Limited lastly undertake not to revoke this guarantee during its currency
56 except with the previous consent of the beneficiary in writing.

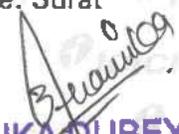
57 Notwithstanding anything to the contrary contained herein

58 1. Our liability under this Guarantee shall not exceed Rs.10,00,000/- (Rupees Ten Lakh Only).
59 This Bank Guarantee shall be valid up to 17/08/2024 and

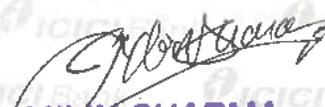
60 2. We are liable to pay the guarantee amount or any part thereof under this bank guarantee only
61 and only if you serve upon us written claim or demand on or before 17/08/2024 (the date of
62 expiry) Guarantee.

63 Date: 18-08-2023

64 Place: Surat


ANAMIKA DUBEY
TEAM LEADER (392399)




MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

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Annexure-IV Monthly return-July-2023

Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

1. Name & address of Industry : DETOX INDIA PRIVATE LIMITED,
GIDC Ankleshwar,
Ankleshwar - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC :
Ankleshwar

PCB ID : 32798

2. Phone No. : 9714712866**3. Date of commencement of Manufacturing process :** 01/10/2015**4. CTEs No. & Date :** CEE-120389,15/04/2029**5. CCA No. & Date of Expiry :** H-126054, 29/03/2026**6. Water Cess (with Interest) paid up to which Period :** 2017-2018**7. Laboratory charges pending if any :** 0**8. Water consumed during the month (by all sources)in KL :** Meter Reading=0,Kilo Litre=23723**Water Cess Cooling Boiler/Dom/BIO Degradable/Non BIO Degradable :** 22011 / 1229 / 421 / 62**9. Electricity consumed in PRODUCTION :** 1762409 **ETP/CETP :** 401643 **APCM :** 85234**9A. Stack attached to :** Boiler,D.G. Sets,Hot Air Generator,*** Not Applicable,.... Any Other**10. Fuel consumed during the month :** Coal**11. Products :** ammonia/ voc stripper,mee / mvr with atfd & centrifuge,spray dryer**12. Work of Control Measures In Progress :** Nothing in Progress**13. Upgradation / Addition of PCM is Required :** ETP**14. HAZ Waste Disposal(in Metric Tonne):** Land Filling Waste to TSDF=265.000,INC. Waste for Incineration=729.000,Trucks despatched=34

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	6245.000-M.T	
GAS		PM Boiler	28.200-NM3	
GAS		PM Spray Dryer	75.400-NM3	
PRD	242832	ammonia/ voc stripper	863.000-M.T	
PRD	242833	mee / mvr with atfd & centrifuge	9984.000-M.T	
PRD	242835	spray dryer	8110.000-M.T	

N I C

Date : 22/08/2023

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Authorised Signatory

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

Online Manifest Prepared

MF ID- Date	Truck No- Date	TSDf Name	H.W Remark / Qty
2158161- 31/07/2023	GJ16AU5725- 31/07/2023		salt from evaporation 7.010 MTS (35.3)
2158139- 31/07/2023	GJ16AV1082- 31/07/2023		salt from evaporation 6.410 MTS (35.3)
2157102- 30/07/2023	GJ16AU5725- 30/07/2023		salt from evaporation. 7.500 MTS (35.3)
2156627- 29/07/2023	GJ16AU5725- 29/07/2023		SALT FROM EVAPORATION 6.240 MTS (35.3)
2156628- 29/07/2023	GJ16AV1082- 29/07/2023		SALT FROM EVAPORATION 5.880 MTS (35.3)
2156269- 29/07/2023	GJ16AV1150- 29/07/2023		Solvent from VOC Stripper 32.520 MTS (20.2)
2155524- 28/07/2023	GJ16AW1687- 28/07/2023		salvant from voc stripper 31.200 MTS (20.2)
2155510- 27/07/2023	GJ16AV1082- 27/07/2023		salt from evaporation 7.260 MTS (35.3)
2154730- 27/07/2023	GJ16AW0197- 27/07/2023		solvent from voc stripper 28.200 MTS (20.2)
2154290- 26/07/2023	GJ16AV9162- 26/07/2023		Solvent from VOC stripper 29.300 MTS (20.2)
2154718- 26/07/2023	GJ16AU5725- 26/07/2023		salt from evaporation 8.580 MTS (35.3)
2154719- 26/07/2023	GJ16AU4233- 26/07/2023		salt from evaporation 8.120 MTS (35.3)
2153920- 26/07/2023	GJ16AW1871- 26/07/2023		solvent from voc stripper 32.500 MTS (20.2)
2151912- 26/07/2023	GJ16AV9092- 26/07/2023		Solvent from VOC Stripper 29.320 MTS (20.2)
2153461- 25/07/2023	GJ16AU5725- 25/07/2023		salt from evaporation 7.260 MTS (35.3)
2153122- 24/07/2023	GJ16AU4233- 24/07/2023		Salt from evaporation. 8.460 MTS (35.3)
2152353- 23/07/2023	GJ16AU5725- 23/07/2023		Salt from evaporation. 6.630 MTS (35.3)
2151960- 22/07/2023	GJ16AU5725- 22/07/2023		salt from evaporation 6.550 MTS (35.3)
2151958- 22/07/2023	GJ16AV1082- 22/07/2023		SALT FROM EVAPORATION 8.650 MTS (35.3)

N I C

Date : 22/08/2023

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Company Seal

Authorised Signatory

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

2151296-21/07/2023	GJ05AT2900-21/07/2023		Salt from evaporation 5.770 MTS (35.3)
2149900-20/07/2023	GJ16AV9342-20/07/2023		solvent from voc stripper 26.200 MTS (20.2)
2148793-20/07/2023	GJ16AW1610-20/07/2023		salvont from voc stripper 30.200 MTS (20.2)
2149863-20/07/2023	GJ16AW2483-20/07/2023		Salvant from voc stripper 32.200 MTS (20.2)
2147473-20/07/2023	GJ16AU5121-20/07/2023		solvent from voc stripper 29.200 MTS (20.2)
2150131-20/07/2023	GJ16AU5725-20/07/2023		Salt from evaporation 6.080 MTS (35.3)
2150146-20/07/2023	GJ16AV1082-20/07/2023		Salt from evaporation 6.050 MTS (35.3)
2148663-20/07/2023	GJ16AV9235-19/07/2023		Solvent from VOC Stripper 26.700 MTS (20.2)
2148297-18/07/2023	GJ16AW3166-18/07/2023		Salvant from voc stripper 29.320 MTS (20.2)
2147472-17/07/2023	GJ16AV9290-17/07/2023		solvent from voc stripper 28.700 MTS (20.2)
2147462-17/07/2023	GJ05AT2900-17/07/2023		Salt from evaporation. 8.050 MTS (35.3)
2147100-17/07/2023	GJ16AV9029-17/07/2023		solvent from voc stripper 29.200 MTS (20.2)
2146381-17/07/2023	GJ16AV5678-17/07/2023		Solvent from VOC Stripper 30.200 MTS (20.2)
2146854-17/07/2023	GJ16AW0461-17/07/2023		Solvent from VOC Stripper 31.500 MTS (20.2)
2146950-15/07/2023	GJ16AU5725-15/07/2023		Salt from Evaporation 8.190 MTS (35.3)
2146314-15/07/2023	GJ05AT2900-15/07/2023		Salt from evaporation. 8.120 MTS (35.3)
2146284-14/07/2023	GJ25T7236-14/07/2023		salt from evaporation 7.300 MTS (35.3)
2146255-14/07/2023	GJ16AV2961-14/07/2023		salt from evaporation 6.930 MTS (35.3)
2146114-14/07/2023	GJ16AV1082-14/07/2023		SALT FROM EVAPORATION 6.840 MTS (35.3)
2145554-13/07/2023	GJ16AU5725-13/07/2023		salt from evaporation 7.330 MTS (35.3)
2144768-12/07/2023	GJ05AT2900-12/07/2023		salt from evaporation. 6.450 MTS (35.3)

N I C

Date : 22/08/2023

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

2144032-12/07/2023	GJ05BT7557-12/07/2023	salt from evaporation 7.320 MTS (35.3)
2143986-11/07/2023	GJ12AY5102-11/07/2023	Salt from evaporation. 11.880 MTS (35.3)
2143917-11/07/2023	GJ12AY5120-11/07/2023	salt from evaporation. 12.460 MTS (35.3)
2142487-10/07/2023	GJ16AW2483-10/07/2023	solvent from voc stripper 33.200 MTS (20.2)
2142150-09/07/2023	GJ12AY5102-09/07/2023	salt from evaporation 9.370 MTS (35.3)
2142178-09/07/2023	GJ12AW0046-09/07/2023	salt from evaporation. 9.750 MTS (35.3)
2142121-08/07/2023	GJ12AY5111-08/07/2023	salt from evaporation. 10.030 MTS (35.3)
2142094-08/07/2023	GJ05BT7557-08/07/2023	Salt from evaporation. 6.590 MTS (35.3)
2142061-08/07/2023	GJ16Z8098-08/07/2023	Salt from Evaporation 6.610 MTS (35.3)
2142046-08/07/2023	GJ05BT7557-08/07/2023	salt from evaporation. 6.590 MTS (35.3)
2140862-08/07/2023	GJ16AU4427-08/07/2023	Solvent from VOC Stripper 29.200 MTS (20.2)
2140731-07/07/2023	GJ16AV8076-07/07/2023	solvent from voc stripper 32.110 MTS (20.2)
2140742-07/07/2023	GJ16AW1657-07/07/2023	solvent from voc stripper 30.200 MTS (20.2)
2140859-07/07/2023	GJ16AW1871-07/07/2023	Solvent form VOC Stripper 32.100 MTS (20.2)
2140700-06/07/2023	GJ16Z8098-06/07/2023	salt from evaporation 8.240 MTS (35.3)
2140618-06/07/2023	GJ12AY5111-06/07/2023	Salt from evaporation 13.490 MTS (35.3)
2140373-06/07/2023	GJ16AW1687-06/07/2023	Solvent from voc stripper 30.200 MTS (20.2)
2140017-06/07/2023	GJ16AV9092-06/07/2023	Solvent from VOC Stripper 29.200 MTS (20.2)
2136764-01/07/2023	GJ16AW2483-01/07/2023	SOLVONT FROM VOC STRIPPER 33.200 MTS (20.2)

N I C

Date : 22/08/2023

4 / 4

Company Seal

Authorised Signatory

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Annexure-V Form-21-Annual Report

Form No. 21
GUJARAT POLLUTION CONTROL BOARD
“Paryavaran Bhavan”, Sector - 10 A,
GANDHINAGAR - 382 010.

ANNUAL REPORT FROM INDUSTRY

(To be submitted Online (XGN) by each industrial unit on or before 31st March 2023 in respect of Calendar Year ended on previous 31st December 2022

1.	GPCB ID No.	32798
2.	Name & Address of the Unit	M/s. Detox India Private Limited, Plot No. 7921-22-23, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India.
3.	Phone Nos.	(M): 8826111544
4.	CCA No., Date & Validity (Copy of the CCA should be enclosed)	- Consent Order No: AWH-113467, Date Of Issue 15/09/2021, Valid Up To 29/03/2026 - CCA-Amendment Vide Letter No. GPCB/ANK/CCA-1360(7)/Id-32798/603734, Date Of Issue 18/10/2021, Valid Up To 29/03/2026 - CCA-Amendment Order No. H-126054 Vide Letter No. GPCB/ANK/CCA-1360(9)/ID-32798/743716, Date Of Issue 02/06/2023, Valid Up To 29/03/2026

5. Production :

Sr. No.	Name of the Products	Consented (CCA) Quantity per month	Total produced during the previous year	Total produced during the year	Name of the supporting document or record.
1.	2.	3.	4.	5.	6.
1.	Common effluent treatment Plant For MEE Condensate & Scrubbing solution for in-house treatment)	2.1 MLD	-	572701 KL/Annum	MIS Data
2.	Ammonia/VOC Stripping	1800 KL/Day	-	16613 KL/Annum	Monthly Return updated on XGN
3.	MEE/MVR with ATFD & Centrifuge	1800 KL/Day	-	259267 KL/Annum	Monthly Return updated on XGN
4.	MVR	150	-	-	

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		KL/Day			
5.	Conventional ETP (2 Stage Aeration with MBR & RO)	1620 KL/Day	-	-	
6.	Spray Dryer (to achieve Zero discharge)	2 nos. X 250 KL/Day	-	166261.8 KL/Annum	Monthly Return updated on XGN
7.	Steam Boiler	18.5 TPH X 1 no Boiler	-	-	-
8.	Power Generation	1 no X 4.8 MW=4.8 MW though back pressure turbine	-	2730 MW per Annum	Monthly Return updated on XGN
9.	Integrated Common Boiler Facility	120 TPH (6 TPH X 2 nos)	-	-	-
10.	Boiler water preparation unit	900 KL/Day	-	-	-
11.	MVR only for treatment of Boiler water preparation plant RO Reject	1 no. X 300 KL/Day	-	-	-

6. Raw Materials (RM) :

Sr.No.	Name of the Products	Name of the Raw Materials	Consented (CCA) or calculated quantity per year	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.	6.
1	Effluent Treatment	Caustic lye	15 MT/month	556 MT/Annum	MIS data
2		Sulphuric acid	1800 KL/month	10325 KL/Annum	MIS data
3		Lime	1680 MT/month	1438 MT/Annum	MIS data

7. Utilities :

Sr.No.	Name of the Utility	Consented (CCA) Quantity per year.	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.

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1.	Electric Power	-	36955044 Unit	Monthly Return updated on XGN
2.	Captive Power	4.8 MWH	2729 Unit	Monthly Return updated on XGN
3.	Water	3340 KL/Day	468465 KL/Annum	Monthly Return updated on XGN
4.	Bio Coal	-	-	-
5.	Lignite	-	-	-
6.	Baggas	-	-	-
7.	Diesel Oil (others)	1000 Ltr/Day	11739 Ltr/Annum	Monthly Return updated on XGN
8.	Gas (Natural Gas)	-	-	-
9.	Others -Coal	435 MT/Day	123592 MT/Annum	Monthly Return updated on XGN

8. Wastes Generation & Disposal during the year : Not Applicable

Sr. No	Name of the Waste	State (S,L,G)	Consented Quantity	Total Quantity of wastes generated reused and treated during the year			Type& capacity of Treatment facility at site (ETP, APCM etc.)	Out side Disposal facility for treated waste (place of disposal)	Total Wastes disposed during the year.
				Generated	Reuse d at site	Treated			
1.	2.	3.	4.	5.	6	7	8	9	10
1	Spent Waste Oil	L	3.43 Lit/Day	-	-	-	-	-	-
2	Spent Carbon	S	0.138 MT/Day	-	-	-	-	-	-
3	ETP Sludge	S	20 MT/Day	-	-	-	-	-	855 MT/Annum
4	Pre-treatment Sludge	S	21 MT/Day	-	-	-	-	-	
5	Empty Bags	-	9 Nos./Day	-	-	-	-	-	-
6	Discarded Barrels	-	4 Nos./Day	-	-	-	-	-	-
7	Ammonium Sulphate waste	S	0.86 MT/Day	-	-	-	-	-	-
8	Salts from forced evaporation on system (SD)	S	65 MT/Day	-	-	-	-	-	32598

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9	Salts from forced evaporation system (MEE + ATFD)	S	231 MT/Day	-	-	-	-	-	MT/Annunum
10	Solvent from VOC stripper/ Separated organic material from raw effluent	L	500 KL/Day	-	-	-	-	-	16656 KL/Annunum
11	Gypsum	S	23.72 MT/Day	-	-	-	-	-	-
12	Fly ash from Boiler ESP	S	22.9 MT/Day	-	-	-	-	-	7382 MT/Annunum

9. Details of Disposal of Treated Effluent:

Sr.No.	Name of the Waste stream	Total quantity of treated effluent disposed during the year				
		Disposed on land by		Directly disposed to GIDC or municipal drain or Sea.	Disposed to CETP by	
		Gardening etc.	Disposal outside		Tankers	Pipeline
1.	2.	3	4	5	6	7
1	Domestic	-	-	-	-	-
2	Gardening	-	-	-	-	-
3	Process	-	-	-	-	-
4	Washing	-	-	-	-	-
5	Boiler	-	-	-	-	-
6	Cooling	-	-	-	-	-
7	Others Scrubber	-	-	-	-	-

10. Details of Solid/Gaseous wastes after treatment:

Sr No	Name of the Waste	Total Quantity disposed during the year							
		Sent for co-processing	Sent to TSDF or Re-cycler	Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own site	Common facility	Own site	Common facility		
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.		-	-	-	-	-	-	-	-
2.		-	-	-	-	-	-	-	-

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3	-	-	-	-	-	-	-	-
4	-	-	-	-	-	-	-	-
5	-	-	-	-	-	-	-	-

11. Details of Disposal of Spent Solvents, Acids or Alkalis after use:

Not Applicable

Sr.No.	Name of the Solvent, Acid or Alkali	Total Quantity disposed during the year.					
		Solvent distillation at			Spent Acid or Alkali Re-use or treatment at		
		Own site	Other site	Sale to Actual Users	Own Site	Other site	Sale to Actual users
1	2	3	4	5	6	7	8
1	-	-	-	-	-	-	-

12. Other Details:

- (1) CMEE Membership No., Date, Place & booked quantity (membership certificate should be attached): Not Applicable
- (2) TSDF Membership No., Date & Place (a) Detox India Private Limited (Certificate No. 1200001850)
(b)
(c)
- (3) CHWI Membership No., Date & Place (a) Detox India Private Limited (Certificate No.1200001850)
(b)
(c)
- (4) Consent No. & Date of Reuser/Recycler etc. : Not Applicable

Sr.No.	Name, Address & Phone Nos. of Reuser/Recycler etc.	Consent No. & Date from GPCB/CPCB./ Other SPCB (For transboundary movement)	Total Quantity sent to them	
			Name of the Waste	Total Quantity sent during the year.
1.	2.	3.	4.	5.
1	-	-	-	-

(5) Wastes' Transporters Details:

Sr No	Name, Address & Phone Nos. of the Transporters	Vehicle Registration Nos. of Trucks/ Tankers & capacity	Used to carry wastes		Having Authorization from GPCB?	GPS system implemented?	Online manifests implemented?	Log-book maintained?
			Name of the waste	To carry at which place for disposal				
1.	2.	3.	4.	5.	6	7	8.	9.
1.	SEP Logistics, GandhidhamKut	11 Tankers Capacity of	ConcentratedWast	Ankleshwar	NA as per	Yes	No	Yes

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	ch	24 KL each	eWater		HOWM Rules, 2016			
2.	Reliable Bulk Carrier, Surat	7 Tankers Capacity 6 of 30 KL & 1 of 12 KL	Concentrated Waste Water	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
3.	Shree Subhmurti Enterprise, Bharuch	3 Tankers Capacity 2 of 24 KL & 1 of 29 KL	Concentrated Waste Water	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
4.	Dhara Roadlines, Bharuch	8 Tankers Capacity of 30 KL each	Concentrated Waste Water	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
5.	Maa sharda, Ankleshwar	4 Tankers Capacity of 21 KL each	Concentrated Waste Water	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
6.	Yes Corporation, Ankleshwar	4 Tankers Capacity 2 of 24 KL & 2 of 20KL	Concentrated Waste Water	Ankleshwar	NA as per HOWM Rules, 2016		No	Yes

13. Need of Upgradation, if any:

Looking to the above production and wastes generation or/and future planning to increase production, mention any up gradation or addition of pollution control measures necessary in respect of – **Not Applicable**

1. ETP
2. Fuel change or use
3. APCM
4. Scrubbing system for process gases
5. Noise control.
6. Solvent Recovery Unit
7. Any other

Limited

For **Detox India Private**



Note : Any false information or suppression of information may lead to cancellation of all types of permissions from the Board.

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DETOX INDIA
operated by  VEOLIA

To,

The Unit Head
(Ankleshwar Division)
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A
Gandhinagar 382 010

Kind Attn.: Shri Arun G. Patel (Environment Engineer).

Sub: Content Of Compliance Against Your Closure Order
Ref: Closure Order Vide Letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, Dated 11/08/2023

Respected Sir,

This has reference to the above-mentioned subject matter; we are submitting herewith point wise compliance of each remark as under...

Sr. No.	Reasons for Closure to Industry	Compliance
1.	Unit is inspected w.r.t complaint regarding coloured WASTEWATER LYING NEAR M/S DETOX INDIA Pvt. Ltd on 04/06/2023 and during inspection near the unit area is observed contaminated brown coloured waste water ponding lying.	We have neutralized the small small patches of ponding water and taken back manually the brown colored wastewater LYING OUTSIDE TO THE MAIN GATE of the unit and sent to further treatment within premises.
2.	Contaminated wastewater is found @ 100 x 3 meter area OUTSIDE TO MAIN GATE of the unit & there is no GIDC storm water drain near the catchment.	We have constructed the plinth protection of the wall to eliminate chances of contaminated water to go outside the factory premises.
3.	One contaminated waste water sample is collected from ponding lying outside the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH3-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.	We are attaching some Photographs are annexed as Appendix-I for your ready reference.
4.	During inspection, same-coloured patches observed NEAR MAIN GATE within premises which were washed out from the main gate of the unit. Due to rain falling in early morning and same coloured w/w is observed in unit storm water drain NEAR ETP & SPRAY DRYER AREA .	We have immediately, neutralized the patches (Near Main Gate), contain it & material was collected, Stored & it will be disposed to TSDF Site. We have taken back contaminated brown colored wastewater lying in storm water drain NEAR ETP & SPRAY DRYER AREA for further treatment within premises.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

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	10 nos sludge bags are found lying near storm water drain of ETP area in which seepages observed from these bags.	<p>We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p> <p>We strictly follow monsoon action plan as submitted to your good office vide letter no. DIPL/CORR/SITE/2023/28 dated 16.06.2023.</p> <p>We are maintaining our housekeeping on a daily basis as a priority good practice. So as to avoid any repetition of any such incident.</p> <p>We have constructed shed for the storage of said waste. Salt bags were immediately shifted to the designated shed area.</p> <p>We spoke to -BEIL Infrastructure Limited, Maurya Enviro Project Pvt. Ltd. and E-Coli Waste Management Pvt. Ltd.</p> <p>However, they denied as their site may have limitation for storage.</p> <p>However, we had temporary covered our open area spray drying salt with tarpaulin and a temporary shed so that the rainwater does not get contaminated during rain and we will ensure that water does not go outside the premises.</p> <p>We are attaching some Photographs are annexed as Appendix-II of our plant premises for your ready reference.</p>
5.	During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown coloured w/w within premises.	<p>Because of heavy rainfall during the period of visit the run off from the inside the plant was flowing quite heavily.</p> <p>Hence, water level increased and consequently flowing into storm water drain.</p>
6.	Unit is inspected on 25/06/2023 with specific reference of contaminated water storm water drain during rainy time and it is observed that contaminated rain water was flowing from storm water drain brown OUTLET OF THE Unit leading to GIDC storm water drain ultimately to GIDC SWD NEAR PUMPING STATION-C.	<p>Because of heavy rainfall during the period of visit the run off from the inside the plant was flowing quite heavily.</p> <p>Hence, water level increased up to finished floor level of the sludge shed and consequently contaminated the rain water.</p> <p>It may be flowing through leakages into boundary wall as well as storm water drain. However, all the holes/leaks are sealed so as to avoid any such reoccurrence</p>
7.	Unit has provided manual control valve at the FINAL OUTLET of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP.	<p>Due to heavy rain, we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB.</p> <p>We always intimate the Board before opening the valve. First we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms.</p> <p>If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further</p>

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	<p>However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.</p>	<p>treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p> <p>At the time of visit the reprocess pump motor got tripped due to water reached up to motor terminal that's why the pump was not in operation. The same was repaired immediately and put back in operation.</p>
8.	<p>Discharge of contaminated rainwater coming from open area of plant premises and leading to Storm water drain of the unit is observed going on from the final outlet of the SWD of the unit.</p>	<p>We have taken back contaminated wastewater lying in storm water drain further treatment within premises. We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p>
9.	<p>One contaminated rain water sample is collected from THE FINAL OUTLET of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860 mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH3-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.</p>	
10.	<p>Unit is visited on 26/06/2023 with reference to fish kill incidence and during inspection it is observed at upstream side of C pumping station brown coloured effluent ponding is observed near GIDC storm water drain.</p>	<p>We have immediately, neutralized the ponded water , contain it & material is collected, Stored & it will be disposed to TSDF Site.</p>
11.	<p>It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding is observed nearby and flow in GIDC storm water drain is also observed.</p> <p>It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.</p>	<p>The Salt empty truck was parked outside of our premises without our knowledge by the transporter. We have cleaned all the parked trucks taken and moved at respective locations. We will ensure that the same thing will not happen again near to our premises</p>
12.	<p>Analysis Report of the waste water sample collected from ponding hear Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH3-N: 16.8 mg/l, Sulphide: 3.60 mg/l,</p>	

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	Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l	
13.	Unit is again visited on 29/06/2023 with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain and brownish contaminated rain water runoff going outside unit premises through MAIN GATE OF UNIT is observed, which goes to GIDC storm water drain outside the unit premises.	Because of Holiday we have a labour shortage and were not able to do the road cleaning which is a major cause of observation. We will ensure good housekeeping on site. We have RCC Roads with curb within the premises and we will ensure they are regularly cleaned to avoid any rain water contamination during rain. Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office.
14.	The Contaminated rain water discharged from this unit first goes near C- pumping station from where it flows into Sarangpur khadi ultimately meeting River Amravati.	We are taking back all the contaminated storm water collected near the storm water drain outlet for further Reprocess/treatment in the plant.
15.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from main gate of the unit shows parameter SS:2450 mg/l, O & G: 9.52 mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH3-N: 290 mg/l, Chloride: 1900 mg/l	We have neutralized the small small patches of ponding water and taken back contaminated water (NEAR MAIN GATE) into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
16.	During the inspection, rain water discharge point located on BACK SIDE OF UNIT NEAR CANTEEN is observed closed (rain had stopped recently) however contaminated rain water having brownish colour is observed in the sump following the gate valve of internal storm water drain.	Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office. We have taken back all the contaminated storm water (BACK SIDE OF UNIT NEAR CANTEEN & SUMP NEAR FINAL GATE) collected near the storm water drain outlet for further Reprocess/treatment in the plant.
17.	One sample of waste water from contaminated rain water accumulated at SUMP NEAR FINAL GATE of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH3-N: 10.08 mg/l, Sulphate: 1064 mg/l, Chloride: 2225mg/l, Phenolic compounds: 2.37 mg/l	We have collected contaminated water (NEAR CANTEEN & SUMP NEAR FINAL GATE) into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit. We strictly monitor and maintain all the preventive measures required for not allowing the runoff contaminated water outside the premises as per the Monsoon Action Plan.
18.	Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.	Pump is not for continuous operation but operates based on the level inside the pit. At the time of visit the level is not sufficient up to pump suction point.
19.	Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).	The size of the video is very high and due to that we are unable to share it with you. CCTV recording is available at premises and at any time we are open to show you the same.

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20.	Unit is again visited on 01/07/2023 with reference to routine round in GIDC Ankleshwar area considering heavy rain going on, rain water discharge point located on BACK SIDE OF UNIT NEAR canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.	During the GPCB official visit there has been heavy rainfall in our area during those days. Due to that we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB.
21.	The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.	
22.	Analysis report of the sample collected from contaminated rain WATER RUNOFF FROM FINAL STORM water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH3-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.	
23.	Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.	Pump is not for continuous operation but operates based on the level inside the pit. At the time of visit the level is not sufficient up to pump suction point.
24.	During the inspection, contaminated rain water runoff (color - dark brown, pH- 7-8 on pH strip) also going outside premises through MAIN GATE of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati	We have observed rainwater contamination mainly due to SD shed Roof sheet leakages and Coal truck tyre movement with moist coal dust after unloading. We have completed roof sheet leakage arresting work along with ensuring cleaning of every truck tyre to avoid cross contamination.
25.	Analysis report of the sample collected from contaminated rain water runoff going outside premises THROUGH MAIN GATE OF UNIT SHOWS PARAMETER O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH3-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.	We have taken back the said contaminated wastewater lying in storm water drain for further treatment within premises. We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
26.	Unit is visited on 18/07/2023 during routine monitoring in GIDC Ankleshwar having heavy rainfall and it is observed that brown colored contaminated rain water flowing from the main gate of the unit.	We have observed rainwater contamination due to sludge truck tyre movement. We have immediately started cleaning of every truck tyre to avoid cross contamination.
27.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from NEAR MAIN GATE of the unit shows parameter COD: 1112 mg/l,	We have Immediately neutralized the small small patches of ponding water and taken back the said contaminated (MAIN GATE) wastewater for further treatment within premises.

- Content of compliance against Closure order Uploaded in XGN on 28/08/2023 12:40:36 from IP No: 172.16.31.15.
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	BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l, Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.	We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
28.	observed that spray drying activity and MEE plant is found in operation. Unit has stored@350 MT of MEE salt/Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are leading to units storm water drain and also going on main road through main gate.	There was an excess amount of MEE salt/Spray drying salt @350 MT stored within premises. We spoke to -BEIL Infrastructure Limited, Maurya Enviro Project Pvt. Ltd. and E-Coli Waste Management Pvt. Ltd. However, they denied as their site may have limitation for storage. But we had temporary covered our open area spray drying salt with tarpaulin so that the rainwater does not get contaminated during rain and we will ensure that water does not go outside the premises. We have constructed shed for the storage of said waste. Salt bags were immediately shifted to the designated shed area. We are attaching some photographs as Appendix-III for your ready reference.
29.	During inspection it is observed that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water DRAIN AT BACK SIDE OF THE UNIT. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation	Due to heavy rain, we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB. During the visit, the seal of the pump was damaged, so the pump was not in operation for a short time, but we immediately changed the seal and started the pump and we have taken water back into the system for further treatment.
30.	Analysis report of the sample from storm water DRAIN OUTLET SHOWS PARAMETER COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.	We assure you that we will maintain a dry and empty drain.
31.	Unit is not complying with CC&A condition 2.2 to maintain ZLD.	We always complying with CC&A condition 2.2 to maintain ZLD except Rain water discharge.
32.	Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpur khadi followed by Amravati River causing pollution in river.	Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office. We strictly monitor and maintain all the preventive measures required for not allowing the runoff contaminated water outside the premises as per the Monsoon Action Plan



DETOX INDIA

operated by  **VEOLIA**

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

We submit herewith undertaking on Rs. 300/- stamp paper for corrective action taken for the non-compliance.

We also submit herewith **Bank Guarantee for Rs. 10,00,000/- (Large Scale unit) - valid up to one year** towards performance guarantee of our unit.

We hope you will be satisfied from above clarification & may humbly request you to revoke the closure order & oblige.

Thanking you,
Yours faithfully,
For Detox India Private Limited

AUTHORIZED SIGNATORY

Encl.:
Appendix-I to III

CC. TO.:
RO office, Ankleshwar

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- Content of compliance against Closure order Uploaded in XGN on 28/08/2023 12:40:36 from IP No: 172.16.31.15
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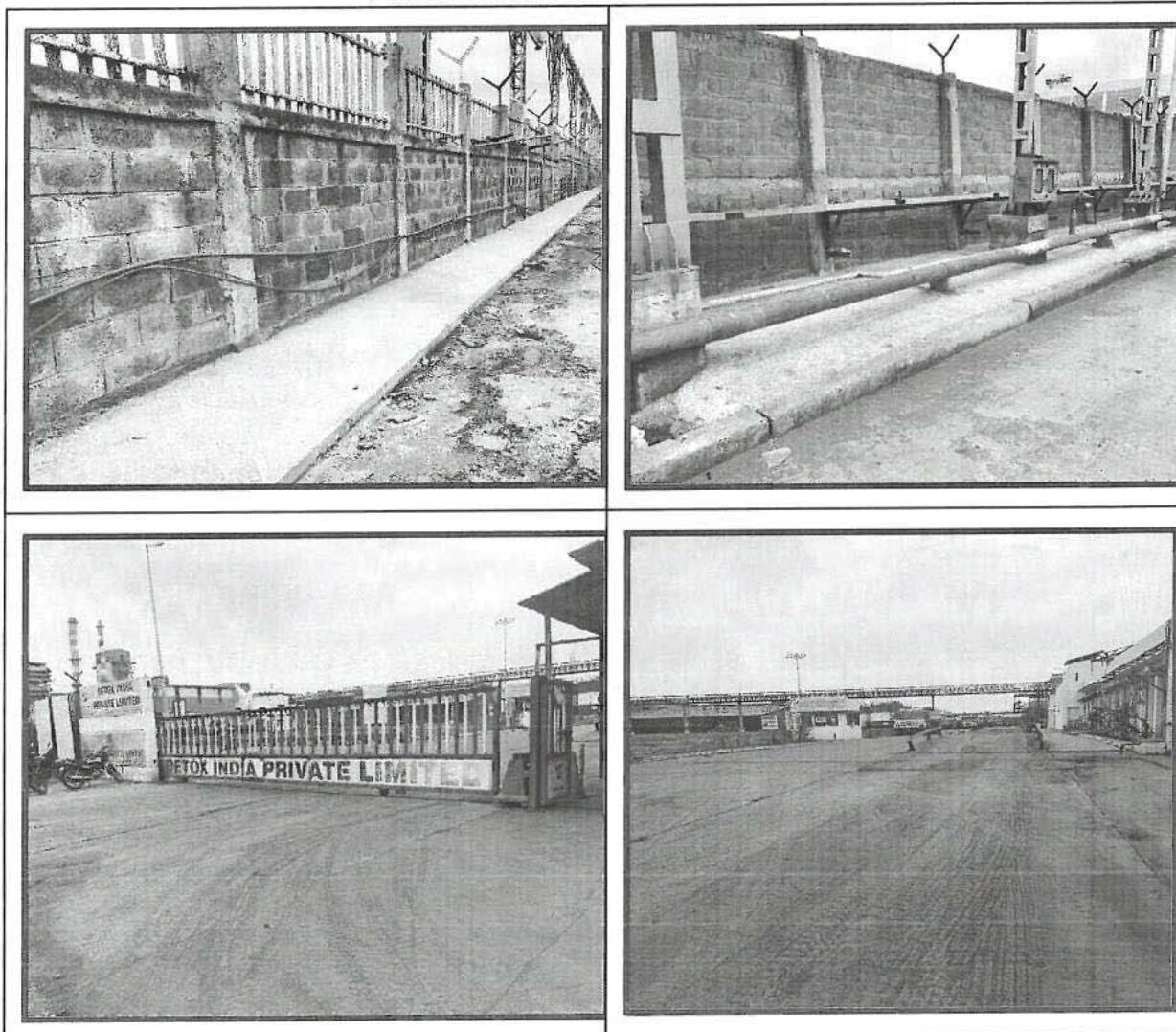
SB
TRUE COPY



Appendix -I

DETOX INDIA
operated by **VEOLIA**

Plinth Protection & Main Gate



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

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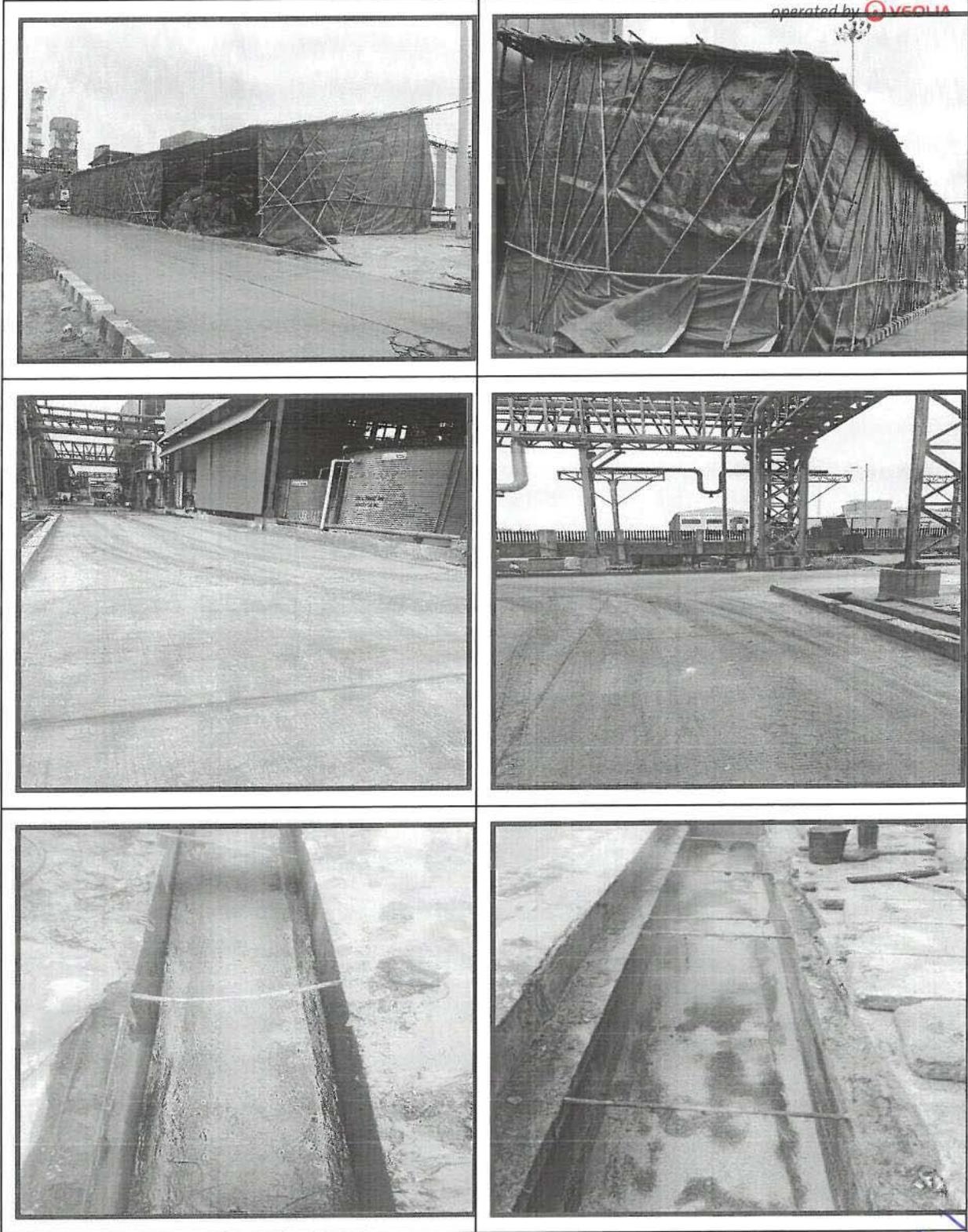


Appendix -II

Housekeeping, Drain Cleaning & Shed Construction

DETOK INDIA

operated by QVSOLIA



Handwritten signature in blue ink.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

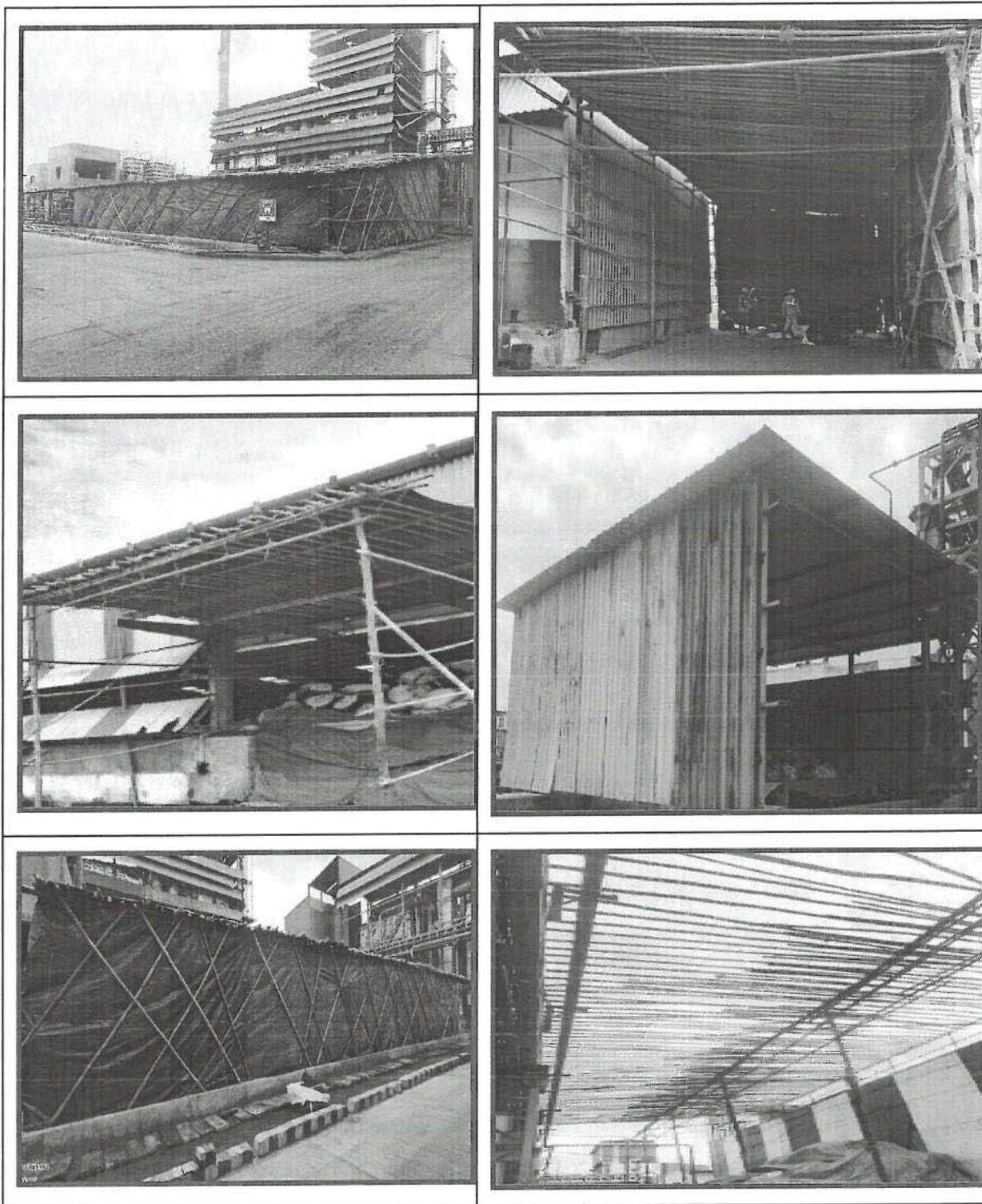
- Content of compliance against Closure order Uploaded in XGN on 28/08/2023 12:40:36 from IP No: 172.16.31.15
- Note: IP of machine is captured by the browser of client machine. IP is depends upon the Internet Service Provider.



Appendix -III

DETOX INDIA

SD Salt covered with Shed & Additional Shed Constructed Near MEE & UG & Under Construction



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

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Annexure-VI Compliance report of recommendation given by Auditor



DETOX INDIA
operated by  VEOLIA

GPCB ID - 32798

Ref: DIPL/CORR/2023/16

Date: 31/07/2023

To,
Deputy Environment Engineer,
Unit Head Ankleshwar,
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A
Gandhinagar - 382010

Sub: Compliance report of the recommendations given by the Schedule-I Environment Auditor for the period October-March-2023.

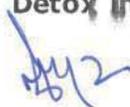
Sir,

Please find point wise compliance report of the recommendations given by Schedule-I Environment Auditor during October-March-2023 audit period:

Sr. No.	Recommendations	DIPL Compliance
1	It is recommended to improve housekeeping of roads within the factory near the Boiler area.	We are strictly maintaining housekeeping of roads within the boiler area. Here we are attaching the photographs for the same as an Annexure-1 for your ready reference
2	It is recommended to paint the staircase of the safety office.	Noted. We will paint the staircase of the safety office as soon as possible.
3	It is recommended to grow more plantations inside the industry.	We have already used vacant areas for plantation purposes in the industry. Here we are attaching the photographs for the same as an Annexure-2 for your ready reference.

We hope the above mentioned compliance report is in line with your requirements.

Thanking you,
For, Detox India Private Limited, Ankleshwar,


Authorized signatory
ENCL: As above

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

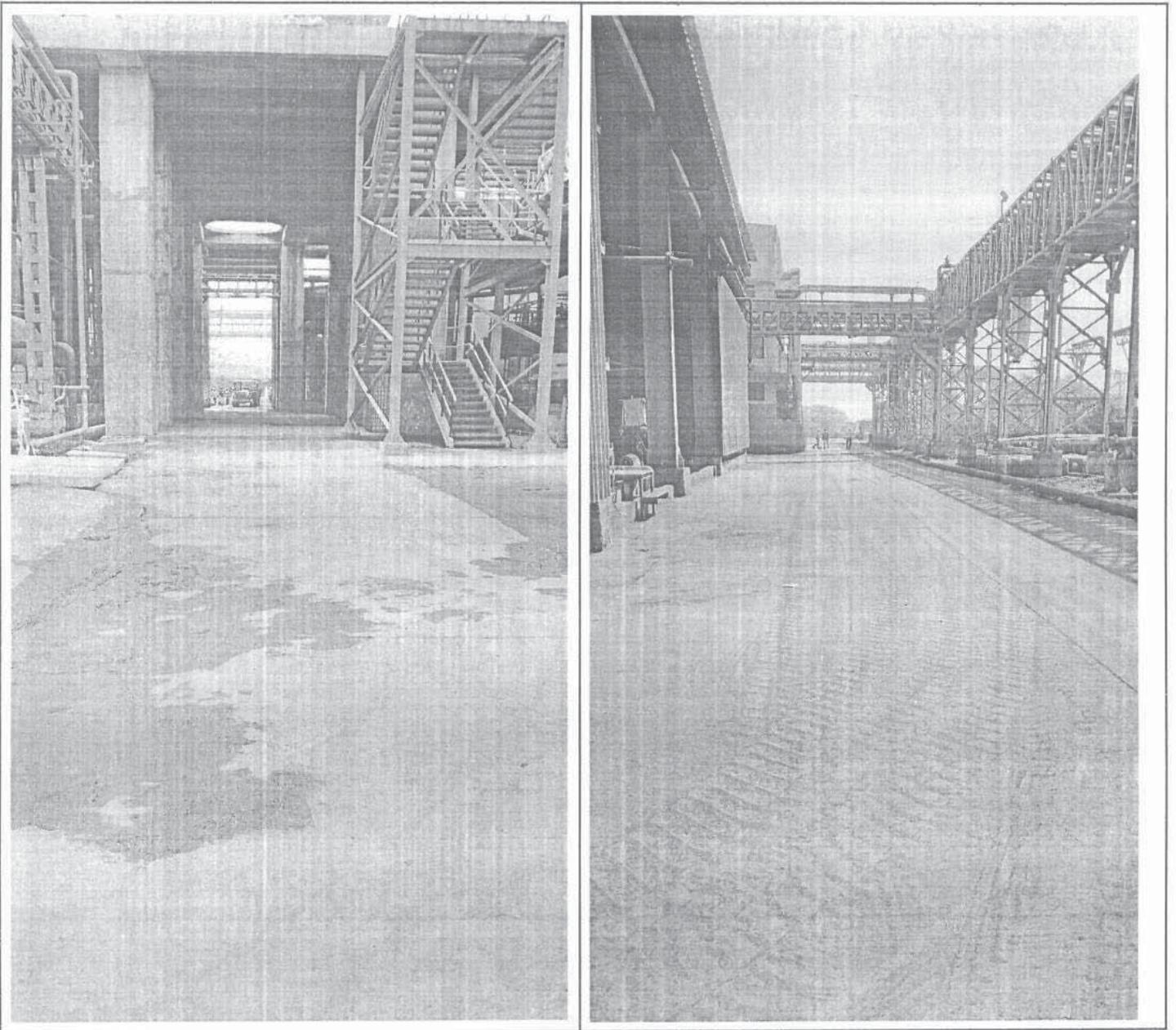
- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:35:29 from IP No: 172.16.31.15
Ph: +91 261 2351248, 2346181, E-mail: info@detoxindia.com | CIN: U90000GJ2010PTC060122

- Note: IP of machine is captured by the browser of client machine. IP is depends upon the Internet Service Provider.

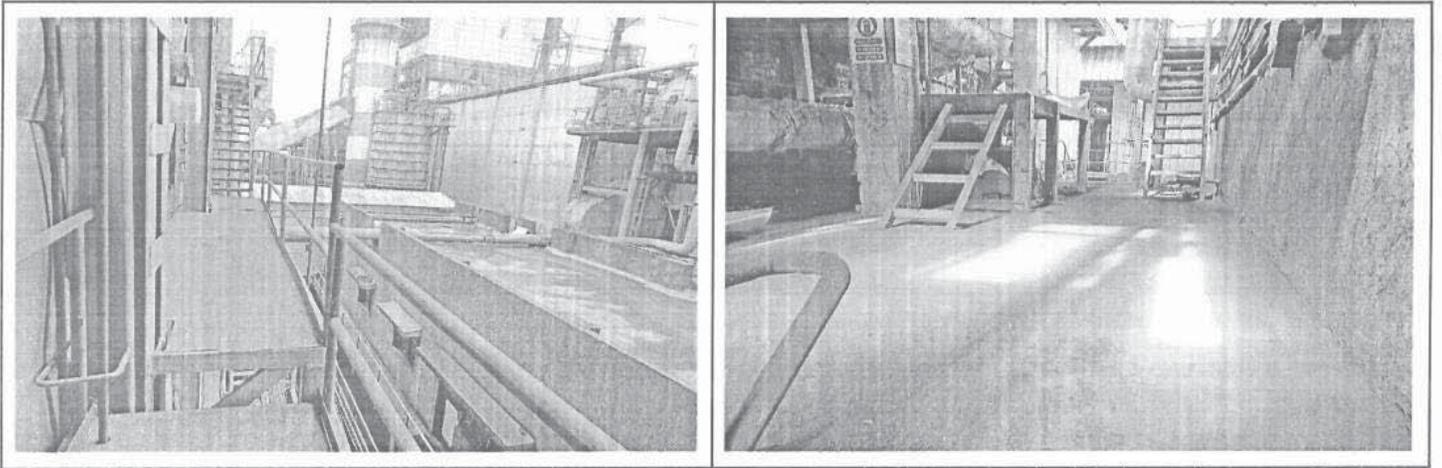
SB

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Annexure-1
Photographs of Housekeeping

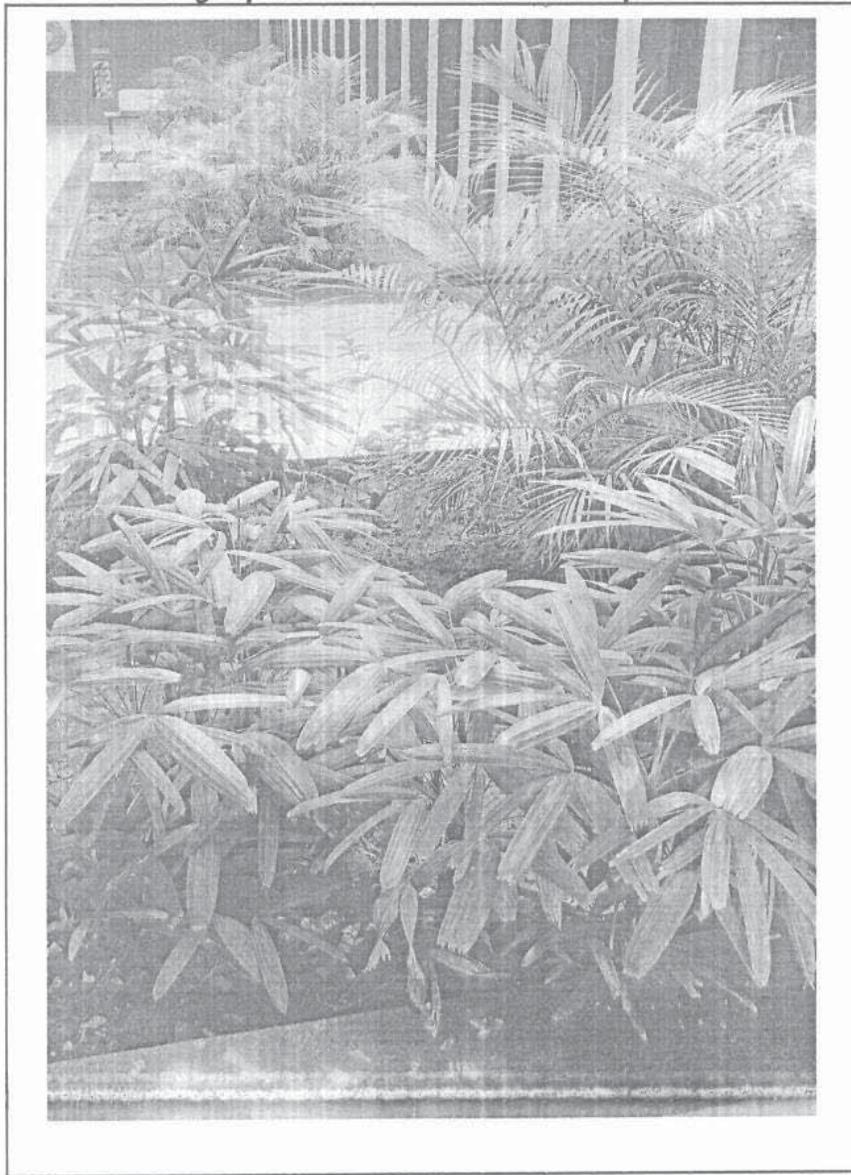


- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:35:29 from IP No: 172.16.31.15.
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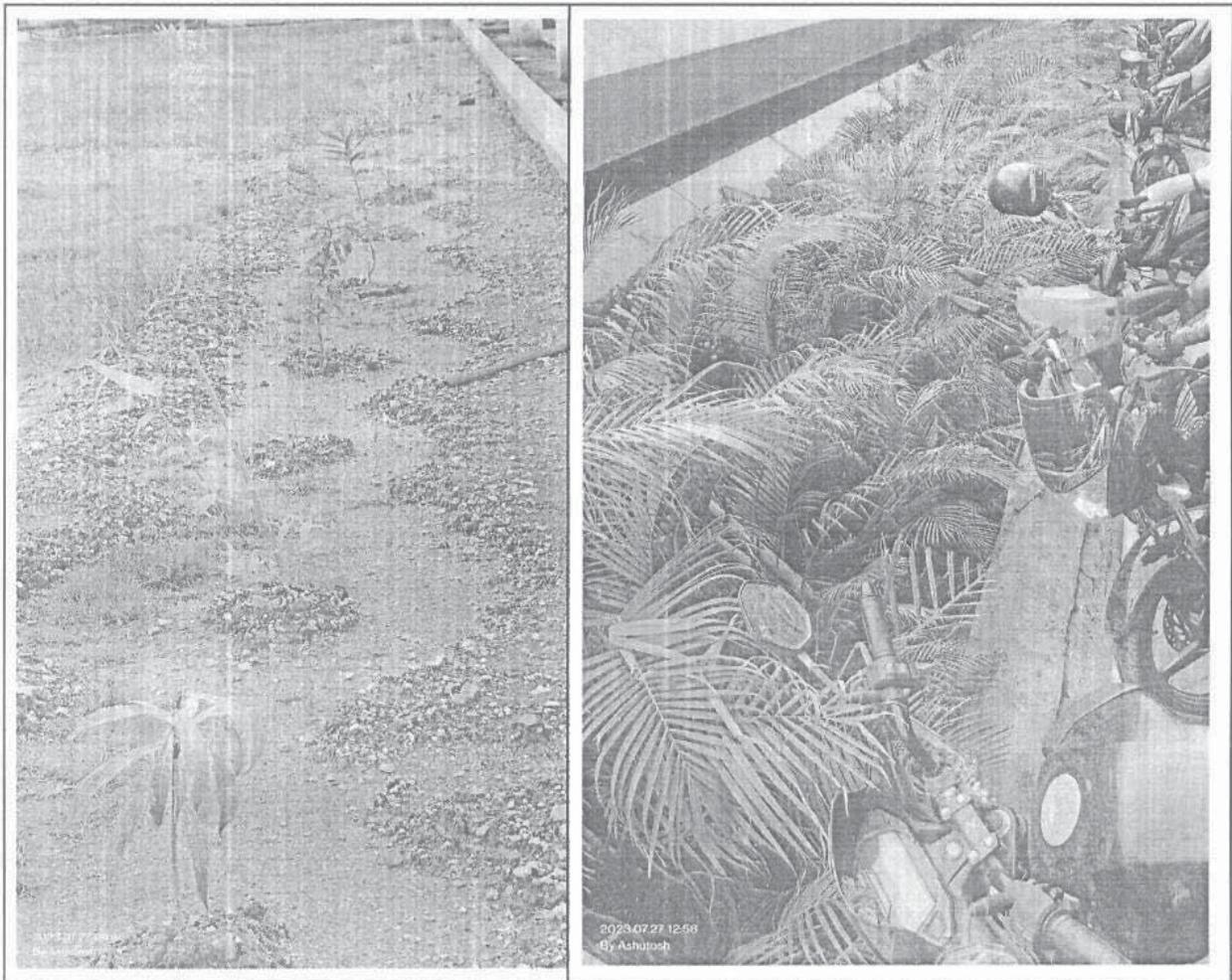


- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:35:29 from IP No: 172.16.31.15.
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Annexure-2
Photographs of Plantation within premises



- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:35:29 from IP No: 172.16.31.15.
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Annexure-VII Form-V



DETOX INDIA
operated by  VEOLIA

GPCB ID - 32798

Ref No.: DIPL/CORR/2023/17

Date:03/08/2023

To,
The Member Secretary,
Gujarat Pollution Control Board,
Pariyavaran Bhavan, Sector 10 – A,
Gandhinagar – 382010

Sub: Submission of Environmental Statement (Form-V) from Apr-22 to Mar-23 of M/s. Detox India Pvt. Ltd., Ankleshwar.

Sir,

With reference to the above, we are hereby submitting the Environmental Statement (Form-V) of M/s. Detox India Pvt. Ltd., Ankleshwar for your perusal. Please acknowledge receipt of the same and oblige.

We hope the above is in line with your requirement.

For, Detox India Pvt. Ltd.

(Authorized Signatory)

Encl. - Duly filled Environmental Statement (Form – V).

CC: The Director, MoEF&CC, Regional Office, Gandhinagar.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:37:36 from IP No: 172.16.31.15.
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**FORM V
(SEE RULE 14)**

FROM:

M/s. Detox India Private Limited,
Plot No. 7921,7922 and 7923, GIDC Estate, Ankleshwar,
Dist: Bharuch, Gujarat.

To,
Gujarat Pollution Control Board,
"Paryavaran Bhavan"
Sector 10 A,
GANDHINAGAR - 382010

Environmental Statement for the financial year ending the 31st March 2023

PART - A

- | | | |
|----|---|--|
| 1) | Name and address of the owner / occupier of the industry operation or process | Mr. Yogesh Gupta
M/s. Detox India Private Limited,
Plot No. 7921, 7922 and 7923, GIDC Estate,
Ankleshwar,
Dist: Bharuch, Gujarat. |
| 2) | Industry Category
Primary - (STC Code)
Secondary - (SIC Code) | |
| 3) | Production Capacity Units | Not Applicable |
| 4) | Year of Establishment | 2016 |
| 5) | Date of the last Environmental Statement submitted | 03/08/2022 |

PART - B

WATER AND RAW MATERIAL CONSUMPTION

- (1) Water Consumption m³/day
- | | |
|-----------------------------------|-------------------------------|
| Cooling/ scrubbing/ cooling tower | : 1278.20 M ³ /day |
| Domestic and green belt | : 64.38 M ³ /day |
| Evaporation Loss (Back Up) | : NA |

No.	NAME OF PROCESSES	WATER CONSUMPTION PER UNIT OF PRODUCTS	
		During the previous financial year	During the current financial year.
		(1)	(2)
	Treatment of Waste water	NA	NA

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(2) Raw Material Consumption:

NAME OF RAW MATERIAL	NAME OF PRODUCTS/ FACILITY	CONSUMPTION OF RAW MATERIAL PER UNIT OF OUTPUT	
		During the previous financial year (1)	During the current financial year. (2)
Coal	Forced Evaporation System and Boiler	226.15 Kg/MT	344.19 Kg/MT

PART: C
POLLUTION GENERATED
(Parameters as specified in the consent issued)

No	POLLUTANTS	QUANTITY OF POLLUTANTS DISCHARGED	CONCENTRATION OF POLLUTANTS IN DISCHARGES	PERCENTAGE OF VARIATION FROM PRESCRIBED STANDARDS WITH REASONS
(a)	Water	N.A.	N.A.	N.A.
(b)	Air			
	Boiler	1) PM 2) SO ₂ 3) NO _x	1) 26.4 mg/NM ³ 2) 66.7 ppm 3) 27.6 ppm	Parameters are well within the consented limits.
	Spray Dryer	1) PM 2) SO ₂ 3) NO _x 4) NH ₃ 5) HCl	1) 75.4 mg/NM ³ 2) 35.6 ppm 3) 28.1 ppm 4) 47.3 mg/NM ³ 5) 2.9 mg/NM ³	Parameters are well within the consented limits.

PART - D
HAZARDOUS WASTES
(AS SPECIFIED UNDER HAZARDOUS WASTE (MANAGEMENT & HANDLING) RULES, 1989)

		TOTAL QUANTITY	
		DURING THE PREVIOUS FINANCIAL YEAR (KG)	DURING THE CURRENT FINANCIAL YEAR.(KG)
(a)	From Process	1) Solvent from VOC Stripper (20.2) 5399 MT (Disposed through common hazardous waste incineration facility of Detox India Private Limited, Dahej (formerly known as Ankleshwar Cleaner Process Technology Centre Private	1) Solvent from VOC Stripper (20.2) 18963 MT disposed of to cement industry of Shree Cement Ltd, & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka

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		Limited, Dahej) and cement industry of Shree Cement Ltd, Rajasthan). 2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 46352 MT (Disposed through common hazardous waste TSDF of Detox India Private Limited, Kutch (formerly known as Ankleshwar Cleaner Process Technology Centre Private Limited, Kutch) and Safe Enviro Pvt. Ltd, Magnad).	2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 33199 MT (Disposed through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad).
(b)	From Pollution Control Facility	As above	(R)

**PART - E
SOLID WASTE**

		Total Quantity	
		DURING THE PREVIOUS FINANCIAL YEAR	DURING THE CURRENT FINANCIAL YEAR
(a)	From Process	Zero	Zero
(b)	From Pollution Control Facility	Zero	Zero
(c)	1. Quantity recycled or reutilized	N.A.	N.A.
	2. Sold		
	3. Disposed		

PART - F.

Please specify the characteristics (in terms of concentration and quantum) of Hazardous as well as solid waste and indicate disposal practice adopted for both these categories of wastes.

- 1) Solvent from VOC Stripper (20.2) is disposed of through the Cement industry of Shree Cement Ltd, & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka
- 2) ETP Sludge (35.3) and Salts from forced evaporation system (35.3) are disposed of through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad.

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PART - G

Impact of the pollution control measures on conservation of natural resources and consequently on the cost of production.

We are re-using the recycled water in the process to conserve the natural resources.

PART - H

Additional measures / Investment proposal for Environmental Protection including abatement of pollution / prevention of pollution

There is no immediate likelihood of the additional measures/investment proposal for environmental pollution control since the currently operative ZLD CETP has been complying with all the permissible limits of environmental discharges stipulated in the latest CCA.

PART - I

Any other particulars for improving the quality of the Environment

We are achieving the prescribed standards with the presently available facility.

Signature: 

Name: **Mr. Yogesh Gupta**

Designation: **Director**

Date: **01/08/2023**

Submitted to,

Member Secretary,
Gujarat Pollution Control Board
Sector 10 A,
Gandhinagar.

From:

M/s Detox India Private Limited ,
Plot No. 7021, 7022 and 7023, QDC Estate, Ankleshwar, Dist: Bharuch, Gujarat

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ANNEXURE-VIII Electrical power disconnection letter

 D G V C L	DAKSHIN GUJARAT VIJ COMPANY LTD. CIN U40102GJ2003SGC042909, ISO-9001-2008 Certified. INDUSTRIAL DIVISION OFFICE, DGVC CAMPUS, OPP. ONGC WORKSHOP, ANKLESHWAR-393001. PH.NO.02646- 245252, 247950, Toll Free NO.19123, 1800-233-3003. Email: eeank.dgvc@gebmail.com	 Azadi Ka Amrit Mahota
--	--	---

ANKI/IND/TECH/23/

DT:28.08.2023

To,
 Gujarat pollution control board,
 Plot no:5009/4
 Gidc Ankleshwar 393002

Sub: Disconnection of Electricity connection i.e M/S DETOXINDIA PRIVATE LIMITED

Ref: 1) Your letter no GPCB/ANK/CCA-1360(10)/ID-32798/750656 DT:11.08.2023

Dear Sir,

On the above subject and reference details of disconnection of Electricity connection of M/S DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is as under:

Sr no	Name of consumer	Con no	Cont acted load	Dt of disconnection	Reading of main meter in KWH	Disconnected by
1	M/S, DETOX INDIA LTD	62905	5000 10.A	28/08/23 15:35	KWH 2979.160 KVAH 3108.701 KVAEH 767.456 MD 0.125564	DE GIDC SDN DE LAB. Ankleshwar DTV

Note: Power supply of plant of M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is disconnected by disconnecting panel switch and seal 1) provide on panel switch(MCC switch) as shown by consumer without disconnecting power supply of main meter.

This is for your kind information and necessary action please

Connection disconnected by To Main Isolator removed and seal provided on To Isolator box - 335003, W subje.


 Deputy Engineer
 Ankleshwar GIDC SDN

Copy to: (1) The Executive Engineer, Ankleshwar Ind Division, DGVC, Ankleshwar
 (2) M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23
 GIDC Ankleshwar, Ta- Ankleshwar Dis-bharuch.
 (3) The SA(R), Industrial division, DGVC, Ankleshwar.
 For information please.

ANNEXURE-IX Water Supply disconnection letter



નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી
પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
અંકલેશ્વર.
જાવક ક્રમાંક /નાકાઈ/પા.પૂ./ 1084
તારીખ : 28 AUG 2023

પ્રતિ,

મેસર્સ Anuleshwar Cleaners Process Technologies Center Ltd.
(Detox)

પ્લોટ નં. 7921 to 7923

જી.આઈ.ડી.સી., અંકલેશ્વર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત

પ્લોટ /શેડ/ક્વાર્ટર/ પ્લોટ નં. 7921 to 7923

માનનીય,

સવિનય ઉપકોરત વિષય અન્વયે જણાવવાનું કે આપશ્રીનું પાણીનું જોડાણ તારીખ 28-08-2023 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીના બીલના નાણાં બાકી હોવાથી.
- (૨) પાણીનું મીટર બગડેલ હોવાથી.
- (૩) પાણીની આંતરિક લાઈન લીકેજ હોવાથી.
- (૪) પાણીના મીટર વગર પાણી વાપરતા હોવાથી.
- (૫) ગેરકાયદેસર પાણીનો બોર કરેલ હોવાથી.
- (૬) ગેરકાયદેસર પાણીનો વપરાશ કરતા હોવાથી.
- (૭) ફાળવવામાં આવેલ પ્લોટ સિવાયના કામ માટે પાણી વાપરતા હોવાથી.
- (૮) પાણીના મીટર સાથે ચેડા કરેલ/કરતા હોવાથી.
- (૯) ગુજરાત પ્રદુષણ બોર્ડના આદેશ મુજબ પત્ર નંબર 750656 તારીખ 11/08/2023 મુજબ ✓
- (૧૦) છેલ્લા પાંચ મહિનાથી ચેમ્બર/દરવાજો બંધ હોવાથી.
- (૧૧) બી.ઈ.એ.આઈ.એલ.નાં પત્ર નંબર.....તારીખ.....મુજબ
- (૧૨)
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું કનેક્શન અત્રેથી કાપવામાં આવે છે. જે નિયમો અનુસાર રીવાઈઝડ ડીપોઝીટ, બાકીના નાણાં, દંડકીય રકમ, બાંહેધરી પત્ર વિગેરે આપવાથી પુનઃ જોડાણ કરવામાં આવશે, જેની નોંધ લેવા વિનંતી છે.

સહકારની અપેક્ષા સહ,

નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી,
જી.આઈ.ડી.સી., અંકલેશ્વર.

- Closure revocation application compliance Annexure Uploaded in XGN on 29/08/2023 18:37:36 from IP No: 172.16.31.15

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ANNEXURE-X Trial run revocation undertaking
INDIA NON JUDICIAL



सत्यमेव जयते

Government of Gujarat

Certificate of Stamp Duty

₹300

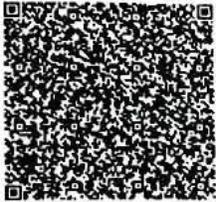
₹300 ₹300 ₹300 ₹300

Certificate No. : IN-GJ32388865138560V
 Certificate Issued Date : 28-Aug-2023 03:47 PM
 Account Reference : IMPACC (AC)/ gj13266611/ GANDHINAGAR01/ GJ-GN
 Unique Doc. Reference : SUBIN-GJGJ1326661189673766879936V
 Purchased by : DETOX INDIA PRIVATE LIMITED
 Description of Document : Article 5(h) Agreement (not otherwise provided for)
 Description : UNDERTAKING
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DETOX INDIA PRIVATE LIMITED
 Second Party : Not Applicable
 Stamp Duty Paid By : DETOX INDIA PRIVATE LIMITED
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)

Sl. NO. 01/324/2125/23
 DATE. 28/08/23

R.R. CHAVDA
 NOTARY
 GOVT. OF INDIA

28 AUG 2023



IN-GJ32388865138560V

HE 000429874

VOID VOID VOID

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2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

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SB
 TRUE COPY

UNDERTAKING

This is to state that our unit, M/s. Detox India Private Limited, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India , is a Large-Scale unit.

I, Yogesh Gupta , Authorized person of M/s. Detox India Private Limited hereby undertake that in case of revocation order granted by the Board for a short-term period, I shall apply for permanent revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance of closure issued to us and inform the Board. Falling of which all responsibilities lie with the undersigned and we shall abide by action / penalty levied by the Board for the same.

We shall follow all the conditions of CC&A.

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited

28 AUG 2023


Mr. Yogesh Gupta
(Authorized Person)



SOLEMNLY AFFIRMED
BEFORE ME

R.R. CHAVDA
NOTARY
GOVT OF INDIA
28 AUG 2023



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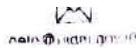


Government of India

मेरा , मेरी पहचान



Unique Identification Authority of India



www.mha.gov.in

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- Note: IP of machine is captured by the browser of client machine.IP is depends upon the Internet Service Provider

SB
TRUE COPY

UNDERTAKING

I, Yogesh Gupta, Authorized person of M/s. Detox India Private Limited, located at Plot No. 7921, 7922, 7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India & office at K.G. Chambers, Udhana Darwaja, Ring Road, Surat- 395002 hereby solemnly undertake as below-

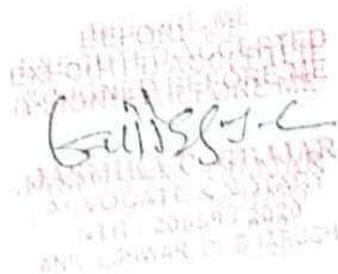
- We shall monitor the quality of storm water to be drained out from designated points.
- Contaminated waste water from Storm Water Drain (SWD) is being subjected to in house Evaporation Facility. It shall be collected in catch point and allowed into the ETP & MEE system for further treatment (Zero liquid Discharge -ZLD) in our unit.
- In case of excess/heavy/extreme rain or rain water : We shall adhere strictly to the SOP for discharge storm water in to GIDC's SWD. We always intimate the Board before opening the valve. First, we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms. If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
- For small pondings, we collect rain water and neutralize the same, take back for further treatment within premises.
- For small patches, it shall be contained by neutralizing agent and collected, Stored & disposed to TSDF Site.
- We carry out cleaning all truck tires to avoid contamination. Trucks shall be parked at designated parking area.
- We shall store Hazardous waste at designated storage area i.e. under roof.
- We shall maintain good housekeeping in our unit.

Moreover, we are continuously making serious efforts to comply with various conditions given by the Board in the CC&A.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited


Mr. Yogesh Gupta
(Authorized Person)



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ANNEXURE-X Trial run revocation undertaking
INDIA NON JUDICIAL



सत्यमेव जयते

Government of Gujarat
Certificate of Stamp Duty

₹300

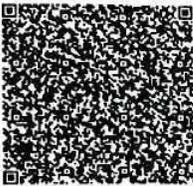
₹300 ₹300 ₹300 ₹300

Certificate No. : IN-GJ32388865138560V
 Certificate Issued Date : 28-Aug-2023 03:47 PM
 Account Reference : IMPACC (AC)/ gj13266611/ GANDHINAGAR01/ GJ-GN
 Unique Doc. Reference : SUBIN-GJGJ1326661189673766879936V
 Purchased by : DETOX INDIA PRIVATE LIMITED
 Description of Document : Article 5(h) Agreement (not otherwise provided for)
 Description : UNDERTAKING
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DETOX INDIA PRIVATE LIMITED
 Second Party : Not Applicable
 Stamp Duty Paid By : ~~DETOX INDIA PRIVATE LIMITED~~
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)

K.NO. 01/324/2125/23
 DATE. 28/08/23

R.R. CHAVDA
 NOTARY
 GOVT. OF INDIA

28 AUG 2023



₹300

IN-GJ32388865138560V

INE 000429874

VOID VOID VOID

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UNDERTAKING

This is to state that our unit, M/s. Detox India Private Limited, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India , is a Large-Scale unit.

I, Yogesh Gupta , Authorized person of M/s. Detox India Private Limited hereby undertake that in case of revocation order granted by the Board for a short-term period, I shall apply for permanent revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance of closure issued to us and inform the Board. Failing of which all responsibilities lie with the undersigned and we shall abide by action / penalty levied by the Board for the same. We shall follow all the conditions of CC&A.

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited

28 AUG 2023


Mr. Yogesh Gupta
(Authorized Person)



SOLEMNLY AFFIRMED
BEFORE ME

R.R. CHAVDA
NOTARY
GOVT OF INDIA
28 AUG 2023



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**NET Payment Receipt****Annexure E****PCB ID: 32798-DETOX INDIA PRIVATE LIMITED**

Address : 7921-22-23, GIDC Ankleshwar, , Ankleshwar, Ankleshwar Pin : 393002

Application: 1900337(IEC)-dd/MM/yyyy

Payment Id **477672**
Payment Date **18/09/2023**
Paid Amount **2580000**
Bank Details **ICO-*****
Transaction No **YICO2081247568**
Status **Success**
Remarks **Transaction Successful**
Referance No **1800178-1900337**
Type **IEC**
MIS Date -
Date : 20/09/2023



ICICI Bank Advice Receipt
9/18/23 7:23 PM

Transaction Details

Account Number: **039105001346**

Transaction Date: **18-09-2023 00:00:00**

Transaction Amount: **INR 25,80,005.90**

Debit/Credit: **Debit**

Transaction Description : **BIL/ONL/000725854288/G
ujarat Po/gpcb**

**Note: This is an electronically generated receipt and
does not need any signature.**



Annexure-III Bank Guarantee

Annexure F

Date: 18-08-2023
Ref: 0052NDDG00012724

To,
CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,
PARYAVARAN BHAVAN, SECTOR 10 A,

GANDHINAGAR
GUJARAT
INDIA
382010

Sub: Issuance of Bank Guarantee

Dear Sir/Madam,

Please find enclosed Bank Guarantee issued by ICICI Bank Limited ("ICICI Bank") favoring yourself on behalf of: DETOX INDIA PRIVATE LIMITED, 501,DETOX HOUSE,5TH FLOOR,RING ROAD,, SAGRAMPURA,HIRA MODI NI SERI, , SURAT, GUJARAT, INDIA, 395002 ("Bank Guarantee") with the tenor and claim period as requested by you. For ease of reference the details have been reproduced as below:

Bank Guarantee No. & Date of Issue	Expiry Date	Claim Expiry Date	Currency	Amount of Bank Guarantee
0052NDDG00012724 18-08-2023	17-08-2024	17-08-2024	INR	10,00,000.00

We confirm that the officials who have signed the above Bank Guarantee are authorized to sign such documents on behalf of ICICI Bank. You may verify genuineness of the Bank Guarantee from any branch of ICICI Bank in your own interest.

In the event of invocation, we request you to please ensure compliance with the terms and conditions of the Bank Guarantee in order to ensure timely payment. You are requested to ensure special care inter alia with respect to the following in the invocation claim letter -

- Bank Guarantee Number
- Expiry/Claim Expiry date
- Claim Amount
- Designated Bank branch for submission of invocation claim
- Any declaration / certification that may be required as part of the guarantee text.
- Any other requisite document including the original Bank Guarantee.

Please note that ICICI Bank shall not be liable under the Bank Guarantee post expiry of the claim period as requested by you.

Thanking you,

Yours faithfully,

For ICICI Bank Limited
Authorized Signatory



ROHIT CHAUHAN
491486
DEPUTY MANAGER

ICICI Bank Limited
Anjan Shalaka, Lal Bungalow,
Athwa Lines, Surat - 395 007,
Gujarat, India

Website www.icicibank.com

Regd. Office : ICICI Bank Tower, Near Chakli Circle,
Old Padra Road, Vadodara 390 007,
India.

Corp. Office : ICICI Bank Towers, Bandra-Kurla
Complex, Mumbai 400051, India.

- Closure revocation application compliance Annexure Uploaded in DGN on 19/08/2023 18:02:35 IP No: 172.16.31.14
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IN-GJ24228989900015V



INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

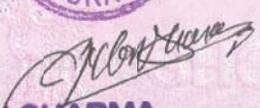
सत्यमेव जयते

Certificate No.	:	IN-GJ24228989900015V
Certificate Issued Date	:	16-Aug-2023 12:48 PM
Account Reference	:	IMPACC (SV)/ gj13322704/ NANPURA/ GJ-SU
Unique Doc. Reference	:	SUBIN-GJGJ1332270473643857666391V
Purchased by	:	DETOX INDIA PVT LTD
Description of Document	:	Article 32 Letter of Guarantee
Description	:	BANK GUARANTEE
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	DETOX INDIA PVT LTD
Second Party	:	ICICI BANK LTD
Stamp Duty Paid By	:	DETOX INDIA PVT LTD
Stamp Duty Amount(Rs.)	:	300 (Three Hundred only)

THIS STAMP PAPER FORMS ON INTEGRAL PART OF
BG NO. 6052NDDG00012724
AMOUNT 10,00,000.00
DATED 18/08/2023 ISSUED ON
BEHALF OF Detox Ind
Chairman, Gujarat Pollution
Control Board, Paryavaran
Bhavan, Sector 10A



ANAMIKA DUBEY
TEAM LEADER (392399)



MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)



IE 0011211154

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3. In case of any discrepancy please inform the Competent Authority.

BG Number: 0052NDDG00012724 Sr.No. 854765

Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
 (Incorporated in India)



- 1 Re : Bank Guarantee No.0052NDDG00012724 dated 18/08/2023 in your favour on behalf of M/s.
 2 DETOX INDIA PVT. LTD.,
- 3 1. In consideration of the Chairman, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector
 4 10 A, Gandhinagar – 382010 (Herein referred to as Board) having agreed to exempt M/s. DETOX
 5 INDIA PVT. LTD., 501, Detox House, 5th Floor, Ring Road, Sagrampura, Hira Modi Ni Seri, Surat
 6 395002, Gujarat, India (herein referred to as Company) from the demand under the terms and
 7 conditions of an agreement dated 20/07/2022 between Gujarat Pollution Control Board and M/s.
 8 DETOX INDIA PVT. LTD., (herein called "the said agreement") of security deposit for the due
 9 fulfillment by the said Company(s) of the terms and conditions in the said agreement, on
 10 production of a bank guarantee for Rs.10,00,000/- (Rupees Ten Lakh Only), we Bank of Baroda
 11 pay to the beneficiary an amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only) against
 12 any loss or damage caused to or suffered or would be caused or suffered by the beneficiary be
 13 reason of breach obey the said company (s)of any terms or conditions contained in the said
 14 agreement.
- 15 2. We, ICICI Bank Limited. do hereby undertake to pay the amounts due and payable under this
 16 guarantee without any demur, merely on a demand from the beneficiary stating that the amount
 17 claimed is due way of loss or damage caused to or would be caused to or suffers by the been
 18 by reason of any breach by the said Company(s) of any of the terms or conditions contained in
 19 the said Agreement or by reason of the company(s) failure to perform the said agreement. Any
 20 such demand on the Bank shall be conclusive as regards the amount due and payable by the
 21 Bank under this guarantee. However our liability under this guarantee shall be restricted to an
 22 amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only).
- 23 3. We ICICI Bank Limited, further agree that the guarantee herein contained shall remain in full
 24 force and except during the period that would be taken for the performance of the said
 25 Agreement end that it shall continue to be enforceable till all the dues of the beneficiary under
 26 or by virtue of tile said Agreement have been fully paid and its claim satisfied or discharged or
 27 till 17/08/2024 beneficiary Gujarat Pollution Control Board certifies that the terms and conditions
 28 of the sale Agreement have been fully and properly carried out by the said Company (s) and
 29 accordingly discharges the guarantees.
- 30 4. This Contract of Bank Guarantee shall remain in operation for a period of 12 Months only
 31 after the date on which this contract is signed by the parties. The demand if any for payment
 32 under the terms of this contract shall be made by the beneficiary within the said period of 12
 33 months only. The beneficiary may enforce the right pursuant to such demand in any Court or

ANAMIKA DUBEY
 TEAM LEADER (392399)



MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
 Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

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BG Number: 0052NDDG00012724Sr.No. 854766
 Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
 (Incorporated in India)



34 Tribunal in accordance with Law.

35 5. We, ICICI Bank Limited, further agree with the beneficiary shall have the fullest liberty without
 36 our consent and without accepting in any manner our obligation here under to vary any of the
 37 terms and conditions of the said Agreement or to extend time of performance by the said
 38 Company (s) from time to time or to postpone for any time or form time to any of the power
 39 exercisable by the beneficiary against the said Company(s) and to forbear or enforce any of the
 40 terms and conditions relating to the said agreement and we shall not be relieved from our
 41 liability by reason of any such variation or extension being granted to the said Company (s) or
 42 for any forbearance, act or omission on the part of beneficiary or any indulgence by the
 43 beneficiary to the said Company(s) or by any such matter or thing whatsoever which under the
 44 law relating to sureties which would but for this provision have affect of so relieving us.

45 6. The beneficiary shall, as far as possible, assess and quantify the actual loss / damage suffered
 46 before invocation and invoke the guarantee accordingly if it is / was not possible for the
 47 beneficiary to furnish the actual loss / damage suffered at the time of invocation then, the bank
 48 shall pay the amounts in terms of invocation by the beneficiary. The beneficiary shall,
 49 nevertheless, at least after receipt of the guarantee money from the bank, assess and finally
 50 quantify the actual loss / damage and while setting the accounts of the Company viz M/s.
 51 DETOX INDIA PVT. LTD., shall pay the residual dues payable to the Company (all relating to the
 52 contract in respect of which the guarantee has been issued and at least to the extent of
 53 payments made by the Bank) to / through the Bank and shall not pay the dues, in any event
 54 directly to the Company.

55 7. We ICICI Bank Limited lastly undertake not to revoke this guarantee during its currency
 56 except with the previous consent of the beneficiary in writing.

57 Notwithstanding anything to the contrary contained herein

58 1. Our liability under this Guarantee shall not exceed Rs.10,00,000/- (Rupees Ten Lakh Only).
 59 This Bank Guarantee shall be valid up to 17/08/2024 and

60 2. We are liable to pay the guarantee amount or any part thereof under this bank guarantee only
 61 and only if you serve upon us written claim or demand on or before 17/08/2024 (the date of
 62 expiry) Guarantee.

63 Date: 18-08-2023

64 Place: Surat

Anamika Dubey
ANAMIKA DUBEY
 TEAM LEADER (392399)



Milind Sharma
MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

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 Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

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Annexure G



DETOX INDIA
operated by  VEOLIA

Ref.NO: DIPL/CORR/SITE/2023/42

Date: 29/08/2023

To,

The Regional Officer,
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar – 393002.

GPCB ID : 32798

Sub: Short term and long term action plan

Reference: 1. Your query dated 29/07/2023

2. Our letter dated 25/08/2023

Dear Sir,

Further to our submissions, please find below our short-term and long-term action plan as discussed today in your office.

SR NO	Short term action plan	Target Date
1	Cleaned all the storm water drains up to the discharge point.	25/09/2023
2	Wherever the applicable the seepage from the boundary wall area has been closed by plinth protection	30/09/2023
3	To avoid the seepage in the storm water drain, we have provided the Pressure grouting.	20/09/2023
4	Bamboo tarpaulin shed to cover the salt for contamination in the storm water drain.	27/09/2023
5	Replace all the damaged roof sheets in order to protect process contamination to the storm water drain.	25/09/2023
6	Created the bund wall wherever there is possibility to have contamination to the storm water drain.	30/09/2023

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office: Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- short term & long term time bound action plan for Uploaded in XGN on 29/08/2023 17:45:37 from IP No: 172.16.31.15.
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DETOX INDIA

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SR NO	Long term action plan	Target Date
1	BEIL and other TSDF sites require membership for disposal of the salt. We have our own landfill facility in SEPL Magnad. However, in case of our site closure etc., we will dispose of the balance salt in BEL and other TSDF sites for which we will obtain said membership. We will ensure the salt quantity will not exceed our storage capacity (includes our landfill and membership capacities).	20/03/2024
2	All the waste water underground collection tanks will be made empty one by one and clean the tank as well as put in the bitumastic in order to avoid the seepage to avoid the contamination.	25/03/2024
3	Storm water drain will be applied bitumen coating in order to avoid contamination.	18/03/2024
4	Underground pit and permanent submersible pump at different locations in our premises for collecting the contaminated runoff to ETP.	20/03/2024
5	Installation of HD night vision camera with recording facility at the back side, where rainwater falls.	31/03/2024
6	A dedicated tank of 350 KL (x2) will be provisioned for recollection of contaminated rain water during monsoon	20/03/2024

Further, we will develop a detailed long term plan and will execute/ submit after joint discussion.

The compliance of the pre monsoon action plan has been uploaded.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporation Office Detox India Pvt. Ltd. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA
 - short term & long term compliance plan uploaded in XGN on 29/08/2023 17:45:37 from IP No: 172.16.31.13.
 - Note: IP of machine is captured by the browser of client machine & depends upon the Internet Service Provider.
 Ph. : 491 261 2351248, 2346181, E-mail : info@detoxindia.com



DETOX INDIA

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Your high office is kindly requested to consider this as a compliance report and do the needful to revoke the closure notice at the earliest.

For, Detox India Private Limited

Authorised Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office: Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA
- short term & long term time bound action plan for... Uploaded in XGN on 29/08/2023 17:45:37 from IP No: 172.16.31.15.
- Note: IP of machine is captured by the 8r25468 of Email machine IP depends upon the Internet Service Provider.
Ph. : 791 261 235, 1248, 234618, E-mail : info@detoxindia.com



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

Annexure H

BY R.P.A.D

STAY OVER DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974.

Whereas you are having an industrial plant situated at **PLOT NO: 7921-22-23, GIDC ANKLESHWAR, DIST.BHARUCH, Gujarat.**

AND WHEREAS GPCB has issued closure direction under Section-33 A of the Water Act-1974 for the closure of your industrial plant vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 for the reasons stated therein.

AND WHEREAS your Water supply and electricity supply disconnected on dated: 28/08/2023.

AND WHEREAS you have submitted undertaking dated 24/08/2023 & 28/08/2023 ensuring that you have complied directions issued to you by the Board and also will comply CCA conditions.

AND WHEREAS you have submitted long term and short term action plan for corrective measures to prevent any contaminated wastewater discharge outside unit premises.

AND WHEREAS you have submitted the Bank Guarantee of Rs. 10,00,000/- of ICICI Bank, valid up to 17/08/2024.

AND WHEREAS, you have paid Rs. 25,80,000/- (Rs. Twenty Five lacs eighty thousand) to the Board as an Interim Environmental Damage Compensation (EDC).

AND WHEREAS authorized officer of the board had visited your industry on **31/08/2023** and observed that:

1. During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry.
2. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises.
3. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit.
4. All the storm water drains provided within unit premises are found clean and dry.
5. As per record made available unit has recollected total 265 Kl of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and

Page 1 of 4

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

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- remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal.
6. During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.
 7. Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit.
 8. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises.
 9. The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks.
 10. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed.
 11. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.
 12. During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed.
 13. During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed near the SWD.
 14. Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD.
 15. Online pH meter and recollection pump is provided at SWD outlet sump.
 16. During visit provided spray dryers and MEE plants are not in operation as power supply of the unit was disconnected by DGVCL. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 500 MT of MEE salt/Spray dryer salt is found stored in this storage area.
 17. Unit has also provided temporary storage shed with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt. previously stored 350 MT of MEE salt/Spray dryer salt in jumbo bags is now shifted in provided temporary storage shed as well as in constructed storage shed.
 18. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.
 19. Unit has submitted short term and long term time bound action plan for the corrective actions with reference to closer order.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

Under the circumstances, I, Arun G. Patel, Environment Engineer, Gujarat Pollution Control board is directed to revoke the closure direction issued vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 to satisfy GPCB regarding the functioning (Compliance) of closure direction issued to your industrial plant with following condition.

- Unit shall comply with CCA condition and maintain ZLD.
- Unit shall comply with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023 within stipulated timeline and submit progress report within 3 months to this Board.
- Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances and disposal system for storm water shall be provided separately.
- Unit shall make all requisite facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.
- Unit shall install OCEMS for parameter pH and TOC at final storm water drain discharge point within 3 months and connect with GPCB server.

Also the concerned authorities are hereby directed to **RECONNECT** the electricity supply and water supply **FOR THREE MONTHS** from the date of the issue of this order.

This letter is issued with the approval of the competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,

Arun G. Patel
20/09/2023

(Arun G. Patel)
ENVIRONMENT ENGINEER

No: GPCB/ANK/CCA-1360(11)/ID-32798/

Date: /09/2023

Issued to:

M/s. DETOX INDIA PRIVATE LIMITED

PLOT NO: 7921-22-23,

GIDC ESTATE ANKLESHWAR,

DIST: BHARUCH, GUJARAT.

(P.T.O.)

Page 3 of 4

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Copy to:

1. The Dy. Engineer (O&M)

Dakshin Gujarat Vij Company Ltd (DGVCL),
GIDC Sub-Division, DGVCL,
Plot No.U/4/2, opp: GIDC Police Station,
GIDC Ankleshwar, Dist. Bharuch

With a request to Re-connect the Electric supply of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23 GIDC ANKLESHWAR, Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

2. The Chief Officer

Ankleshwar Notified Area
Plot No.618/619,
GIDC Ankleshwar,
Dist: Bharuch.....

With a request to Re-connect the Water supply of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23, GIDC ANKLESHWAR Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

3. Regional Officer

Regional Office,
Gujarat pollution Control Board,
Ankleshwar.....

pls send fresh IR/AR with compliance of this direction in time limit.

**FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,**

Arun G. Patel
20/09/2023

**(Arun G. Patel)
ENVIRONMENT ENGINEER**

Outward No:753679, 20/09/2023

Annexure I



DETOX INDIA

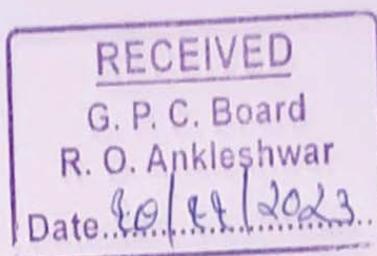
operated by VEOGIA

GPCB ID: 32798

Ref: DIPL/CORR/SITE/2023/56

Date : 02/11/2023

To,
The Regional Officer,
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar - 393002.



Sub: Reply to GPCB Notice of Entry dated 27/10/2023 at M/s. Detox India Pvt. Ltd, Ankleshwar.

Sir,

We acknowledge the NOE received from your good office dated 27/10/2023 for the observations taken by your official while visiting our premises dated 27/10/2023 With reference to the above-mentioned subject, please find our reply as noted below:

SN	Observation	DIPL Reply
1	During the time of visit near the main gate side wall the excavation work was under progress and during the excavation work the brownish colour water observed in the excavated area. Required justification for this and arrange to recollect and process as per the norms.	As per our committed action to the GPCB to avoid water ponding through reply No. DIPL/CORR/SITE/2023/49 dated 18th Sept 23, we have started the excavation with written permission of Notified area but due to the high overall area water table, the seepage ground water accumulated in the excavated area captured a brownish colour after a few hours. We have collected waste water and stored it in our tank for further treatment. We are attaching herewith photographs of the same alongwith notified permission as Annexure - I for your ready reference.
2	During the visit inside the company premise the brownish colour water observed accumulated in the internal storm water drain near ETP and spray dryer plant. And the water was found leaked in the Internal storm water drain from ETP-MBR permeate tank pump. Required justification for the same along with appropriate corrective action.	At the time of visit, there was a problem in the gland of the ETP-MBR pump. We have corrected it with proper bunding in the surrounding area to avoid this leakage flow into the internal storm water drain however there is no chance to go it out as in our system we have an intermediate collection pit along with a Pumping system to take back water into our ETP. The photograph of Drain Cleaning is attached here as a proof Annexure-II for your ready reference.
3	Spray Dryer OCEMS observed in stopped condition. Please inform us after getting it started.	At the time of visit Spray Dryer OCEMS was under maintenance due to the problem of power tripping after we shifted the OCEMS panel. Our OCEMS shall be taken in operation back as ap and we will inform to your good office.

- GPCB Visit Dated 27/10/2023 Upload
- Note: IP of machine is captured by

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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**DETOX INDIA**operated by  VEOLIA

We hope the above is in line with your requirements.

Thanking you,

For, Detox India Private Limited

Authorised Signatory

Encl: As above.

- GPCB Visit Dated 27/10/2023 Uploa

- Note: IP of machine is captured by

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

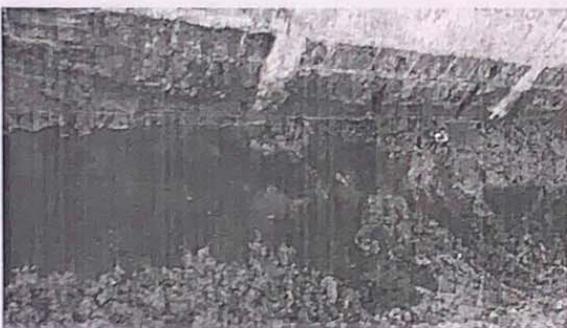
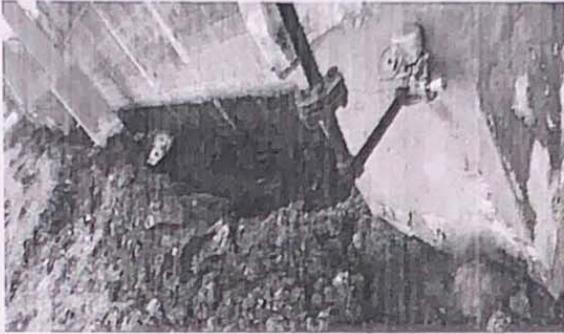
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Annexure - I

Excavated area Before

Excavated area After



NOTIFIED AREA OFFICE

નિદિષ્ટ વિસ્તારની કચેરી

(GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION)
Office of the Dy. Ex. Engineer (Drg. & Road)
Plot No: 618/819, AIA Community Centre,
GIDC, Ankleshwar - 393 002,
Phone: 02646-251359, 02646-222487

(ગુજરાત ઔદ્યોગિક વિકાસ નિગમ)
નાણા અધિકારી ઈન્જિનેર (ડ્રોઇંગ અને રોડ) ની કચેરી
પ્લોટ નં. 618, 819, આઈ.આઈ.સી. કોમ્યુનિટી સેન્ટર
જી.આઈ.ડી.સી. અંકલેશ્વર- ૩૯૩ ૦૦૨

Our Ref. No: NTA/ANK/DEE/DRG/ 535

Date: 13 OCT 2023

પતિ,
કેટેક્સ ઇન્ડિયા પ્રા.લી.
પ્લોટ નંબર ૭૯૨૧-૨૩
નિ.વિ.જી.આઈ.ડી.સી, અંકલેશ્વર.

વિષય:- વરસાદી ડ્રેનેજ તેમજ ગાર્ડન બનાવવા બાબત.
સંદર્ભ:- કેટેક્સ ઇન્ડિયા પ્રા.લીનો પત્ર તારીખ ૦૭-૧૦-૨૦૨૩.

ઉપરોક્ત વિષય અન્વયે જણાવવાનું આજીવી કંપની દ્વારા રોડ તેમજ કંપની કમ્પાઉન્ડ દીવાલ વચ્ચે ની જગ્યામાં વરસાદી ડ્રેન તથા ગાર્ડન બનાવવા માટેની કામગીરી રોડ લેવલથી નીચા લેવલે તેમજ રોડ એજથી ૨ મીટર જેટલી સાર્ટાઈસોલ્ડર છોટી વરસાદી પાણી ડ્રેનમાં જામ તેવી પુરાની વ્યવસ્થા કરી અનેની કચેરીને દેખ રેખ લેકન કરવા સંબંધી આપવામાં આવે છે તે આપની જાણ સારું.


નાણા અધિકારી ઈન્જિનેર (ડ્રોઇંગ અને રોડ)
નિ.વિ. જી.આઈ.ડી.સી, અંકલેશ્વર

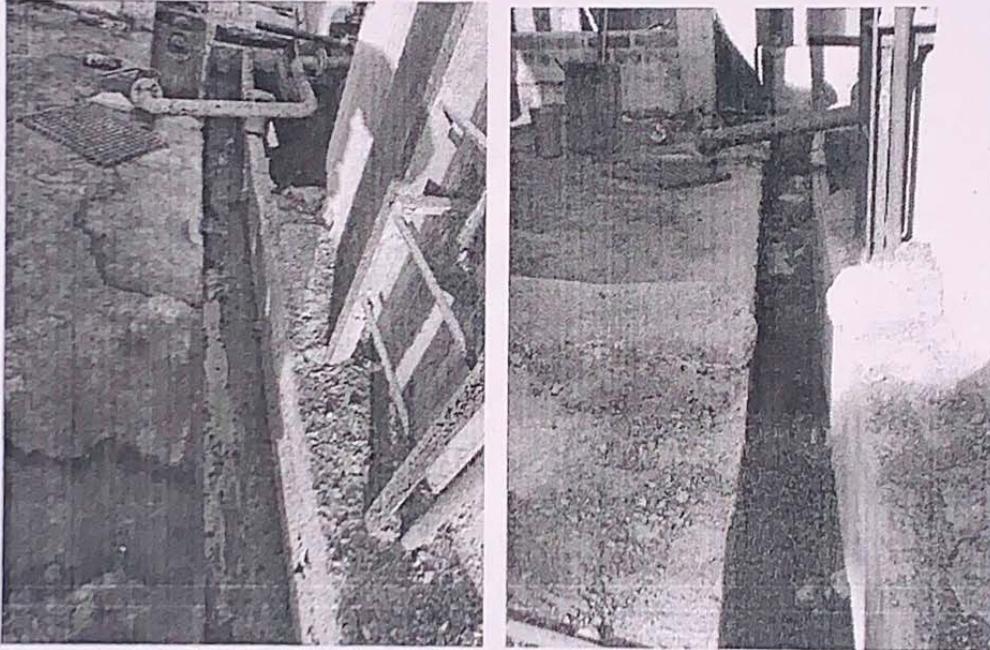
- GPCB Visit Dated 27/10/2023 Uploa

- Note: IP of machine is captured by

Annexure - II

Before

After



- GPCB Visit Dated 27/10/2023 Uploa
- Note: IP of machine is captured by

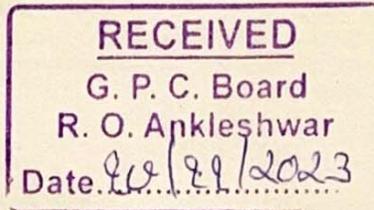

DETOX INDIA

operated by VEOLIA

GPCB ID: 32798

Ref: DIPL/CORR/SITE/2023/57

Date: 02/11/2023

 To,
 The Regional Officer,
 Gujarat Pollution Control Board,
 Pl. No. 5009/4, GIDC Estate,
 Ankleshwar – 393002.


Sub: Reply to GPCB Notice of Entry dated 29/10/2023 at M/s. Detox India Pvt. Ltd, Ankleshwar.

Sir,

We acknowledge the NOE received from your good office dated 29/10/2023 for the observations taken by your official while visiting our premises dated 29/10/2023 With reference to the above-mentioned subject, please find our reply as noted below:

SN	Observation	DIPL Reply
1	Brownish colour contaminated water accumulation observed in GIDC drain passing behind of your unit however GIDC surrounding area upstream drain observed in dry condition. Clarification require for this matter and present report for action taken against this.	<p>Brownish colour contaminated water accumulation has been there since last month and the same we have observed along with Sh. Rakholia Sir on 4th Oct '23 at the time of his visit and on the same day notified area JCB working there to prepare drain blockage.</p> <p>We have last opened the Storm water drain valve on 25th Sept'23 with the intimation to GPCB. The supporting video evidence we have shared for your ready reference through email link of google drive due to bigger in size.</p> <p>We are attaching herewith action taken report based on your observation dated 4th Oct'23 as per Annexure - I for your ready reference.</p>

We hope the above is in line with your requirements.

Thanking you,

For, Detox India Private Limited

Authorized Signatory

Encl: As above.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

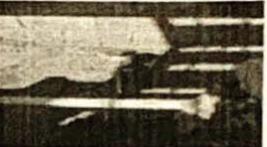
Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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Annexure - IAction taken report based on observations on 4th Oct'23.

SN	Date	Location	Observation	Corrective action	Ref. Photo
1	04.10.23	Outside near Security tower	Water seepage chances observed outside compound wall corner.	Wall repairing & concreting done to prevent water seepage on 04.10.2023	
2	06.10.23	Canteen Area	Opening found in PCC near canteen.	PCC Done, opening sealed on 26.08.2023	
3	07.10.23	Canteen security cabin area	Opening found in floor near canteen due to steam condensate.	PCC Done, concrete provided. 26.08.2023	
4	04.10.23	Canteen area Back side boundary wall	Gap found between 2 columns	PCC Done, gap filled with concrete. 27.08.2023	
5	11.10.23	Boundary wall side	Steam Condensate water spreading on floor.	steam condensate water pipeline modification done and diverted to pit. 27.08.2023	


DETOX INDIA

 operated by  VEOLIA

GPCB ID: 32798
Ref: DIPL/CORR/SITE/2023/58
Date: 28/11/2023

To,
The Regional Officer,
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar – 393002.

Sub: Reply to GPCB Notice of Entry dated 17/11/2023 at M/s. Detox India Pvt. Ltd, Ankleshwar.

Sir,

We acknowledge the NOE received from your good office dated 17/11/2023 for the observations taken by your official while visiting our premises dated 17/11/2023 With reference to the above-mentioned subject, please find our reply as noted below:

SN	Observation	DIPL Reply
1	At the time of visit, we found filled jumbo bags laying on road near SD plant along with SD salt is spilled on road with leachate. kindly give clarification on that.	<ol style="list-style-type: none"> 1. The said Jumbo bags is in transit from SD area to designated covered storage area. Immediately we have shifted the same at designated place as per attached photograph. Annexure - A 2. Spillage is observed due to one of the jumbo bags tear during shifting, the same we have clean as per attached photograph. Annexure - B 3. At the time of visit we have removed Bed Ash from HAG. Looking at high temperature of Bed Ash we have sprinkle water on this to eliminate the Safety Risk in the area. The Sprinkled access water is created slight leachate, the same we have cleaned immediately as per the attached Photograph. Annexure - C
2	Need clarification on Fugitive emissions observed from ID fans of SD01 plant.	At the time of visit fugitive leakage observed from SD-1 ID fan casing drain flange gasket due to nut bolt loose with vibration. The same we have corrected by tighten bolts as per attached photograph. Annexure - D

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Site : Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Registered office: 501, 5th Fl. Detox House, H.No 2/819 To 823 Hira Modi Ni Seri, Ring Road, Sagrapura, Surat- 395002, Gujarat

 - GPCB Visit Dated 17/11/2023 Uploaded in XGN on 29/11/2023 13:44:18 from IP No: 172.16.31.15
 - Note: IP of machine is captured by the browser of client machine. IP is depends upon the Internet Service Provider.

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122


DETOX INDIA

 operated by  VEOLIA

3	We found OCEMS of SD stack not working condition along with Boiler SO2 NOX. Submit 60 TPH Boiler's scrubber installation report as per the CCA.	At the time of visit 1. Spray Dryer OCEMS was under maintenance due to the problem of power tripping after we shifted the OCEMS panel. Our OCEMS shall be taken in operation back asap and we will intimate your good office. 2. Boiler So2 & Nox OCEMS was tripped at the time of visit and the same we have reset and now it is working normal as per attached photograph. Annexure - E 3. The FGD scrubber installation is under completion and the same is expected to commission by Feb'24.
4	We have found heavy smoke coming out from SD hazardous salt waste stacked behind an open area near MEE plant along with burnt jumbo begs and blackish material. Need clarification on the smoke observed. The same situation was found near area of VOC storage tank also needs clarification.	The smouldering observed in stored salt due to Non-compatibility of the salt (Due to presence of Organic contents) generated from different member's industries effluent. We have planned to stored it separately away from the VOC storage.
5	We found around 1000 MT salt of MEE & SD salts kindly make it clear as per the rules.	We have planned to dispatched all salts of MEE & SD asap as per rules to the approved DLF site.
6	Kindly provide last one month data of waste water receipt, treated water, RO Dispatched, water consumption, fuel consumption, waste generation dispatched etc...	Require Data is attached herewith as per Annexure-F for your ready reference.

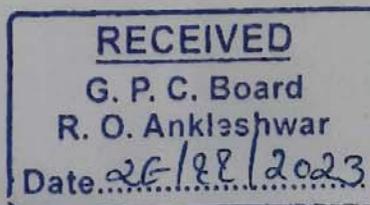
We hope the above is in line with your requirements.

Thanking you,

For, Detox India Private Limited

Authorized Signatory

Encl: As above.



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Site : Plot No : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist : Bharuch, 393002 (Guj.) INDIA

Registered office: 501, 5th Fl, Detox House, H.No.2/819 T. 823 Isra, Modi Ni Seri, Ring Road, Sagarpura, Surat, 395002, Gujarat

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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Annexure – A

Before



After



Annexure – B

Before



After



Annexure – C

Before



After



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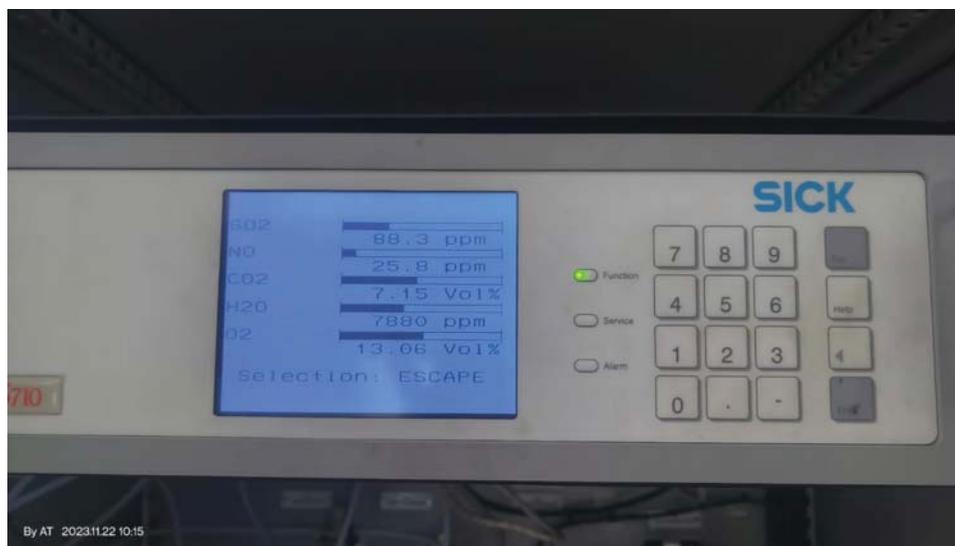
Annexure – D

Before

After



Annexure - E



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Annexure – F**Annexure - (F.A)****Details of Waste water received for the month of OCT- 23**

DETOX INDIA PVT.LTD-ANKLESHWAR		
Month of October 2023		
Sr. No	Customer Name	Qty MT
1	DECCAN FINE CHEMICALS (INDIA)	55.21
2	AETHER INDUSTRIES LTD.	412
3	BAYER VAPI PRIVATE LIMITED	327.8
4	COROMANDEL INTERNATIONAL LTD.	604.96
5	GUJARAT NARMADA VALLEY FERTI & CHEM	1582.165
6	MEGA INNOVATIVE CROPS PVT LTD	27.62
7	PI INDUSTRIES LTD	1700.695
8	PI INDUSTRIES LTD	1321.23
9	R.P. INDUSTRIES	188.73
10	SAJJAN INDIA LIMITED	270.275
11	SONGWON SPECIALITY CHEMICALS INDIA	136.2
12	DIPEN INDUSTRIES	26.07
13	YASHASHVI RASAYAN PRIVATE LIMITED	54.11
14	AARTI INDUSTRIES LTD.	562.32
15	OCEANGLOBE CONTAINER	26.95
16	PI INDUSTRIES LTD	393.14
17	ZCL CHEMICALS LTD.	143.465
18	BAKUL PHARMA PRIVATE LIMITED	250.68
19	PRECISION WIRES INDIA LTD.	29.32
20	LEWENS LABS PRIVATE LIMITED	110.45

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21	MARUTI INDUSTRIES	92.41
22	REINE LIFESCIENCE	24.17
23	MINOL ACID & CHEMICALS PRIVATE. LIM	52.74
24	RUSAN PHARMA LIMITED	19.68
25	MANGALMURTI BIO CHEM	114.82
26	JYOT PHARMACHEM	24.95
27	KRC CHEMICALS	153.02
28	AMAR HEALTHCARE	42.18
29	SULESHVARI PHARMA	89.4
30	JAY OVERSEAS	9.8
31	LYCOS CHEMTECH	20.57
32	STRIDE INDUSTRIES	20.24
33	MALDEEP CATALYSTS PVT. LTD.	44.93
34	AAGAM LIFESCIENCE	17.87
35	GUJARAT NARMADA VALLEY FERTILIZERS	1729.34
36	PRIMARIUS CUSTOM SYNTHESIS	16.96
37	RESINS & PLASTICS LIMITED	25.33
38	UPL LIMITED (UNIT-5)	94.7
39	MALVIS INDUSTRIES	31.72
40	INTEGRATED CHEMISOL PVT. LTD.	29.65
41	GREEN LEAF CHEM TECH PVT. LTD.	211.45
42	SRM LIFE SCIENCE PRIVATE LIMITED	47.89
43	YASH SPECIALITY CHEMICALS LLP	44.55
44	SHIVA PHARMACHEM LIMITED	815.175
45	GINNI FILAMENTS LIMITED	21.75
46	PI INDUSTRIES LIMITED	921.985
47	UPL LIMITED	143.31
48	VEDANTA LTD. (CAIRN OIL AND GAS)	22.13
49	RESINS & PLASTICS LIMITED	35.725
50	ZYDUS LIFESCIENCES LIMITED	108.21

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51	RAJHANS INFRACON (INDIA) PVT. LTD.	25.39
52	SHREE GANESH REMEDIES LTD.	95.96
Grand Total		13,371

Annexure - (F.B)

Transferred quantity to MEE for the Month of Oct-23			
Opening Stock	MEE Effluent Receipt (MT)	MEE Effluent Consumption (MT)	Closing stock
3694.81	6410.41	6464.00	3641.23

Transferred quantity to Spray dryer for the Month of Oct-23			
Opening Stock	SD Effluent Receipt (MT)	SD Effluent Consumption (MT)	Closing stock
701.27	4675.04	4584.00	792.31

Quantity of MVR for the Month of Oct-23			
Opening Stock	MVRE Effluent Receipt (MT)	MVRE Effluent Consumption (MT)	Closing stock
22.81	2285.85	2308.66	0.00

Annexure- (F.C)

Details of Water Consumption, Fuel Consumption & Hazardous Waste Generation and disposal for the Month of Oct- 2023				
Details of GIDC Water Consumption (KL)				
Month	Domestic	Cooling-Boiler	Non-Biodegradable	Process Bio-Degradable
October - 2023	872	19173	50	378

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Details of Fuel Consumption for Month of Oct- 23		Details of Hazardous Waste Generation & Disposal (35.3 Category as per Schedule- 1 of H&OW Rules 2016)		
Coal (MT)	Diesel (L)	Month	Waste Generation (MT)	Waste Disposed (MT)
4674	32	October - 2023	1284	936.5
Details of Fly Ash Disposal for Month of Oct - 23		Details of Hazardous Waste Generation & Disposal (20.2 Category as per Schedule- 1 of H&OW Rules 2016)		
*Fly Ash (MT)	Month	Waste Generation (MT)	Waste Disposed (MT)	
162.43	October - 2023	58	177	

***Note : We have disposed of Fly Ash to M/s. Shivam Cement.**

Annexure- (F.D)

Details of Steam generation, Consumption & selling for Month of October- 23				
Month	Total steam generation (MT)	Total Inhouse steam consumption (MT)	*Steam generation for clients (MT)	*Total steam sales (MT)
October- 23	14273	4092	10181	9406.5

***Note : Here Steam generated for clients in October -2023 is 10181 MT. From the same 9406.5 MT steam sales to clients. The difference quantity of 774.5 MT found is the network loss.**

Annexure- (F.E)

TREATED WATER DISPATCHED DETAILS MONTH OF OCTOBER-23								
SR.N O	DATE	PARTY NAME	VEHICLE NO	GROSS WEIGHT	TARE WEIGHT	NET WEIGHT	LR NO	MANIFEST NO

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1	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.9	9.44	23.46	5785	8506
2	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.24	9.03	22.21	5873	8507
3	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.22	10.39	25.83	5941	8508
4	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.52	8.9	21.62	5743	8509
5	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.83	11.36	24.47	5968	8510
6	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.2	9.26	22.94	5786	8286
7	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.45	9.94	21.51	5874	8287
8	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	38.99	10.86	28.13	6034	8288
9	01.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.82	10.82	25	5942	8289
10	02.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.58	9.07	21.51	5744	8290
11	02.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.67	9.46	23.21	5787	8511

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12	02.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.22	9.08	22.14	5875	8514
13	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.72	10.35	25.37	5943	8512
14	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.06	10.76	31.3	6035	8513
15	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.1	8.72	22.38	5745	8515
16	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.76	9.31	23.45	5788	8516
17	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.15	9.07	23.08	5876	8517
18	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.2	11.19	26.01	5969	8518
19	03.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.04	10.33	25.71	5944	8519
20	04.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.14	10.82	32.32	6036	8520
21	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.56	10.68	24.88	5945	8521
22	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.13	8.96	21.17	5746	8522

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23	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	30.29	9.42	20.87	5789	8523
24	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	31.03	9.24	21.79	5790	8524
25	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	39.28	11.2	28.08	6037	5825
26	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.4	11.26	24.14	5990	8526
27	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.41	10.43	24.98	5946	8532
28	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.92	8.7	21.22	5747	8531
29	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.1	9.31	22.79	5791	8530
30	06.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.18	9.02	21.16	5877	8529
31	07.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.26	10.87	31.39	6038	8528
32	07.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.14	11.26	24.88	5991	8527
33	08.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.38	10.45	24.93	5947	8533

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34	08.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	38.8	10.94	27.86	6039	8534
35	08.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.99	11.27	25.72	5992	8535
36	08.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.2	8.81	21.39	5748	8536
37	09.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.38	9.32	23.06	5792	8537
38	09.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.16	8.98	22.18	5878	8538
39	09.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.66	10.67	24.99	5948	8539
40	09.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.12	11.24	24.88	5993	8540
41	10.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.27	10.72	31.55	6040	8480
42	10.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.13	10.72	30.41	6041	8479
43	10.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.87	9.02	20.85	5749	8478
44	10.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.79	11.22	25.57	5994	8542

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45	10.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	31.66	9.27	22.39	5793	8543
46	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.33	8.97	21.36	5879	8544
47	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	33.58	10.43	23.15	5949	8545
48	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.85	10.91	31.94	6042	8550
49	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	38.09	11.21	26.88	5995	8546
50	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.45	9.08	21.37	5750	8547
51	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.72	10.81	31.91	6043	8548
52	11.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.96	11.57	24.39	5950	8549
53	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.97	8.9	22.07	5880	8541
54	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.93	11.21	25.72	5996	8553
55	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	33.77	10.73	23.04	6451	8551

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56	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	30.82	9.17	21.65	5794	8552
57	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.38	10.8	32.58	6044	8554
58	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.33	8.78	21.55	6401	8555
59	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.42	11.19	25.23	5997	8556
60	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.85	10.85	25	6542	8557
61	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.83	8.97	21.86	5881	8558
62	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.07	9.3	22.77	5795	8559
63	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.86	10.92	31.94	6045	8560
64	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.72	8.67	21.05	6402	8561
65	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.19	11.19	25	5998	8562
66	12.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.46	10.54	24.92	6453	8563

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67	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	30.23	9.43	20.8	5796	8566
68	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.01	8.98	22.03	5882	8564
69	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.12	10.82	30.3	6046	8565
70	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.99	8.66	22.33	6403	8481
71	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.87	10.45	25.42	6454	8482
72	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.07	9.35	22.72	5797	8483
73	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.32	9.02	22.3	5883	8484
74	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.6	10.76	32.84	6047	8485
75	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.09	11.24	25.85	5999	8486
76	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.85	9.34	20.51	6404	8487
77	13.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.33	11.1	24.23	6455	8488

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78	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.78	10.78	33	6048	8567
79	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.35	11.3	25.05	6000	8568
80	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.15	9.33	23.82	5798	8569
81	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.61	9.17	22.44	5884	8570
82	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.7	8.74	21.96	6405	8571
83	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	34.55	10.48	24.07	6456	8572
84	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.78	10.96	32.82	6049	8573
85	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.57	11.31	25.26	6501	8574
86	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.69	8.82	21.87	6406	8575
87	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.25	9.48	22.77	5799	8576
88	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.87	9.01	22.86	5885	8577

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89	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.57	10.42	25.15	6457	8579
90	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.85	10.78	31.07	6050	8578
91	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.71	11.33	26.38	6502	8580
92	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.34	9.08	21.26	6407	8581
93	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.46	9.34	24.12	5800	8582
94	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.71	9.27	22.44	5886	8583
95	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36	10.46	25.54	6458	8584
96	14.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.97	10.8	32.17	6601	8585
97	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.41	10.8	32.61	6602	8586
98	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.86	8.93	21.93	6408	8587
99	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.18	9.27	23.91	6551	8588

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100	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.46	9.04	22.42	5887	8589
101	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.72	11	24.72	6459	8590
102	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.6	9.79	20.81	6409	8591
103	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.17	10.84	32.33	6603	8592
104	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.44	9.63	22.81	6552	8593
105	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	34.91	11.23	23.68	6503	8595
106	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	29.76	9.61	20.15	5888	8594
107	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.99	11.21	24.78	6460	8596
108	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.08	11.07	32.01	6604	8597
109	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.8	8.96	21.84	6410	8598
110	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.29	9.61	23.68	6553	8599

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111	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.05	9.34	22.71	5889	8600
112	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.15	10.73	25.42	6461	8601
113	15.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.62	11.24	24.38	6504	8602
114	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.68	8.79	20.89	6411	8603
115	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.96	10.75	31.21	6605	8606
116	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	31.95	9.82	22.13	6554	8607
117	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.22	11.3	25.92	6505	8604
118	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	33.26	10.86	22.4	6462	8605
119	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.28	9.21	22.07	5890	8609
120	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.83	8.69	22.14	6412	8608
121	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.62	10.76	31.86	6606	8610

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122	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.51	11.22	25.29	6506	8611
123	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	33.52	10.81	22.71	6563	8612
124	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.16	9.67	23.49	6555	8613
125	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.18	9.18	23	5891	8614
126	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.81	11.11	31.7	6607	8616
127	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.82	9.63	21.19	6413	8615
128	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.6	11.22	26.38	6507	8617
129	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.34	9.39	23.95	6556	8618
130	16.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.21	10.3	24.91	5378	8619
131	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.56	10.78	32.78	6608	8620
132	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.07	10.66	25.41	6464	8621

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133	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	29.87	9.04	20.83	6414	8622
134	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.18	9.35	20.83	5892	8625
135	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.16	11.25	25.91	6508	8623
136	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.49	9.55	22.94	6557	8624
137	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34.7	9.63	25.07	5379	8626
138	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.68	10.73	31.95	6609	8627
139	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.37	8.78	21.59	6415	8628
140	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.45	9.11	21.34	5893	8629
141	17.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.01	10.32	25.69	6465	8630
142	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	31.69	9.48	22.21	6558	8631
143	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34.53	10.28	24.25	5380	8632

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144	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.05	8.85	22.2	6416	8639
145	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.39	11.27	26.12	6509	8633
146	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.85	10.42	33.43	6610	8634
147	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.02	9.14	22.88	5894	8635
148	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.1	9.35	23.75	6559	8636
149	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.05	8.64	22.41	6417	8637
150	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.61	10.83	24.78	6466	8638
151	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.69	10.76	32.93	6611	8640
152	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.6	11.22	26.38	6510	8646
153	18.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.83	9.52	22.31	5895	8650
154	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	39.31	10.9	28.41	6612	8652

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155	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34.58	10.26	24.32	5381	8647
156	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.55	8.79	21.76	6418	8648
157	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	34.93	10.5	24.43	6467	8649
158	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.99	11.26	25.73	6511	8651
159	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.29	9.16	23.13	5896	8653
160	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.48	10.73	32.75	6613	8654
161	19.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.75	8.7	22.05	6419	8655
162	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	34.19	10.47	23.72	6468	8656
163	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.44	11.2	24.24	6512	8657
164	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.9	10.79	31.11	6614	8661
165	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.86	9.52	23.34	6560	8662

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166	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.29	9.25	23.04	5897	8658
167	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.08	8.58	22.5	6420	8659
168	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.64	11.18	26.46	6513	8660
169	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.87	10.36	25.51	6469	8663
170	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.78	10.74	33.04	6615	8664
171	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.68	9.24	24.44	6561	8665
172	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.56	9.18	22.38	5898	8666
173	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.28	11.24	26.04	6514	8667
174	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.91	8.8	22.11	6421	8668
175	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.96	10.75	25.21	6470	8669
176	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.91	10.76	31.15	6616	8670

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177	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.46	9.43	23.03	6562	8671
178	20.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.37	9.15	22.22	5899	8672
179	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.39	11.24	26.15	6515	8673
180	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.94	10.73	25.21	6471	8674
181	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.76	10.82	32.94	6617	8677
182	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.15	9.17	22.98	5900	8675
183	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.15	9.44	23.71	6563	8676
184	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.61	10.13	25.48	5382	8678
185	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.46	11.17	25.29	6516	8679
186	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.87	8.83	22.04	6422	8680
187	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.84	10.79	25.05	6472	8681

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188	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.78	10.72	33.06	6618	8682
189	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.29	9.18	23.11	6564	8683
190	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.14	9.47	23.67	6565	8684
191	21.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	38.3	11.25	27.05	6517	8685
192	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.94	10.53	25.41	6473	8691
193	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.22	10.74	32.48	6619	8692
194	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.96	9.15	22.81	6566	8693
195	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.19	9.18	24.01	6567	8694
196	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.05	11.23	25.82	6518	8695
197	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34	9.63	24.37	5383	8696
198	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.95	10.37	25.58	6474	8697

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199	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.39	10.7	32.69	6620	8698
200	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.37	11.17	26.2	6519	8699
201	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.34	9.12	23.22	6151	8700
202	22.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.02	10.5	25.52	6475	8686
203	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.73	10.68	33.05	6621	8687
204	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	38.4	11.25	27.15	6520	8688
205	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.84	9.15	21.69	6423	8689
206	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.05	10.1	24.95	5384	8690
207	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.25	9.16	23.09	6152	8701
208	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.89	11.02	24.87	6476	8702
209	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.41	10.8	31.61	6622	8705

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210	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.81	9.13	21.68	6424	8703
211	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.97	10.89	32.08	6623	8704
212	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.05	11.21	25.84	6521	8706
213	23.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.79	9.19	21.6	6425	8707
214	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.7	10.68	33.02	6624	8708
215	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.14	11.15	25.99	6522	8709
216	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.95	8.93	22.02	6426	8710
217	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.05	9.65	23.4	6568	8711
218	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.34	10.41	24.93	6477	8714
219	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.34	11.15	26.19	6523	8713
220	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.86	9.16	21.7	6427	8712

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221	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	40.95	10.76	30.19	6625	8715
222	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.16	9.15	23.01	6153	8719
223	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.46	10.19	25.27	5385	8720
224	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.38	9.42	23.96	6154	8725
225	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.89	10.67	25.22	6478	8724
226	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.01	9.03	21.98	6428	8723
227	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.5	10.69	32.81	6626	8722
228	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.39	11.14	26.25	6524	8721
229	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.37	9.17	23.2	6156	8718
230	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.44	9.27	24.17	6155	8717
231	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.81	10.77	25.04	6479	8716

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232	24.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.54	8.53	22.01	6429	8726
233	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	39.46	10.69	28.77	6627	8727
234	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.78	11.13	24.65	6525	8728
235	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.91	9.39	23.52	6569	8729
236	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.39	9.95	22.44	6157	8730
237	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.05	10.42	24.63	6480	8731
238	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.51	9.27	24.24	6570	8732
239	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	35.54	11.47	24.07	6526	8733
240	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	39.42	10.71	28.71	6628	8735
241	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.81	11.32	24.49	6481	8734
242	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.35	11.16	26.19	6527	8741

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243	25.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	41.05	10.84	30.21	6629	8742
244	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.14	11.17	24.97	6528	8743
245	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.52	10.43	25.09	6482	8744
246	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	28.32	8.85	19.47	6430	8745
247	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.08	9.06	23.02	6158	8746
248	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.82	9.56	26.26	5386	8747
249	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.4	9.34	24.06	6571	8748
250	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.79	10.62	32.17	6630	8750
251	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.75	10.43	25.32	6483	8749
252	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	38.15	11.13	27.02	6529	8751
253	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.76	8.57	22.19	6431	8752

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254	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.02	9.19	22.83	6159	8753
255	26.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.76	9.22	23.54	6572	8754
256	27.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.6	11.13	32.47	6631	8755
257	27.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.57	11.55	24.02	6484	8756
258	27.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.63	11.18	26.45	6530	8757
259	27.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.82	9.11	22.71	6160	8758
260	27.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34.91	9.65	25.26	5387	8759
261	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.75	9.15	21.6	6432	8760
262	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.63	10.78	32.85	6632	8761
263	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.2	9.14	24.06	6573	8762
264	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.72	10.82	24.9	6485	8763

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265	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.59	11.19	26.4	6531	8764
266	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.33	9.1	23.23	6161	8765
267	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.78	9.63	26.15	5388	8766
268	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	34.94	10.05	24.89	6070	8767
269	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31	9.22	21.78	6433	8768
270	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.1	10.9	31.2	6633	8769
271	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.73	9.43	23.3	6574	8770
272	28.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.52	11.82	25.7	6532	8771
273	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.19	11.22	24.97	6486	8772
274	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.22	9.96	20.26	6162	8773
275	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	34.72	9.96	24.76	6071	8774

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276	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.82	10.85	31.97	6634	8775
277	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.32	9.16	21.16	6434	8776
278	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.83	9.18	23.65	6575	8777
279	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.94	10.82	25.12	6487	8778
280	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.36	9.79	22.57	6163	8779
281	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.1	10.11	24.99	5389	8780
282	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	35.04	10.04	25	6072	8781
283	29.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.32	10.88	32.44	6635	8782
284	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	38.34	11.35	26.99	6533	8783
285	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	35.26	9.82	25.44	6073	8784
286	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.93	10.99	24.94	6488	8785

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287	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.56	10.84	32.72	6636	8786
288	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.82	10.06	25.76	5390	8787
289	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	31.85	9.09	22.76	6164	8788
290	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	30.53	8.56	21.97	6435	8789
291	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.09	11.27	25.82	6534	8790
292	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.52	9.57	23.95	6576	8791
293	30.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	35.34	10.36	24.98	6074	8792
294	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	35.13	10.61	24.52	6489	8793
295	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.84	10.83	33.01	6637	8794
296	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.88	11.28	25.6	6535	8795
297	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.08	9.21	23.87	6577	8796

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298	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	33.26	11.19	22.07	6490	8797
299	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	37.63	11.25	26.38	6536	8798
300	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	34.89	9.87	25.02	6075	8799
301	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.13	10.51	25.62	6491	8800
302	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	42.68	10.84	31.84	6638	8801
303	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	34.69	10.22	24.47	5391	8802
304	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	30.8	9.09	21.71	6165	8803
305	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.69	11.3	25.39	6537	8804
306	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	32.95	9.4	23.55	6578	8805
307	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Z 4545	31.09	9.28	21.81	6436	8806
308	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 BX 9591	35.07	10.63	24.44	6076	8807

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309	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AU 7100	43.34	10.79	32.55	6639	8808
310	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 AT 9293	35.36	9.57	25.79	5392	8809
311	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 06 VV 5700	36.12	12.53	23.59	6492	8810
312	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 6075	32.18	9.09	23.09	6166	8811
313	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 08 Z 1838	36.93	11.27	25.66	6538	8812
314	31.10.2023	NARMADA FABRICS PVT LTD (ANK)	GJ 12 Y 9221	33.44	10	23.44	6579	8813
					314	7907.37		

Annexure- (F.F)

TANKERS REJECTION RECORD MONTH OF OCTOBER-23										
SR NO.	MANIFEST NO.	RECEIVED DATE	NAME OF PARTY	VEHICLE NO.	GROSS WT.	TARE WT.	NET WT.	LR NO.	REMARKS	REJECTION DATE
1	7529818	06.10.2023	AETHER INDUSTRIES LTD (SURAT)	GJ 19 X 5366	37540	12315	25225	19746	VERY HIGH AN (6791 mg/l)	07.10.2023
2	7529176	06.10.2023	SAJJAN INDIA LTD (ANK)	GJ 12 AT 9410	37605	11200	26405	18314	High Bottom CV (5052 cal/gm) & AN (803 mg/l)	07.10.2023

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3	7528895	06.10.2023	PI INDUSTRIES LTD (UNIT-2)	GJ 16 AU 3879	38405	14165	24240	1051	HIGH AN (4158 mg/l)	07.10.2023
4	7529229	07.10.2023	SAJJAN INDIA LTD (ANK)	GJ 12 BZ 3082	47150	13820	33330	18552	HIGH AN (2051 mg/l)	10.10.2023
5	7530200	10.10.2023	PI INDUSTRIES LTD	GJ 06 XX 7559	42970	10800	32170	254	HIGH AN (2541 mg/l) & HIGH TDS (210200 mg/l)	20.10.2023
6	7528896	12.10.2023	PI INDUSTRIES LTD (UNIT-1)	PB 02 DF 6025	42380	13900	28480	6669	High Bottom CV (5436 cal/gm)	17.10.2023
7	7531007	19.10.2023	ZYDUS LIFE SCIENCE LTD (VADODARA)	GJ 12 BZ 2710	42270	13380	28890	50635	High Bottom CV (2020 cal/gm) & High COD (364820 mg/l)	23.10.2023
8	7531424	20.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 06 VV 6645	33880	11010	22870	1952	High Bottom CV (5131 cal/gm)	21.10.2023
9	7531296	20.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 06 BT 7431	33615	10165	23450	1382	High Bottom CV (4695 cal/gm) & AN (1979 mg/l)	21.10.2023
10	7531075	20.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 15 AV 9777	42730	13085	29645	112	High Bottom CV (4467 cal/gm) & AN (1696 mg/l)	21.10.2023
11	7531136	20.10.2023	ZYDUS LIFE SCIENCE LTD (VADODARA)	GJ 12 BX 2337	37670	13660	24010	50638	High Bottom CV (5221 cal/gm)	23.10.2023
12	7531957	25.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 06 VV 6669	35150	10510	24640	1904	HIGH AN (2184 mg/l)	26.10.2023

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13	7531898	25.10.2023	PI INDUSTRIES LTD (UNIT-1)	KA 34 B 6553	41235	12770	28465	1514	High Bottom CV (5040 cal/gm) & AN (1120 mg/l)	26.10.2023
14	7531951	26.10.2023	LEWENS LABS PVT LTD	GJ 19 X 0228	43860	12920	30940	7914	HIGH COD (59250 mg/l) & AN (2940 mg/l)	28.10.2023
15	7531947	27.10.2023	SAJJAN INDIA LTD (ANK)	GJ 16 X 8795	33735	10660	23075	4089	HIGH PHENOL (PHENOL > 2000 mg/l)	01.11.2023
16	7532093	27.10.2023	SAJJAN INDIA LTD (ANK)	GJ 24 U 3644	37980	11340	26640	4092	HIGH PHENOL (PHENOL > 2000 mg/l)	01.11.2023
17	7532145	28.10.2023	PI INDUSTRIES LTD (UNIT-2)	GJ 06 YY 7345	31135	10270	20865	292	High Bottom CV (4706 cal/gm) & AN (2492 mg/l)	30.10.2023
18	7532467	29.10.2023	DECCAN FINE CHEM (INDIA) PVT LTD	GJ 01 CZ 5058	33870	11910	21900	6956	HIGH CV (CV 6432 cal/gm) & HIGH PHENOL (>2000 mg/l)	30.10.2023
19	7532456	29.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 06 ZZ 1488	33920	10280	23640	6997	HIGH AN (2520 mg/l)	30.10.2023
20	7532461	29.10.2023	PI INDUSTRIES LTD (UNIT-1)	GJ 06 ZZ 8085	35915	10460	25455	1222	HIGH AN (2716 mg/l)	30.10.2023
21	7532431	29.10.2023	PI INDUSTRIES LTD	GJ 22 T 2000	36620	11260	25360	304	HIGH AN (2660 mg/l)	01.11.2023
22	7532358	29.10.2023	SAJJAN INDIA LTD (ANK)	GJ 16 X 9185	30690	9215	21475	1166	HIGH PHENOL (PHENOL > 2000 mg/l)	01.11.2023

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DETOX INDIA

 operated by  VEOLIA

GPCB ID: 32798
Ref: DIPL/CORR/SITE/2023/59
Date: 28/11/2023

To,
 The Regional Officer,
 Gujarat Pollution Control Board,
 Pl. No. 5009/4, GIDC Estate,
 Ankleshwar – 393002.

Sub: Reply to GPCB Notice of Entry dated 21/11/2023 at M/s. Detox India Pvt. Ltd, Ankleshwar.

Sir,

We acknowledge the NOE received from your good office dated 21/11/2023 for the observations taken by your official while visiting our premises dated 21/11/2023 With reference to the above-mentioned subject, please find our reply as noted below:

SN	Observation	DIPL Reply
1	As per the telephonic complaint, at the time of visit to your unit, on the west side near the boundary wall, contaminated waste water was found in the natural trench.	Noted your purpose of visit. We have inspected our premises and found normal w.r.t leakage & spillage.
2	Make sure there are no leaks or spills near the unit's boundary wall storm water drain or underground storage tank. If required water proofing to be carried out in surrounding area.	We have checked our boundary and no leaks & Spill observed in the area, Still to avoid this situation we have planned following action to eliminate doubt. <ol style="list-style-type: none"> 1. Cleaning & repairing of Strom water drain to avoid leaks. 2. Regular cleaning of boundary area to avoid spill. 3. One by one Underground tank cleaning & inspection to check RCC structure integrity.
3	A small fire was discovered in the unit's west side boundary wall on November 20, 2023, between 7:00 and 7:30 p.m. which is not reported to the board. Please provide information on the	Report attached with Annex- A

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Site : Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

 - GPCB Visit Dated 21/11/2023 Uploaded in XGN on 29/11/2023 13:44:42 from IP No: 172.16.31.15
 Registered office: 501, 5th Fl, Detox House, H No 2/819 To 823 Hira Modi Ni Sen, Ring Road, Sagrapura, Surat- 395002, Gujarat
 - Note: IP of genuine is captured by the browser or client machine. IP is depends upon the Internet Service Provider.

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122



DETOX INDIA

operated by VEOLIA

	<p>Please provide information on the incident, create a report with root cause analysis, and indicate how much water was used to extinguish the fire or how much waste water flowed in nearby storm water drain that needed to be disposed of as per rules along with burnt material.</p> <p>Need to ensure that this type of incident would not happen again in the future.</p>	
4	<p>At the time of visit w.r.t to SN.01 contaminated water samples collected from outside of unit and downstream of the common Nala and at the same time Strom water drain sample collected from inside of the unit.</p>	Noted.
5	<p>Around 1000 MT of hazardous solid waste were discovered during the visit in a temporary shed. It needs to be cleared out right away in accordance with the regulations.</p>	Noted. We have already started disposal to BEIL also we are planning to take membership of M/s Eco care for fast salt disposal as per rules.
6	<p>We observed smoke at few places in the temporary hazardous waste storage area. The same needs to control immediately with require action.</p>	The smoke is observed due to smouldering and the same we have douse immediately by sprinkling water. Parallely we have started action to dispose it asap.

We hope the above is in line with your requirements.

Thanking you,

For, Detox India Private Limited

RECEIVED
 G. P. C. Board
 R. O. Ankleshwar
 Date: 26/08/2023

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Site : Plot No. : 7921, 7922, 7923, G.I.D.C Ankleshwar, Dist. : Bhanuch-393002 (Guj.) INDIA

- GPCB Visit Dated 21/11/2023 Uploaded in RGM on 29/11/2023 13:44:42 from IP No: 172.16.31.15.
 - Note: Registered office: 501, 5th Fl, Detox House, D No 2/819 To 823 Hiralpadi Sp, Ring Road, Sarangpura, Surat- 395002, Gujarat

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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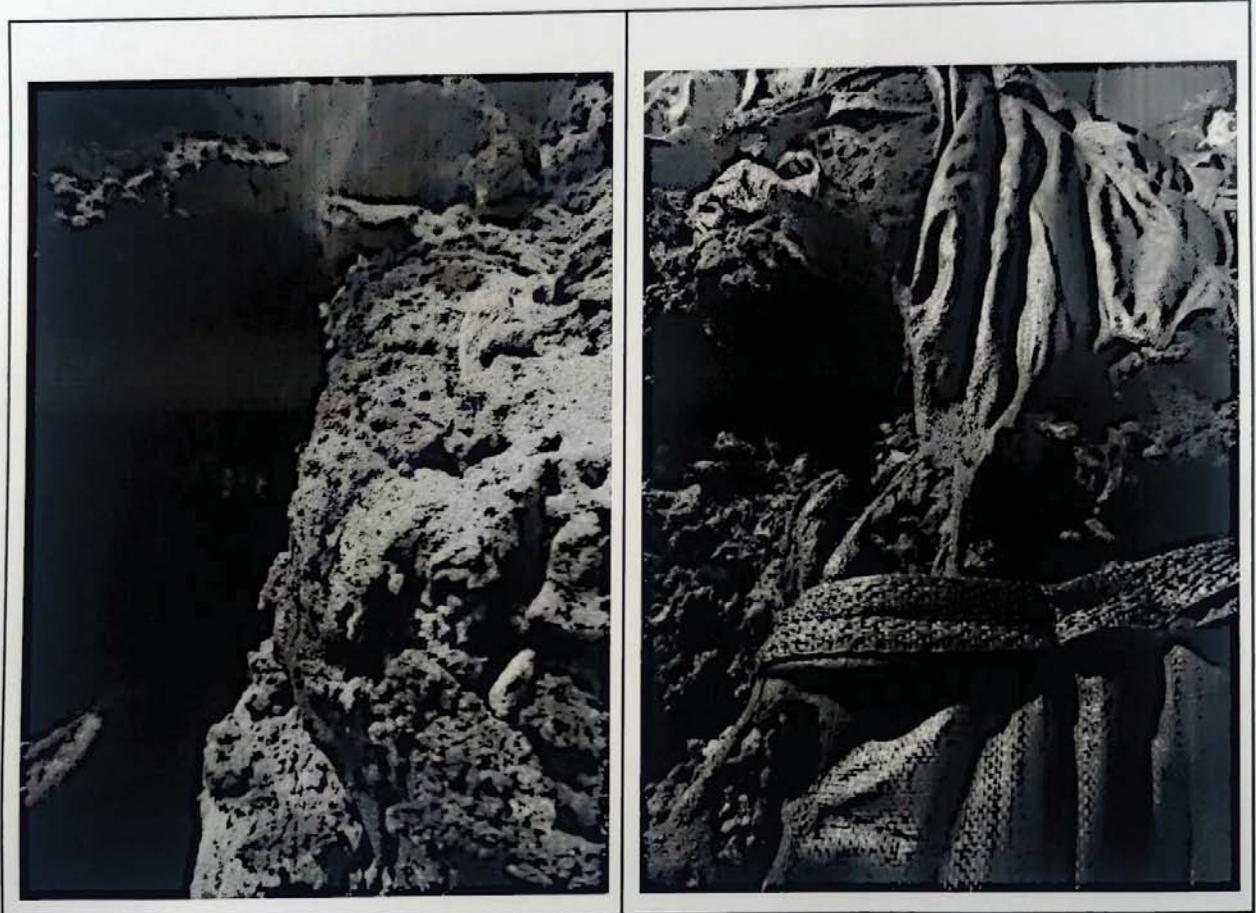
ANNEXURE- A**Fire Incident and Investigation Report**

Date	20/11/2023
Time	07:14 PM
Place of Incident	Temporary Storage Shed Near MEE back side
Brief of Incident	On 21/11/2023 at 7:14 P.M. the salt jumbo bags caught on minor fire due to the high Calorific Value of salt which is stored in bags. Approx. 4 to 5 salt bags caught minor fire, after getting the information of minor fire, we immediately used the fire hydrant water to douse the fire in a temporary storage area. Water was sprinkled over the salt bag. This minor fire incident did not cause any major casualties or damage.
Root Cause	<ol style="list-style-type: none"> 1. Pyrolysis process in salt due to fresh salt loaded with high temperature. 2. It's possible that the High boiler organics is proportionally high in the material.
Water consumption to extinguish the fire.	After getting the information of fire we have used fire hydrant water and fire water consumption increased to <u>4.5</u> KL.
West water collected from the trench.	We sprinkled water to control the fire. We have collected <u>4.0</u> KL of water from the trench, road etc. and sent it to reprocess. This firefighting we have consumed <u>4.0</u> KL water
Burning material collection in jumbo bag	After controlling the fire incident, we immediately collected the burnet material in a jumbo bag. We filled <u>5</u> jumbo bags of burned salt and placed it in a safe area.
Preventive Action	<ol style="list-style-type: none"> 1. We have implemented strict control on incoming effluent through analysis. 2. Tanker sample points have been increased, So that proper representation of effluent is analysed. 3. Administrative control is put in place with "Fresh generated salt is stored in a different place before being stored in a storage area." 4. Regular Monitoring of feed quality parameters is started. value.

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Fire incident photographs



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GPCB ID: 32798

DETOX INDIA

Date: 18/12/2023

Ref: DIPL/CORR/SITE/2023/60

To,
The Regional Officer,
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar – 393002.

Sub: Reply to GPCB Notice of Entry dated 18/12/2023 at M/s. Detox India Pvt. Ltd, Ankleshwar.

Sir,

We acknowledge the NOE received from your good office dated 18/12/2023 for the observations taken by your official while visiting our premises dated 18/12/2023 With reference to the above-mentioned subject, please find our reply as noted below:

SN	Observation	DIPL Reply
1	To submit the data of Waste water received, water consumption, wastewater reuse, hazardous waste generated and disposal and present stock details for last month.	Here attached the data of Waste water received, water consumption, wastewater reuse, hazardous waste generated and disposal and present stock details for last month as an Annexure - (A), (B), (C) (D) & (E) for your reference.
2	It has been observed that the 9748 MT quantity of Hazardous waste stored at the Hazardous storage area and temporary storage area at your facility. Dispose it as per rules.	This is a regular ongoing process and we assure a minimum stock of waste sludge by sending the hazardous waste to the landfill site in a timely manner. The disposal is in progress with M/s BEIL and M/s Ecocare.
3	During the visit RO were not in operation, clarify that.	It was on a regular basis short CIP so water level in the permeate tank empty out.

We hope the above is in line with your requirements.

Thanking you,

For Detox India Private Limited

Authorised Signatory

Encl: As above.



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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Annexure - (A)**Details of Waste water received for the month of Nov- 23**

DETOX INDIA PVT.LTD. ANKLESHWAR		
Nov-23		
Sr, no.	Name	Qty MT
1	ASHAPURA ENVIRO	22.35
2	AETHER INDUSTRIES LTD.	580.77
3	BAYER VAPI PRIVATE LIMITED	223.78
4	COROMANDEL INTERNATIONAL LTD.	759.18
5	GUJARAT NARMADA VALLEY FERTI & CHEM	887.57
6	PI INDUSTRIES LTD	2,860.35
7	PI INDUSTRIES LTD	1,504.50
8	R.P. INDUSTRIES	230.28
9	SONGWON SPECIALITY CHEMICALS INDIA	123.03
10	DIPEN INDUSTRIES	24.80
11	AARTI INDUSTRIES LTD.	310.52
12	ALEMBIC PHARMACEUTICALS LTD.F-DIV-4	30.31
13	PI INDUSTRIES LTD	277.70
14	ZCL CHEMICALS LTD.	222.30
15	BAKUL PHARMA PRIVATE LIMITED	343.71
16	LEWENS LABS PRIVATE LIMITED	106.15
17	MARUTI INDUSTRIES	156.87
18	MINOL ACID & CHEMICALS PRIVATE. LIM	177.89
19	VIHITA CHEM PVT. LTD. (UNIT-2)	23.37
20	RUSAN PHARMA LIMITED	18.70
21	MANGALMURTI BIO CHEM	28.77
22	KRC CHEMICALS	34.28
23	DY INDUSTRIES	23.69
24	AMAR HEALTHCARE	74.28
25	SULESHVARI PHARMA	55.98
26	LYCOS CHEMTECH	14.33
27	STRIDE INDUSTRIES	19.69
28	MALDEEP CATALYSTS PVT. LTD.	27.74
29	GUJARAT NARMADA VALLEY FERTILIZERS	982.53
30	OM INDUSTRIES	21.32
31	GREEN LEAF CHEM TECH PVT. LTD.	271.65
32	SRM LIFE SCIENCE PRIVATE LIMITED	123.21
33	YASH SPECIALITY CHEMICALS LLP	830.38
34	SHIVA PHARMACHEM LIMITED	780.86
35	PI INDUSTRIES LIMITED	1,389.92
36	VEDANTA LTD. (CAIRN OIL AND GAS)	82.21
Grand Total		13,644.95



Annexure - (B)

Transferred quantity to MEE for the Month of Nov-23			
Opening Stock	MEE Effluent Receipt (MT)	MEE Effluent Consumption (MT)	Closing stock
3641.23	7401.76	8621.60	2421.38
Transferred quantity to Spray dryer for the Month of Nov-23			
Opening Stock	SD Effluent Receipt (MT)	SD Effluent Consumption (MT)	Closing stock
792.31	5120.95	4093.00	1820.26
Quantity of MVR for the Month of Nov-23			
Opening Stock	MVRE Effluent Receipt (MT)	MVRE Effluent Consumption (MT)	Closing stock
0.00	1122.24	1122.24	0.00

Annexure- (C)

Details of Water Consumption, Fuel Consumption & Hazardous Waste Generation and disposal for the Month of Nov- 2023				
Details of GIDC Water Consumption (KL)				
Month	Domestic	Cooling- Boiler	Non Biodegradable	Process Bio-Degradable
November - 2023	1089	19439	60	326
Details of Fuel Consumption for Month of Nov- 23		Details of Hazardous Waste Generation & Disposal (35.3 Category as per Schedule- 1 of H&OW Rules 2016)		
Coal (MT)	Diesel (L)	Month	Waste Generation (MT)	Waste Disposed (MT)
5113	00	November - 2023	2049.03	1959.17
Details of Fly Ash Disposal for Month of Nov - 23		Details of Hazardous Waste Generation & Disposal (20.2 Category as per Schedule- 1 of H&OW Rules 2016)		
*Fly Ash (MT)	Month	Waste Generation (MT)	Waste Disposed (MT)	
381.1	November - 2023	555	855	

*Note : We have disposed of Fly Ash to M/s. Shivam Cement.



Annexure- (D)

Details of Steam generation, Consumption & selling for Month of November- 23				
Month	Total steam generation (MT)	Total In-house steam consumption (MT)	*Steam generation for clients (MT)	*Total steam sales (MT)
Nov- 23	15044	6145	8899	8266.59

***Note : Here Steam generated for clients in November -2023 is 8899 MT. From the same 8266.59 MT steam sales to clients. The difference quantity of 632.41 MT found is the network loss.**

Annexure- (E)

TANKERS REJECTION RECORD MONTH OF NOVEMBER-23										
SR. NO.	MANIFEST NO	RECEIVED DATE	NAME OF PARTY	VEHICLE NO.	GROSS WT.	TARE WT.	NET WT	LR NO.	REMARKS	REJECTION DATE
1	7532807	01.11.2023	DECCAN FINE CHEMICAL (INDIA) PVT LTD	GJ 16 AU 4729	38.56	10.41	28.15	6976	HIGH PHENOL (565 mg/l)	03.11.2023
2	7532905	02.11.2023	MARUTI ENTERPRISE	GJ 19 X 4936	32.78	12.19	20.59	20310	PRESENCE OF H2S	04.11.2023
3	7533211	04.11.2023	SHREE GANESH REMEDIES LTD	GJ 16 AU 6202	52.39	13.59	38.8	0	PRESENCE OF H2S	06.11.2023
4	7533240	05.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 ZZ 6548	36.51	10.505	26.005	1813	HIGH AN (2240 mg/l)	08.11.2023
5	7533427	07.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 BY 4879	31.885	10.48	21.405	6353	HIGH AN (3484 mg/l)	08.11.2023
6	7532457	02.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 AU 1287	40.155	10.285	29.87	81	HIGH AN (6,440 mg\l) & HIGH COD (2,12,868 mg\l)	08.11.2023
7	7533241	08.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 AT 9339	33.12	11.005	22.115	1980	High pH (9.0 pH units) , High AN (1199 mg/l) & High Bottom CV (4759 cal/gm)	09.11.2023
8	7533418	08.11.2023	P I INDUSTRIES LTD (UNIT-2)	GJ 16 AW 0372	43.46	13.545	29.915	50911	High Bottom CV (4,933 cal/gm)	10.11.2023
9	7533642	08.11.2023	R.P INDUSTRIES (UNIT-1)	GJ 12 BY 2028	43.69	14.28	29.41	50697	High Bottom CV (4085 cal/gm)	16.11.2023



10	7533541	09.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 02 XX 6402	44.455	15.055	29.4	1541	HIGH COD (217014 mg/l)	15.11.2023
11	7533589	09.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 AY 5012	32.025	10.985	21.04	50913	HIGH COD (220504 mg/l)	15.11.2023
12	7533561	09.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 16 AW 0202	32.855	11.68	21.175	2054	HIGH COD (167024 mg/l)	15.11.2023
13	7533421	09.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 VV 6165	34.49	10.74	23.75	2009	HIGH AN (2456 mg/l)	15.11.2023
14	7533755	11.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 AW 1250	39.175	11.72	27.455	50917	HIGH TSS (22200 mg / l) & HIGH COD (169360 mg/l) & HIGH TDS (280800 mg/l)	15.11.2023
15	7533751	12.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 BZ 2710	41.72	13.165	28.555	50916	High Bottom CV (4262 cal/gm)	15.11.2023
16	7534102	14.11.2023	P I INDUSTRIES LTD (UNIT-1)	MH 43 BP 0187	42.185	13.05	29.135	4	High Bottom CV (4213 cal/gm)	15.11.2023
17	7534126	14.11.2023	PI INDUSTRIES LTD (OLD NAME : ISAGRO)	GJ 06 AT 0246	42.33	11.27	31.06	0	High TSS (26020 mg/l)	16.11.2023
18	7534164	15.11.2023	YASH SPECIALITY CHEMICALS LLP	GJ 16 Z 3676	31.28	11.16	20.12	191	High Bottom CV (4489 cal/gm)	20.11.2023
19	7534211	16.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 AU 1965	37.54	10.81	26.73	419	High AN (2313 mg/l)	20.11.2023
20	7534212	16.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 AT 9410	35.42	10.73	24.69	50923	High Bottom CV (4838 cal/gm) & AN (2142 mg/l)	20.11.2023
21	7534199	16.11.2023	P I INDUSTRIES LTD (UNIT-2)	GJ 12 AT 9412	31.475	11.19	20.285	50921	High Bottom CV (4604 cal/gm)	20.11.2023
22	7534173	17.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 16 Z 7117	34	11.87	22.13	178	HIGH TSS (13420 mg/l) & HIGH COD (140101 mg/l) & BOTTOM CV (4467 cal/gm)	20.11.2023
23	7534280	17.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 12 BX 7077	44.71	13.9	31.02	2869	High Bottom CV (4352 cal/gm)	20.11.2023
24	7534103	13.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 10 X 8895	38.025	10.435	27.59	1258	High AN (2,427 mg/l)	20.11.2023
25	7534293	17.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 16 AV 5968	44.56	14.53	30.03	2870	High PH (12.5 pH unit) and High AN (4,198 mg / l)	22.11.2023
26	7534285	17.11.2023	P I INDUSTRIES LTD (UNIT-1)	GJ 06 ZZ 8099	34.54	10.345	24.195	1273	High PH (11.6 pH unit) and High AN (3,170 mg / l)	22.11.2023



27	7534839	24.11.2023	LEWENS LABS PVT LTD	GJ 23 AT 9341	38.3	10.54	27.76	5053	High COD (1,03,200 mg/l), and High NH3-N (1,742 mg /l)	26.11.2023
28	7535417	30.11.2023	JYOT PHARMACHEM (PANOLI)	GJ 19 X 4936	32.41	12.18	20.23	20317	Presence of H2S	01.12.2023




DETOX INDIA

operated by VEOLIA

GPCB ID: 32798

 10th January, 2024

Ref, No: DIPL/CORR/SITE/2024/06

 To,
 The Regional Officer,
 Gujarat Pollution Control Board,
 Plot No. 5009/4, GIDC Estate, Ankleshwar,
 Dist. Bharuch, Gujarat.

 SUB: CONTENT OF COMPLIANCE AGAINST YOUR WRITTEN REMARKS
 REF: YOU'RE VISIT ON DATED: 09/01/2024


Respected Sir,

This has reference to the above-mentioned subject matter; we are submitting herewith point wise compliance of each remark as under...

Sr. No.	Conditions	Clarification	Compliance
1.	As the unit has given short term & long-term action plan during Revocation Application, Unit shall have to complete In-Process & rest of the work quickly & inform the Board.	Noted.	All short term actions completed and all long term pending actions is on the tract as per the given time bound target date and we will intimate the board accordingly.
2.	As per long term action plan, the unit shall have to give clarification regarding work of bitumen coating in SWD & the unit shall have to arrange 2 no. of dedicated storage tanks for rainwater collection.	It is in planned as per the target date submitted 18 th March 24.	<ol style="list-style-type: none"> Trail coating has been carried out by 2 agencies. Once performance is concluded will complete the work as per plan. As per Long term action plan submitted we will make provision of 350KL x 2 tanks for recollection of rain water during monsoon and the same will inform to your office in the Monsoon action plan.
3.	At the time of visit, about 10,285 MT ETP sludge, MEE Salt & SD salt was observed stored at permanent & temporary hazardous Waste Storage areas.	The disposal as per rule is in progress with submitted target date 20 th March'24.	We have taken the membership of BEIL and Eco care Infrastructure for Salt disposal as per plan.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Site : Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Registered office: 501, 5th Fl, Detox House, H No 2/819 To, 827 Hira Modi Ni Seri Ring Road, Sagrapura, Surat- 395002, Gujarat

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	Unit shall have to dispose immediately as per rules & inform to the Board with proof.		
4.	Unit shall have to submit a progress report about installation of the scrubber system with the Boiler.	The FGD scrubber installation is completed.	The FGD scrubber commissioning is under progress and will be expected to complete by Apr'24
5.	Unit shall have to submit last 1 month data of w/w receipt, treatment-reuse-disposal, fuel consumption, haz. Waste stock-gen-disposal etc. with proof.	--	We are submitting said details for the last 1 month as Annexure-I .
6.	Unit shall have to strictly follow the undertaking given at the time of revocation.	--	We are strictly following the undertaking given by the unit at the time of revocation. We assure you to do the same in future.

We hereby request the good selves to consider our above clarification and compliance and proceed further for permanent revocation and oblige.

Thanking you,
Yours Faithfully,

For, Detox India Private Limited

Authorised Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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Annexure - I

DETOX INDIA PVT.LTD -ANKLESHWAR		
Details of Waste water received		
Dec-23		
Sr. no.	Customer Name	Qty MT
1	DECCAN FINE CHEMICALS (INDIA)	280.605
2	AETHER INDUSTRIES LTD.	105.855
3	ALEMBIC LIMITED	24.510
4	BAYER VAPI PRIVATE LIMITED	546.480
5	COROMANDEL INTERNATIONAL LTD.	611.230
6	GUJARAT NARMADA VALLEY FERTI & CHEM	969.835
7	PI INDUSTRIES LTD	3,008.590
8	PI INDUSTRIES LTD	1,529.460
9	R.P. INDUSTRIES	209.140
10	RALLIS INDIA LIMITED	525.180
11	SAJJAN INDIA LIMITED	526.015
12	SONGWON SPECIALITY CHEMICALS INDIA	100.640
13	AARTI INDUSTRIES LTD.	129.810
14	VASOYA INDUSTRIES PVT. LTD.	22.905
15	ALEMBIC PHARMACEUTICALS LTD.F-DIV-4	63.750
16	PI INDUSTRIES LTD	699.190
17	ZCL CHEMICALS LTD.	127.555
18	BAKUL PHARMA PRIVATE LIMITED	375.290
19	MARUTI ENTERPRISE	23.780
20	PRECISION WIRES INDIA LTD.	30.090
21	LEWENS LABS PRIVATE LIMITED	61.540
22	MARUTI INDUSTRIES	90.620
23	REINE LIFESCIENCE	184.610
24	MINOL ACID & CHEMICALS PRIVATE. LIM	254.860
25	VIHITA CHEM PVT. LTD. (UNIT-2)	47.190
26	RUSAN PHARMA LIMITED	42.910
27	KRC CHEMICALS	164.100
28	AMAR HEALTHCARE	201.240
29	SULESHVARI PHARMA	28.190
30	JAY OVERSEAS	10.430
31	LYCOS CHEMTECH	16.550
32	MALDEEP CATALYSTS PVT. LTD.	102.290
33	GUJARAT NARMADA VALLEY FERTILIZERS	1,088.760
34	NEW INDIA SALES CORPORATION	11.070
35	GREEN LEAF CHEM TECH PVT. LTD.	301.830
36	SRM LIFE SCIENCE PRIVATE LIMITED	137.060
37	YASH SPECIALITY CHEMICALS LLP	388.300
38	SHIVA PHARMACHEM LIMITED	1,151.080
39	PI INDUSTRIES LIMITED	981.740
40	VEDANTA LTD. (CAIRN OIL AND GAS)	121.940
41	RESINS & PLASTICS LIMITED	20.950
Grand Total		15,317.170

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Transferred quantity to MEE for the Month of Dec-23			
Opening Stock	MEE Effluent Receipt (MT)	MEE Effluent Consumption (MT)	Closing stock
2421.38	8215.62	9481.38	1155.62

Transferred quantity to Spray dryer for the Month of Dec-23			
Opening Stock	SD Effluent Receipt (MT)	SD Effluent Consumption (MT)	Closing stock
0.00	2292.60	2292.60	0.00

Quantity of MVR for the Month of Dec-23			
Opening Stock	MVRE Effluent Receipt (MT)	MVRE Effluent Consumption (MT)	Closing stock
0.00	1122.24	1122.24	0.00

Details of Water Consumption, Fuel Consumption & Hazardous Waste Generation and disposal for the Month of Dec- 2023				
Details of GIDC Water Consumption (KL)				
Month	Domestic	Cooling- Boiler	Non Biodegradable	Process Bio-Degradable
December - 2023	1206	26335	62	313
Details of Fuel Consumption for Month of Dec- 23		Details of Hazardous Waste Generation & Disposal (35.3 Category as per Schedule- 1 of H&OW Rules 2016)		
Coal (MT)	Diesel (L)	Month	Waste Generation (MT)	Waste Disposed (MT)
6103	00	December - 2023	3320.43	3999
Details of Fly Ash Disposal for Month of Dec - 23		Details of Hazardous Waste Generation & Disposal (20.2 Category as per Schedule- 1 of H&OW Rules 2016)		
*Fly Ash (MT)	Month	Waste Generation (MT)	Waste Disposed (MT)	
496.82	December - 2023	819	519	

*Note : We have disposed of Fly Ash to M/s. Shivam Cement.

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Annexure J



DETOX INDIA

operated by VEOLIA

GPCB ID: 32798

Ref.NO: DIPL/CORR/SITE/2023/61

Date: 09/01/2024

To,

The Unit Head,

(Ankleshwar Division)
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar – 393002.

Sub: Submission of Compliances regarding Short term and long term action plan

Ref: 1. Our Letter DIPL/CORR/SITE/2023/42, Dated: 29/08/2023

2. Our Letter DIPL/CORR/SITE/2023/45, Dated: 06/09/2023



Respected Sir,

This has to the reference to the above subject matter; we are submitting point wise Compliances regarding Short term and long term action plan

SN	Ref,	Short term action plan	Target Date	Status on 09.01.2024	Remarks
1	DIPL/ CORR SITE /202 3/42	Cleaned all the storm water drains up to the discharge point.	25/09/2023	Completed	All storm water drains are cleaned up to the discharge points and it is in continuation on daily basis
2		Wherever the applicable the seepage from the boundary wall area has been closed by plinth protection	30/09/2023	Completed	PCC along the compound wall at plant gate and canteen area has been done to prevent seepage of water outside plant premises.
3		To avoid the seepage in the storm water drain, we have provided the Pressure grouting.	20/09/2023	Completed	Pressure grouting done at various location like PT area, Sludge shed area, MEE, SD plant and RO plant area
4		Bamboo tarpaulin shed to cover the salt for contamination in the storm water drain.	27/09/2023	Completed	Tarpaulin sheds are provided at SD,ME and PT areas to cover salt.
5		Replace all the damaged roof sheets in order to protect process contamination to the storm water drain.	25/09/2023	Completed	Damage roof sheet replaced at MEE shed,Sludge Shed,SD Shed and Boiler Coal storage shed to

Detox India Private Limited

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Corporate Office : Detox House, Opp. Gujarat Sarnac Press, Old Na Darwaja, Ring Road, Sura-393102 (Guj.) INDIA

- long term & short term action plan Dated: 9-1-24 Uploaded in MSN Press/01/2024/15-4714/Ring Road, Sura-393102 (Guj.) INDIA

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					avoid process contamination.
6		Created the bund wall wherever there is possibility to have contamination to the storm water drain.	30/09/2023	Completed	Bund wall has been provided in plant at various locations like, MEE, ATFD, Sludge shed area, PT area, UG tank farm area, VOC tank farm area, DAF area, compressor room area to prevent seepage of water to storm water drain.

SN	Ref.	Long term action plan	Target Date	Status on 08.01.2024	Remarks
1		BEIL and other TSDF sites require membership for disposal of the salt. We have our own landfill facility in SEPL Magnad. However, in case of our site closure etc., we will dispose of the balance salt in BEL and other TSDF sites for which we will obtain said membership. We will ensure the salt quantity will not exceed our storage capacity (includes our landfill and membership capacities).	20/03/2024	Completed	We have membership of BEIL and additionally we have taken membership for Ecocare Infrastructure and started Salt disposal from 05/12/2023.
2	DIPL/ CORR ISITE/ 2023/ 42	All the waste water underground collection tanks will be made empty one by one and clean the tank as well as put in the bitumastic in order to avoid the seepage to avoid the contamination.	25/03/2024	In Progress	One tank (3405) has been cleaned and observed that there is no leakage in the tank. Parallely we are working on cleaning the other tanks..
3		Storm water drain will be applied bitumen coating in order to avoid contamination.	18/03/2024	In Progress	Trial has been taken in existing drains by 2 agencies. Once performance concluded will apply.
4		Underground pit and permanent submersible pump at different locations in our premises for collecting the contaminated runoff to ETP.	20/03/2024	In Progress	- Underground pit work with Pumping system has been Completed at Sludge Shed & MEE area. - Construction work has been completed & Pumping system

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Corporate Office: Detox House, Opp. Gujarat Sun & Glass Press, U-1202, Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- long term & short term action plan. - Note: IP of machine is captured by the browser of client machine IP is depends upon the Internet Service Provider.

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DETOX INDIA
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					work is under progress at SD plant & Canteen area Pit.
5		Installation of HD night vision camera with recording facility at the back side, where rainwater falls.	31/03/2024	Completed	High Definition 01 nos. camera installed at final discharge point.
6		A dedicated tank of 350 KL (x2) will be provisioned for recollection of contaminated rain water during monsoon	20/03/2024	Completed	Two tanks have been dedicated for rain water.
7		Creation of Leachate Pit in the surrounding of sludge shed	17/01/2024	Completed	The Leachate Pit was constructed in the surroundings of a sludge shed along with a pumping system.
8		MEE effluent feed tank area covered with Sheet.	10/02/2024	Completed.	MEE tank farm area covered with roof sheet and perling to avoid the cross contamination.
9		PT filter press area covered with Sheet.	12/02/2024	Completed.	PT filter press area covered with roof sheet and perling to avoid the cross contamination.
10	DIPL/ CORR ISITE/ 2023/ 45	Arrangement of slope, drain and collection pit in ATFD area	31/01/2024	Completed.	Process drain with slope provided in the ATFD area. Pit has been constructed & a pumping arrangement has been provided to lift contaminated process water for further treatment.
11		Provision of Bituminous on the wall of the pit.	31/03/2024	In Progress	Refer Point No.3
12		Construction of bund wall in the Effluent unloading area	31/01/2024	Completed.	Bund wall has been constructed at an unloading area to prevent mixing of process water with rain water and avoid contamination.

This is for your information and record please.

For, Detox India Private Limited

Authorised Signatory



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- long term & short term action plan base: 91229 Uploaded in XEN on 09/04/2024 Wja. 416 Road, Surat-395 002 (Guj.) INDIA

- Note: IP of machine Dr cap: 912612381248, 254616, Email: info@detoxindia.com | CIN : U90005GJ2010PTC000122

SB
TRUE COPY

Annexure K



DETOX INDIA

operated by VEOLIA

10th January, 2024

Ref.NO: DIPL/CORR/SITE/2024/02

To,

The Regional Officer,
Gujarat Pollution Control Board,
Plot No. 5009/4, GIDC Estate, Ankleshwar,
Dist. Bharuch, Gujarat.



SUB: REQUEST TO REVOKE CLOSER ORDER PERMANENTLY

REF: (1) PERMANENT REVOCATION APPLICATION ON XGN VIDE INWARD NO.: 5002035 DATED: 05/01/2024

(2) Revocation Order Vide Letter No. GPCB/ANK/CCA-1360(11)/ID-32798/753679 Dated: 20/09/2023 (Stay Over Direction Under Section 33(A) of the Water (Prevention and Control of Pollution) Act-1974)

(3) Closure Order Vide Letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656 Dated:11/08/2023 (Stay Over Direction Under Section 33(A) of the Water (Prevention and Control of Pollution) Act-1974)

Respected Madam/Sir,

We have applied for Closure revocation Application (Permanent Revocation) on XGN vide Inward No. 5002035 Dated: 05/01/2024.

This has reference to the above-mentioned subject matter; we are submitting herewith point wise compliance of each remark as under...

Sr. No.	Reasons for Closure to Industry	Observations of Official during visit (Dated: 31/08/2023) for Revocation	Remarks
Unit is inspected w.r.t complaint regarding coloured wastewater lying near M/s. Detox India Pvt. Ltd on 04/06/2023			
1.	During inspection near the unit area is observed contaminated brown coloured waste water ponding lying.	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry.	We are strictly complying with condition of Revocation Order.
2.	Contaminated wastewater is found @ 100 x 3-meter area OUTSIDE TO MAIN GATE of the unit & there is no GIDC storm water drain near the catchment.	Unit has constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside.	Management is proactively taking care for such patches of wastewater can be occurred anywhere around boundary of premises
3.	One contaminated waste water sample is collected from ponding lying outside		

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	<p>the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH3-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.</p>	---	---
4.	<p>During inspection, same-coloured patches observed NEAR MAIN GATE within premises which were washed out from the main gate of the unit.</p> <p>Due to rain falling in early morning and same coloured w/w is observed in unit storm water drain NEAR ETP & SPRAY DRYER AREA.</p> <p>10 nos. sludge bags are found lying near storm water drain of ETP area in which seepages observed from these bags.</p>	<p>Unit has constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside.</p> <p>During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry.</p>	<p>We are regularly checking the area around the boundary of our premises</p> <p>We have started disposal of salt by taking additional membership of M/s BEIL & Eco care and maintaining cleanliness of the SWD as part of routine checks.</p>
5.	<p>During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown coloured w/w within premises.</p>	<p>As per record made available unit has recollected total 265 Kl of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal.</p>	<p>We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal.</p>
6.	<p>Unit is inspected on 25/06/2023 with specific reference of contaminated water storm water drain during rainy time</p>		

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7.	It is observed that contaminated rain water was flowing from storm water drain brown OUTLET OF THE Unit leading to GIDC storm water drain ultimately to GIDC SWD NEAR PUMPING STATION-C.	During visit discharge of any kind of w/w is not observed from the outlet of SWD.	We are taking at most care to maintain cleanliness of the SWD as part of routine checks. We keep manual valve closed so that in any case waste water cannot be flowing out of premises.
8.	Unit has provided manual control valve at the FINAL OUTLET of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP. However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.	Provided manual control valve at the final outlet of SWD is found closed. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.	We always ensure that outlet valve of SWD is closed. We always maintain cleanliness of the SWD as part of routine checks.
9.	Discharge of contaminated rainwater coming from open area of plant premises and leading to Storm water drain of the unit is observed going on from the final outlet of the SWD of the unit.		We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.
10.	One contaminated rain water sample is collected from THE FINAL OUTLET of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860 mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH3-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.	---	---
11.	Unit is visited on 26/06/2023 with reference to fish kill incidence		
12.	During inspection it is observed at upstream side of C pumping station	W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station	We have installed online TOC analyser at SWD final pit discharge with connectivity to

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	brown coloured effluent ponding is observed near GIDC storm water drain.	as well as during visit discharge of contaminated w/w patches are also not observed	CPCB/GPCB to check the quality of water at discharge pit.
13.	It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding is observed nearby and flow in GIDC storm water drain is also observed. It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.	The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks.	We are regularly ensuring the cleanliness of tyres before leaving the truck from site.
14.	Analysis Report of the waste water sample collected from ponding near Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH3-N: 16.8 mg/l, Sulphide: 3.60 mg/l, Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l	---	---
15.	Unit is again visited on 29/06/2023 with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain		
16.	Brownish contaminated rain water runoff going outside unit premises through MAIN GATE OF UNIT is observed, which goes to GIDC storm water drain outside the unit premises.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.	We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal.

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17.	The Contaminated rain water discharged from this unit first goes near C- pumping station from where it flows into Sarangpur khadi ultimately meeting River Amravati.	During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed.	We are maintaining regular cleaning of roads and drain to avoid unexpected situation of contaminated water flow from site. We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.
18.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from main gate of the unit shows parameter SS:2450 mg/l, O & G: 9.52 mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH3-N: 290 mg/l, Chloride: 1900 mg/l	---	---
19.	During the inspection, rain water discharge point located on BACK SIDE OF UNIT NEAR CANTEEN is observed closed (rain had stopped recently) however contaminated rain water having brownish colour is observed in the sump following the gate valve of internal storm water drain.	As per record made available unit has recollected total 265 KL of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal.	We have made two tank dedicated to collect contaminated water back to the system. Record is available.
20.	One sample of waste water from contaminated rain water accumulated at SUMP NEAR FINAL GATE of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH3-N: 10.08 mg/l,	---	---

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	Sulphate: 1064 mg/l, Chloride: 2225mg/1, Phenolic compounds: 2.37 mg/1		
21.	Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.	Online pH meter and recollection pump is provided at SWD outlet sump.	Pump is fully operational along with Online TOC & PH analyser with CPCB/GPCB connectivity.
22.	Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).	Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD.	Across site along with main gate and at the outlet of SWD more than 40 nos. camera is installed.
23.	Unit is again visited on 01/07/2023 with reference to routine round in GIDC Ankleshwar area considering heavy rain going on,		
24.	Rain water discharge point located on BACK SIDE OF UNIT NEAR canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.	During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed near the SWD.	We are maintaining regular cleaning of roads and drain to avoid unexpected situation of contaminated water flow from site.
25.	The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.	Online TOC & PH analyser with CPCB/GPCB connectivity installed to ensure compliance norms of discharge in case of heavy rain.
26.	Analysis report of the sample collected from contaminated rain WATER RUNOFF FROM FINAL STORM water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH3-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.	--	---
27.	Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.	Online pH meter and recollection pump is provided at SWD outlet sump.	Right now, pump is operational along online PH & TOC analyser.

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28.	During the inspection, contaminated rain water runoff (color - dark brown, pH- 7-8 on pH strip) also going outside premises through MAIN GATE of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati.	During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed.	We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal to eliminate the chances of water run away from main gate.
29.	Analysis report of the sample collected from contaminated rain water runoff going outside premises THROUGH MAIN GATE OF UNIT SHOWS PARAMETER O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH3-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.	----	----
30.	Unit is visited on 18/07/2023 during routine monitoring in GIDC Ankleshwar having heavy rainfall and		
31.	It is observed that brown colored contaminated rain water flowing from the main gate of the unit.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.	We have constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside. We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal to eliminate the chances of water run away from main gate.
32.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from NEAR MAIN GATE of the unit shows parameter COD: 1112 mg/l, BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l,	----	----

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	Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.		
33.	<p>observed that spray drying activity and MEE plant is found in operation.</p> <p>Unit has stored@350 MT of MEE salt/Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are leading to unit's storm water drain and also going on main road through main gate.</p>	<p>During visit provided spray dryers and MEE plants are not in operation as power supply of the unit was disconnected by DGVCL.</p> <p>During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.</p> <p>Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit@ 500 MT of MEE salt/Spray dryer salt is found stored in this storage area.</p>	<p>We have started disposal of salt by taking additional membership of M/s BEIL & Eco care and maintaining cleanliness of the SWD as part of routine checks.</p> <p>Regular disposal of salt started to avoid issue.</p>
34.	<p>During inspection it is observed that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water DRAIN AT BACK SIDE OF THE UNIT.</p> <p>It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation.</p>	<p>During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.</p>	<p>Regular preventive maintenance of the SWD pit pumps ensured to make full availability.</p>
35.	<p>Analysis report of the sample from storm water DRAIN OUTLET SHOWS PARAMETER</p> <p>COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.</p>	-	---

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36.	Unit is not complying with CC&A condition 2.2 to maintain ZLD.	-	We are complying with all conditions mentioned in CC&A & also maintaining ZLD.
37.	Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpur khadi followed by Amravati River causing pollution in river.	Unit has submitted short term and long term time bound action plan for the corrective actions with reference to closer order	More than 80% of Long & short term actions completed and rest are planned to complete on time.
We got Trial Revocation Order on dated: 20/09/2023.			
Revocation compliance conditions:			
1.	Unit shall comply with CCA condition and maintain ZLD.	--	Noted We are complying with all conditions mentioned in CC&A & also maintaining ZLD.
2.	Unit shall comply with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023 within stipulated timeline and submit progress report within 3 months to this Board.	--	We are complying with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023. We assure you to do same practice in future.
3.	Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances and disposal system for storm water shall be provided separately.	--	We have provided Process and SWD network separately to avoid cross contamination at site.
4.	Unit shall make all requisite facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.	--	We have taken the additional membership from M/s BEIL and Eco care for smooth disposal of salt from site along with adequate storage arrangement and leachate collection pit.
5.	Unit shall install OCEMS for parameter pH and TOC at final storm water drain discharge point within 3 months and connect with GPCB server.	--	Online TOC & PH analyser with CPCB/GPCB server connectivity installed at final storm water drain pit to ensure compliance norms of discharge.

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Herewith, we are submitting annexures uploaded on XGN under Closure revocation Application (Permanent Revocation) as Annexure-I to Annexure-IX.

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

We hope you would be satisfied from above clarification & may humbly request you to revoke permanently for the closure order & oblige.

Thanking you,

Yours faithfully,

For DETOX INDIA PRIVATE LIMITED



AUTHORIZED SIGNATORY

Detox India Private Limited

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**DETOX INDIA**operated by  VEOLIA**Enclosed:**

- Annexure-I: Electric Power disconnection letter
- Annexure-II: Water Supply disconnection letter
- Annexure-III: Bank Guarantee
- Annexure-IV: Notarized undertaking of compliance of closure Director
- Annexure-V : Form -21
- Annexure-VI: Compliance report of recommendation given by Auditor
- Annexure-VII: Form-V
- Annexure-VIII: Form -20
- Annexure-IX: Undertaking (Rs. 300) for liability of trial run revocation expiry
- Annexure-X: Environment Damage Compensation (EDC) Payment receipt
- Annexure-XI: Short term & long term action plan

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Annexure-I: Electric Power disconnection letter

	DAKSHIN GUJARAT VIJ COMPANY LTD. CIN U40102GJ2003SGC042909, ISO-9001-2008 Certified. INDUSTRIAL DIVISION OFFICE, DGVC CAMPUS, OPP. ONGC WORKSHOP, ANKLESHWAR-393001. PH.NO.02646- 245252, 247950, Toll Free NO.19123, 1800-233-3003. Email: eeank.dgvc@gmail.com	 Azadi Ka Amrit Mahota
	ANKI/IND /TECH/23/	

To,
 Gujarat pollution control board,
 Plot no:5009/4
 Gidc Ankleshwar 393002

Sub: Disconnection of Electricity connection i.e M/S DETOXINDIA PRIVATE LIMITED

Ref: 1) Your letter no GPCB/ANK/CCA-1360(10)/ID-32798/750656 DT:11.08.2023

Dear Sir,

On the above subject and reference details of disconnection of Electricity connection of M/S DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is as under:

Sr no	Name of consumer	Con no	Cont acted load	Dt of disconnection	Reading of main meter in KWH	Disconnected by
1	M/S, DETOX INDIA LTD	62905	5000 10A	28/08/23 15:35	KWH 2979.160 KVAH 3108.701 KVAEH 767.456 MD 0.125564	DE GIDC SDN DE LAB Ankleshwar DTV

Note: Power supply of plant of M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is disconnected by disconnecting panel switch and seal 1) provide on panel switch(MCC switch) as shown by consumer without disconnecting power supply of main meter.

This is for your kind information and necessary action please

Connection disconnected by To Main Isolator removed and seal provided on To Isolator box - 335003) W subje.


 Deputy Engineer
 Ankleshwar GIDC SDN

Copy to: (1) The Executive Engineer, Ankleshwar Ind Division, DGVC, Ankleshwar
 (2) M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23
 GIDC Ankleshwar, Ta- Ankleshwar Dis-bharuch.
 (3) The SA(R), Industrial division, DGVC, Ankleshwar.
 For information please.

Annexure-II Water Supply disconnection letter



નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી
પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
અંકલેશ્વર.
જાવક ક્રમાંક /નાકાઈ/પા.પૂ./ 1084
તારીખ : 28 AUG 2023

પ્રતિ,

મેસર્સ Anulshwar cleaners Process Technologies Center Ltd.
(Detox)

પ્લોટ નં. 7921 to 7923

જી.આઈ.ડી.સી., અંકલેશ્વર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત

પ્લોટ /શેડ/ક્વાર્ટર/ પ્લોટ નં. 7921 to 7923

માનનીય,

સવિનય ઉપકોરત વિષય અન્વયે જણાવવાનું કે આપશ્રીનું પાણીનું જોડાણ તારીખ 28-08-2023 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીના બીલના નાણાં બાકી હોવાથી.
- (૨) પાણીનું મીટર બગડેલ હોવાથી.
- (૩) પાણીની આંતરિક લાઈન લીકેજ હોવાથી.
- (૪) પાણીના મીટર વગર પાણી વાપરતા હોવાથી.
- (૫) ગેરકાયદેસર પાણીનો બોર કરેલ હોવાથી.
- (૬) ગેરકાયદેસર પાણીનો વપરાશ કરતા હોવાથી.
- (૭) ફાળવવામાં આવેલ પ્લોટ સિવાયના કામ માટે પાણી વાપરતા હોવાથી.
- (૮) પાણીના મીટર સાથે ચેડા કરેલ/કરતા હોવાથી.
- (૯) ગુજરાત પ્રદુષણ બોર્ડના આદેશ મુજબ પત્ર નંબર 750656 તારીખ 11/08/2023 મુજબ ✓
- (૧૦) છેલ્લા પાંચ મહિનાથી ચેમ્બર/દરવાજો બંધ હોવાથી.
- (૧૧) બી.ઈ.એ.આઈ.એલ.નાં પત્ર નંબર.....તારીખ.....મુજબ
- (૧૨)
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું કનેક્શન અત્રેથી કાપવામાં આવે છે. જે નિયમો અનુસાર રીવાઈઝડ ડીપોઝીટ, બાકીના નાણાં, દંડકીય રકમ, બાંહેધરી પત્ર વિગેરે આપવાથી પુનઃ જોડાણ કરવામાં આવશે, જેની નોંધ લેવા વિનંતી છે.

સહકારની અપેક્ષા સહ,

નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી,
જી.આઈ.ડી.સી., અંકલેશ્વર.

Annexure-III Bank Guarantee



Date: 18-08-2023
Ref: 0052NDDG00012724

To,
CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,
PARYAVARAN BHAVAN, SECTOR 10 A,

GANDHINAGAR
GUJARAT
INDIA
382010

Sub: Issuance of Bank Guarantee

Dear Sir/Madam,

Please find enclosed Bank Guarantee issued by ICICI Bank Limited ("ICICI Bank") favoring yourself on behalf of: DETOX INDIA PRIVATE LIMITED, 501, DETOX HOUSE, 5TH FLOOR, RING ROAD,, SAGRAMPURA, HIRA MODI NI SERI, , SURAT, GUJARAT, INDIA, 395002 ("Bank Guarantee") with the tenor and claim period as requested by you. For ease of reference the details have been reproduced as below:

Bank Guarantee No. & Date of Issue	Expiry Date	Claim Expiry Date	Currency	Amount of Bank Guarantee
0052NDDG00012724 18-08-2023	17-08-2024	17-08-2024	INR	10,00,000.00

We confirm that the officials who have signed the above Bank Guarantee are authorized to sign such documents on behalf of ICICI Bank. You may verify genuineness of the Bank Guarantee from any branch of ICICI Bank in your own interest.

In the event of invocation, we request you to please ensure compliance with the terms and conditions of the Bank Guarantee in order to ensure timely payment. You are requested to ensure special care inter alia with respect to the following in the invocation claim letter -

- Bank Guarantee Number
- Expiry/Claim Expiry date
- Claim Amount
- Designated Bank branch for submission of invocation claim
- Any declaration / certification that may be required as part of the guarantee text.
- Any other requisite document including the original Bank Guarantee.

Please note that ICICI Bank shall not be liable under the Bank Guarantee post expiry of the claim period as requested by you.

Thanking you,

Yours faithfully,

For ICICI Bank Limited
Authorized Signatory



Rt
ROHIT CHAUHAN
491486
DEPUTY MANAGER

ICICI Bank Limited
Anjan Shalaka, Lal Bungalow,
Athwa Lines, Surat - 395 007,
Gujarat, India.

Website www.icicibank.com
CIN :L65190GJ1994PLC021012

Regd. Office : ICICI Bank Tower, Near Chakli Circle,
Old Padra Road, Vadodara 390 007,
India.
Corp. Office : ICICI Bank Towers, Bandra-Kurla
Complex, Mumbai 400051, India.



IN-GJ24228989900015V



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

Certificate No. : IN-GJ24228989900015V
 Certificate Issued Date : 16-Aug-2023 12:48 PM
 Account Reference : IMPACC (SV)/ gj13322704/ NANPURA/ GJ-SU
 Unique Doc. Reference : SUBIN-GJGJ1332270473643857666391V
 Purchased by : DETOX INDIA PVT LTD
 Description of Document : Article 32 Letter of Guarantee
 Description : BANK GUARANTEE
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DETOX INDIA PVT LTD
 Second Party : ICICI BANK LTD
 Stamp Duty Paid By : DETOX INDIA PVT LTD
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)

THIS STAMP PAPER FORMS ON INTEGRAL PART OF

SG NO. 6052NDDG00012724

AMOUNT 10,00,000.00

DATED 18/08/2023 ISSUED ON

BEHALF OF *Detox India*
 Chairman, Gujarat Pollution
 Control Board, Paryavaran
 Bhavan, Sector 10A



ANAMIKA DUBEY
 TEAM LEADER (392399)



MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053627)

IE 0011211154

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shclstamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

BG Number: 0052NDDG00012724 Sr.No. 854765

Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
 (Incorporated in India)



1 Re : Bank Guarantee No.0052NDDG00012724 dated 18/08/2023 in your favour on behalf of M/s.
 2 DETOX INDIA PVT. LTD.,

3 1. In consideration of the Chairman, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector
 4 10 A, Gandhinagar – 382010 (Herein referred to as Board) having agreed to exempt M/s. DETOX
 5 INDIA PVT. LTD., 501, Detox House, 5th Floor, Ring Road, Sagrampura, Hira Modi Ni Seri, Surat
 6 395002, Gujarat, India (herein referred to as Company) from the demand under the terms and
 7 conditions of an agreement dated 20/07/2022 between Gujarat Pollution Control Board and M/s.
 8 DETOX INDIA PVT. LTD., (herein called "the said agreement") of security deposit for the due
 9 fulfillment by the said Company(s) of the terms and conditions in the said agreement, on
 10 production of a bank guarantee for Rs.10,00,000/- (Rupees Ten Lakh Only), we Bank of Baroda
 11 pay to the beneficiary an amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only) against
 12 any loss or damage caused to or suffered or would be caused or suffered by the beneficiary be
 13 reason of breach obey the said company (s) of any terms or conditions contained in the said
 14 agreement.

15 2. We, ICICI Bank Limited. do hereby undertake to pay the amounts due and payable under this
 16 guarantee without any demur, merely on a demand from the beneficiary stating that the amount
 17 claimed is due way of loss or damage caused to or would be caused to or suffers by the been
 18 by reason of any breach by the said Company(s) or any of the terms or conditions contained in
 19 the said Agreement or by reason of the company(s) failure to perform the said agreement. Any
 20 such demand on the Bank shall be conclusive as regards the amount due and payable by the
 21 Bank under this guarantee. However our liability under this guarantee shall be restricted to an
 22 amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only).

23 3. We ICICI Bank Limited, further agree that the guarantee herein contained shall remain in full
 24 force and except during the period that would be taken for the performance of the said
 25 Agreement end that it shall continue to be enforceable till all the dues of the beneficiary under
 26 or by virtue of tile said Agreement have been fully paid and its claim satisfied or discharged or
 27 till 17/08/2024 beneficiary Gujarat Pollution Control Board certifies that the terms and conditions
 28 of the sale Agreement have been fully and properly carried out by the said Company (s) and
 29 accordingly discharges the guarantees.

30 4. This Contract of Bank Guarantee shall remain in operation for a period of 12 Months only
 31 after the date on which this contract is signed by the parties. The demand if any for payment
 32 under the terms of this contract shall be made by the beneficiary within the said period of 12
 33 months only. The beneficiary may enforce the right pursuant to such demand in any Court or

ANAMIKA DUBEY
 TEAM LEADER (392399)



MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
 Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

BG Number: 0052NDDG00012724Sr.No. 854766
Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
(Incorporated in India)



34 Tribunal in accordance with Law.

35 5. We, ICICI Bank Limited, further agree with the beneficiary shall have the fullest liberty without
36 our consent and without accepting in any manner our obligation here under to vary any of the
37 terms and conditions of the said Agreement or to extend time of performance by the said
38 Company (s) from time to time or to postpone for any time or form time to any of the power
39 exercisable by the beneficiary against the said Company(s) and to forbear or enforce any of the
40 terms and conditions relating to the said agreement and we shall not be relieved from our
41 liability by reason of any such variation or extension being granted to the said Company (s) or
42 for any forbearance, act or omission on the part of beneficiary or any indulgence by the
43 beneficiary to the said Company(s) or by any such matter or thing whatsoever which under the
44 law relating to sureties which would but for this provision have affect of so relieving us.

45 6. The beneficiary shall, as far as possible, assess and quantify the actual loss / damage suffered
46 before invocation and invoke the guarantee accordingly if it is / was not possible for the
47 beneficiary to furnish the actual loss / damage suffered at the time of invocation then, the bank
48 shall pay the amounts in terms of invocation by the beneficiary. The beneficiary shall,
49 nevertheless, at least after receipt of the guarantee money from the bank, assess and finally
50 quantify the actual loss / damage and while setting the accounts of the Company viz M/s.
51 DETOX INDIA PVT. LTD., shall pay the residual dues payable to the Company (all relating to the
52 contract in respect of which the guarantee has been issued and at least to the extent of
53 payments made by the Bank) to / through the Bank and shall not pay the dues, in any event
54 directly to the Company.

55 7. We ICICI Bank Limited lastly undertake not to revoke this guarantee during its currency
56 except with the previous consent of the beneficiary in writing.

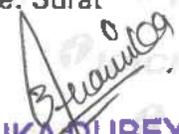
57 Notwithstanding anything to the contrary contained herein

58 1. Our liability under this Guarantee shall not exceed Rs.10,00,000/- (Rupees Ten Lakh Only).
59 This Bank Guarantee shall be valid up to 17/08/2024 and

60 2. We are liable to pay the guarantee amount or any part thereof under this bank guarantee only
61 and only if you serve upon us written claim or demand on or before 17/08/2024 (the date of
62 expiry) Guarantee.

63 Date: 18-08-2023

64 Place: Surat


ANAMIKA DUBEY
TEAM LEADER (392399)



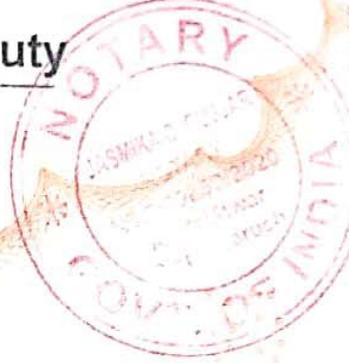
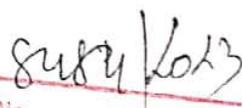

MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

Annexure-IV Notarized undertaking of compliance of closure Direction

	
INDIA NON JUDICIAL	
Government of Gujarat	
Certificate of Stamp Duty	
सत्यमेव जयते	
Certificate No.	: IN-GJ30059678112430V
Certificate Issued Date	: 24-Aug-2023 02:39 PM
Account Reference	: IMPACC (AC)/ gj13209311/ ANKLESHWAR1/ GJ-BH
Unique Doc. Reference	: SUBIN-GJGJ1320931185114015238943V
Purchased by	: VIPULBHAI THAKORBHAI PARMAR
Description of Document	: Article 5(h) Agreement (not otherwise provided for)
Description	: UNDERTAKING
Consideration Price (Rs.)	: 0 (Zero)
First Party	: DETOX INDIA PVT LTD
Second Party	: GUJARAT POLLUTION CONTROL BOARD
Stamp Duty Paid By	: DETOX INDIA PVT LTD
Stamp Duty Amount(Rs.)	: 300 (Three Hundred only)



 Register Serial No. _____
 Date : 24 AUG 2023
 My Commission Expires on 08-03-2025



 IN-GJ30059678112430V
 IIE 0012999329

Statutory Alert:

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2. The onus of checking the legitimacy is on the users of the certificate
3. In case of any discrepancy please inform the Competent Authority

UNDERTAKING

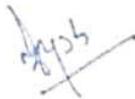
I, Yogesh Gupta , Authorized person of M/s. Detox India Private Limited, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India & office at K.G. Chambers, Udhana Darwaja, Ring Road, Surat- 395002 hereby solemnly undertake as below-

- We shall monitor the quality of storm water to be drained out from designated points.
- Contaminated waste water from Storm Water Drain (SWD) is being subjected to in house Evaporation Facility. It shall be collected in catch point and allowed into the ETP & MEE system for further treatment (Zero liquid Discharge -ZLD) in our unit.
- In case of excess/heavy/extreme rain or rain water : We shall adhere strictly to the SOP for discharge storm water in to GIDC's SWD. We always intimate the Board before opening the valve. First, we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms. If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
- For small pondings, we collect rain water and neutralize the same, take back for further treatment within premises.
- For small patches, it shall be contained by neutralizing agent and collected, Stored & disposed to TSDF Site.
- We carry out cleaning all truck tires to avoid contamination. Trucks shall be parked at designated parking area.
- We shall store Hazardous waste at designated storage area i.e. under roof.
- We shall maintain good housekeeping in our unit.

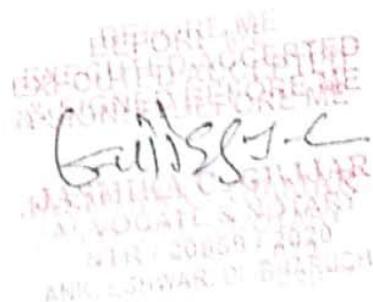
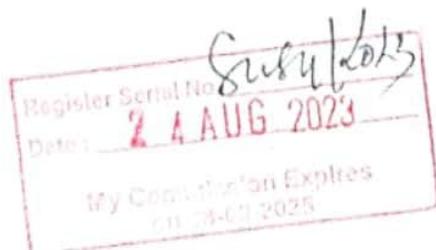
Moreover, we are continuously making serious efforts to comply with various conditions given by the Board in the CC&A.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited



Mr. Yogesh Gupta
(Authorized Person)



Annexure-V Form-21-Annual Report

Form No. 21
GUJARAT POLLUTION CONTROL BOARD
“Paryavaran Bhavan”, Sector - 10 A,
GANDHINAGAR - 382 010.

ANNUAL REPORT FROM INDUSTRY

(To be submitted Online (XGN) by each industrial unit on or before 31st March 2023 in respect of Calendar Year ended on previous 31st December 2022)

1.	GPCB ID No.	32798
2.	Name & Address of the Unit	M/s. Detox India Private Limited, Plot No. 7921-22-23, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India.
3.	Phone Nos.	(M): 8826111544
4.	CCA No., Date & Validity (Copy of the CCA should be enclosed)	- Consent Order No: AWH-113467, Date Of Issue 15/09/2021, Valid Up To 29/03/2026 - CCA-Amendment Vide Letter No. GPCB/ANK/CCA-1360(7)/Id-32798/603734, Date Of Issue 18/10/2021, Valid Up To 29/03/2026 - CCA-Amendment Order No. H-126054 Vide Letter No. GPCB/ANK/CCA-1360(9)/ID-32798/743716, Date Of Issue 02/06/2023, Valid Up To 29/03/2026

5. Production :

Sr. No.	Name of the Products	Consented (CCA) Quantity per month	Total produced during the previous year	Total produced during the year	Name of the supporting document or record.
1.	2.	3.	4.	5.	6.
1.	Common effluent treatment Plant For MEE Condensate & Scrubbing solution for in-house treatment)	2.1 MLD	-	572701 KL/Annum	MIS Data
2.	Ammonia/VOC Stripping	1800 KL/Day	-	16613 KL/Annum	Monthly Return updated on XGN
3.	MEE/MVR with ATFD & Centrifuge	1800 KL/Day	-	259267 KL/Annum	Monthly Return updated on XGN
4.	MVR	150	-	-	



		KL/Day			
5.	Conventional ETP (2 Stage Aeration with MBR & RO)	1620 KL/Day	-	-	
6.	Spray Dryer (to achieve Zero discharge)	2 nos. X 250 KL/Day	-	166261.8 KL/Annum	Monthly Return updated on XGN
7.	Steam Boiler	18.5 TPH X 1 no Boiler	-	-	-
8.	Power Generation	1 no X 4.8 MW=4.8 MW though back pressure turbine	-	2730 MW per Annum	Monthly Return updated on XGN
9.	Integrated Common Boiler Facility	120 TPH (6 TPH X 2 nos)	-	-	-
10.	Boiler water preparation unit	900 KL/Day	-	-	-
11.	MVR only for treatment of Boiler water preparation plant RO Reject	1 no. X 300 KL/Day	-	-	-

6. Raw Materials (RM) :

Sr.No.	Name of the Products	Name of the Raw Materials	Consented (CCA) or calculated quantity per year	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.	6.
1	Effluent Treatment	Caustic lye	15 MT/month	556 MT/Annum	MIS data
2		Sulphuric acid	1800 KL/month	10325 KL/Annum	MIS data
3		Lime	1680 MT/month	1438 MT/Annum	MIS data

7. Utilities :

Sr.No.	Name of the Utility	Consented (CCA) Quantity per year.	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.



1.	Electric Power	-	36955044 Unit	Monthly Return updated on XGN
2.	Captive Power	4.8 MWH	2729 Unit	Monthly Return updated on XGN
3.	Water	3340 KL/Day	468465 KL/Annum	Monthly Return updated on XGN
4.	Bio Coal	-	-	-
5.	Lignite	-	-	-
6.	Baggas	-	-	-
7.	Diesel Oil (others)	1000 Ltr/Day	11739 Ltr/Annum	Monthly Return updated on XGN
8.	Gas (Natural Gas)	-	-	-
9.	Others -Coal	435 MT/Day	123592 MT/Annum	Monthly Return updated on XGN

8. Wastes Generation & Disposal during the year : Not Applicable

Sr. No	Name of the Waste	State (S,L,G)	Consented Quantity	Total Quantity of wastes generated reused and treated during the year			Type& capacity of Treatment facility at site (ETP, APCM etc.)	Out side Disposal facility for treated waste (place of disposal)	Total Wastes disposed during the year.
				Generated	Reused at site	Treated			
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	Spent Waste Oil	L	3.43 Lit/Day	-	-	-	-	-	-
2	Spent Carbon	S	0.138 MT/Day	-	-	-	-	-	-
3	ETP Sludge	S	20 MT/Day	-	-	-	-	-	855 MT/Annum
4	Pre-treatment Sludge	S	21 MT/Day	-	-	-	-	-	
5	Empty Bags	-	9 Nos./Day	-	-	-	-	-	-
6	Discarded Barrels	-	4 Nos./Day	-	-	-	-	-	-
7	Ammonium Sulphate waste	S	0.86 MT/Day	-	-	-	-	-	-
8	Salts from forced evaporation on system (SD)	S	65 MT/Day	-	-	-	-	-	32598



9	Salts from forced evaporation system (MEE + ATFD)	S	231 MT/Day	-	-	-	-	-	MT/Annunum
10	Solvent from VOC stripper/ Separated organic material from raw effluent	L	500 KL/Day	-	-	-	-	-	16656 KL/Annunum
11	Gypsum	S	23.72 MT/Day	-	-	-	-	-	-
12	Fly ash from Boiler ESP	S	22.9 MT/Day	-	-	-	-	-	7382 MT/Annunum

9. Details of Disposal of Treated Effluent:

Sr.No.	Name of the Waste stream	Total quantity of treated effluent disposed during the year				
		Disposed on land by		Directly disposed to GIDC or municipal drain or Sea.	Disposed to CETP by	
		Gardening etc.	Disposal outside		Tankers	Pipeline
1.	2.	3	4	5	6	7
1	Domestic	-	-	-	-	-
2	Gardening	-	-	-	-	-
3	Process	-	-	-	-	-
4	Washing	-	-	-	-	-
5	Boiler	-	-	-	-	-
6	Cooling	-	-	-	-	-
7	Others Scrubber	-	-	-	-	-

10. Details of Solid/Gaseous wastes after treatment:

Sr No	Name of the Waste	Total Quantity disposed during the year							
		Sent for co-processing	Sent to TSDF or Re-cycler	Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own site	Common facility	Own site	Common facility		
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.		-	-	-	-	-	-	-	-
2.		-	-	-	-	-	-	-	-



3	-	-	-	-	-	-	-	-
4	-	-	-	-	-	-	-	-
5	-	-	-	-	-	-	-	-

11. Details of Disposal of Spent Solvents, Acids or Alkalis after use:

Not Applicable

Sr.No.	Name of the Solvent, Acid or Alkali	Total Quantity disposed during the year.					
		Solvent distillation at			Spent Acid or Alkali Re-use or treatment at		
		Own site	Other site	Sale to Actual Users	Own Site	Other site	Sale to Actual users
1	2	3	4	5	6	7	8
1	-	-	-	-	-	-	-

12. Other Details:

- (1) CMEE Membership No., Date, Place & booked quantity (membership certificate should be attached): Not Applicable
- (2) TSDF Membership No., Date & Place (a) Detox India Private Limited (Certificate No. 1200001850)
(b)
(c)
- (3) CHWI Membership No., Date & Place (a) Detox India Private Limited (Certificate No. 1200001850)
(b)
(c)
- (4) Consent No. & Date of Reuser/Recycler etc. : Not Applicable

Sr.No.	Name, Address & Phone Nos. of Reuser/Recycler etc.	Consent No. & Date from GPCB/CPCB./ Other SPCB (For transboundary movement)	Total Quantity sent to them	
			Name of the Waste	Total Quantity sent during the year.
1.	2.	3.	4.	5.
1	-	-	-	-

(5) Wastes' Transporters Details:

Sr No	Name, Address & Phone Nos. of the Transporters	Vehicle Registration Nos. of Trucks/ Tankers & capacity	Used to carry wastes		Having Authorization from GPCB?	GPS system implemented?	Online manifests implemented?	Log-book maintained?
			Name of the waste	To carry at which place for disposal				
1.	2.	3.	4.	5.	6.	7.	8.	9.
1.	SEP Logistics, GandhidhamKut	11 Tankers Capacity of	ConcentratedWast	Ankleshwar	NA as per	Yes	No	Yes



	ch	24 KL each	eWater		HOWM Rules, 2016			
2.	Reliable Bulk Carrier, Surat	7 Tankers Capacity 6 of 30 KL & 1 of 12 KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
3.	Shree Subhmurti Enterprise, Bharuch	3 Tankers Capacity 2 of 24 KL & 1 of 29 KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
4.	Dhara Roadlines, Bharuch	8 Tankers Capacity of 30 KL each	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
5.	Maa sharda, Ankleshwar	4 Tankers Capacity of 21 KL each	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
6.	Yes Corporation, Ankleshwar	4 Tankers Capacity 2 of 24 KL & 2 of 20KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016		No	Yes

13. Need of Upgradation, if any:

Looking to the above production and wastes generation or/and future planning to increase production, mention any up gradation or addition of pollution control measures necessary in respect of – **Not Applicable**

1. ETP
2. Fuel change or use
3. APCM
4. Scrubbing system for process gases
5. Noise control.
6. Solvent Recovery Unit
7. Any other

Limited

For **Detox India Private**



Note : Any false information or suppression of information may lead to cancellation of all types of permissions from the Board.

Annexure-VI Compliance report of recommendation given by Auditor

**DETOX INDIA**operated by  VEOLIA

GPCB ID - 32798

Ref: DIPL/CORR/2023/16

Date: 31/07/2023

To,
Deputy Environment Engineer,
Unit Head Ankleshwar,
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A
Gandhinagar - 382010

Sub: Compliance report of the recommendations given by the Schedule-I Environment Auditor for the period October-March-2023.

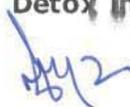
Sir,

Please find point wise compliance report of the recommendations given by Schedule-I Environment Auditor during October-March-2023 audit period:

Sr. No.	Recommendations	DIPL Compliance
1	It is recommended to improve housekeeping of roads within the factory near the Boiler area.	We are strictly maintaining housekeeping of roads within the boiler area. Here we are attaching the photographs for the same as an Annexure-1 for your ready reference
2	It is recommended to paint the staircase of the safety office.	Noted. We will paint the staircase of the safety office as soon as possible.
3	It is recommended to grow more plantations inside the industry.	We have already used vacant areas for plantation purposes in the industry. Here we are attaching the photographs for the same as an Annexure-2 for your ready reference.

We hope the above mentioned compliance report is in line with your requirements.

Thanking you,
For, Detox India Private Limited, Ankleshwar,


Authorized signatory
ENCL: As above

Detox India Private Limited

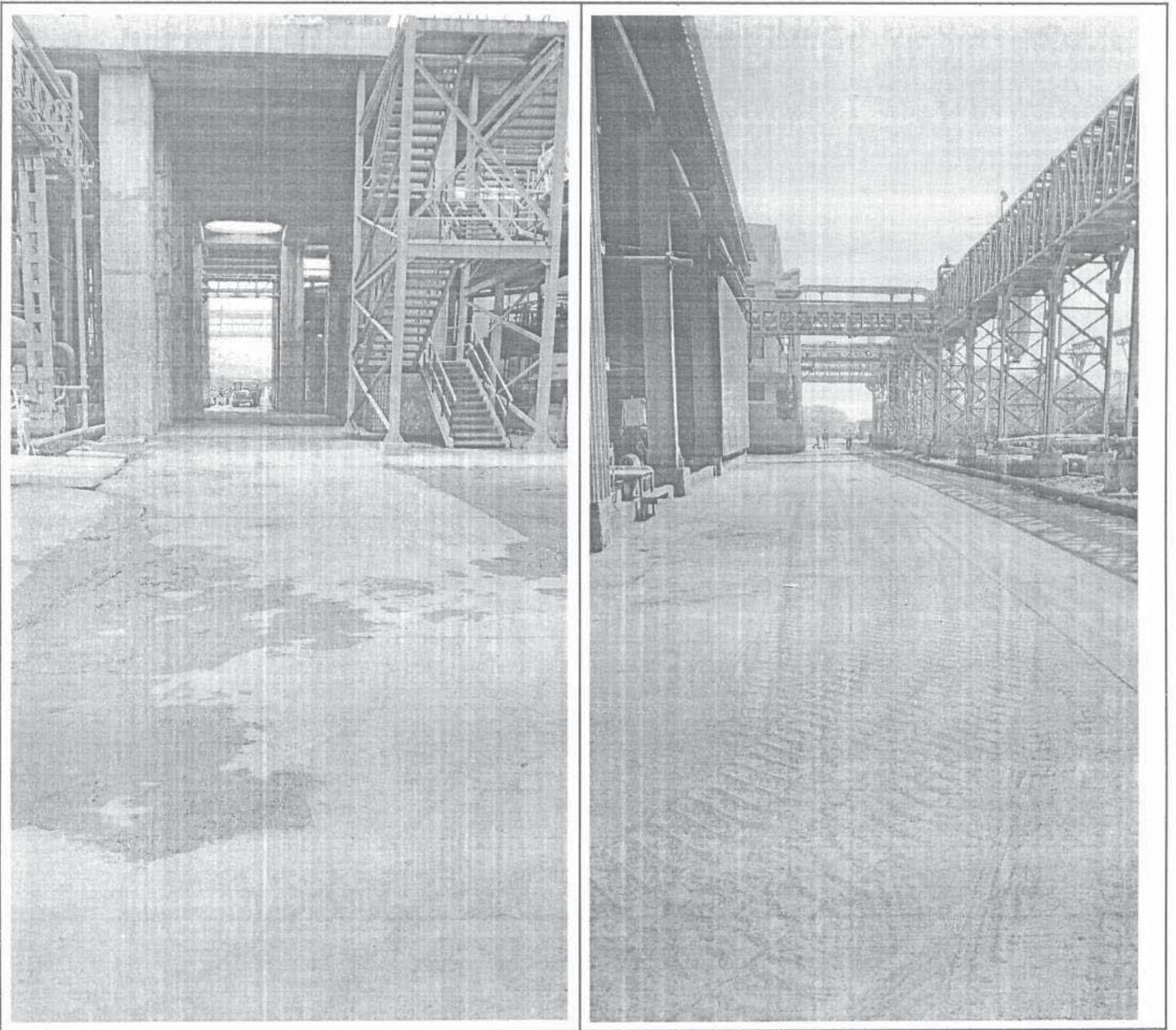
(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

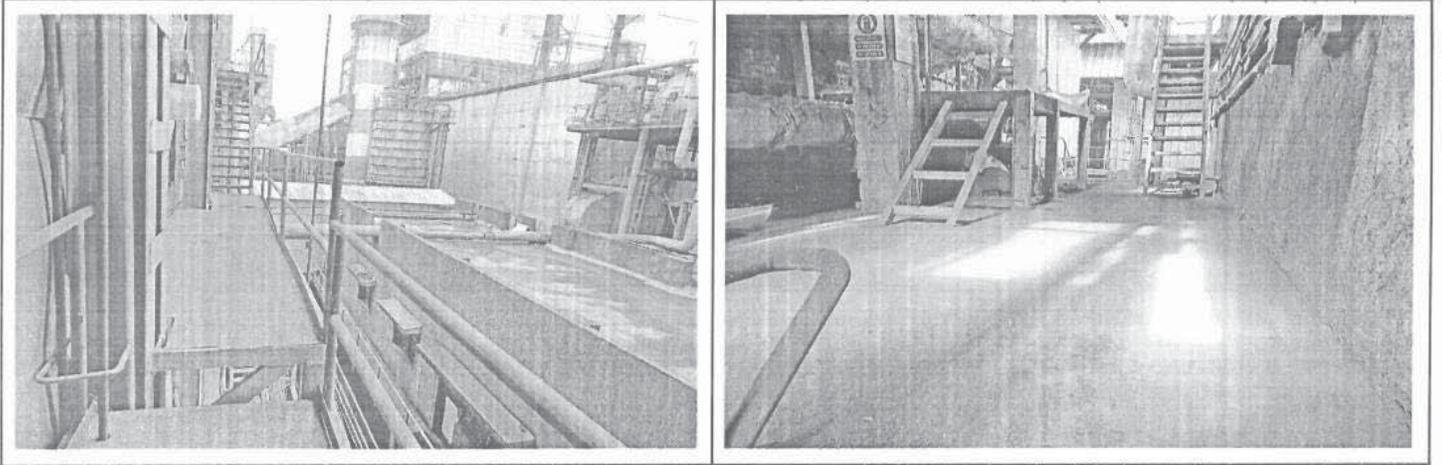
Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

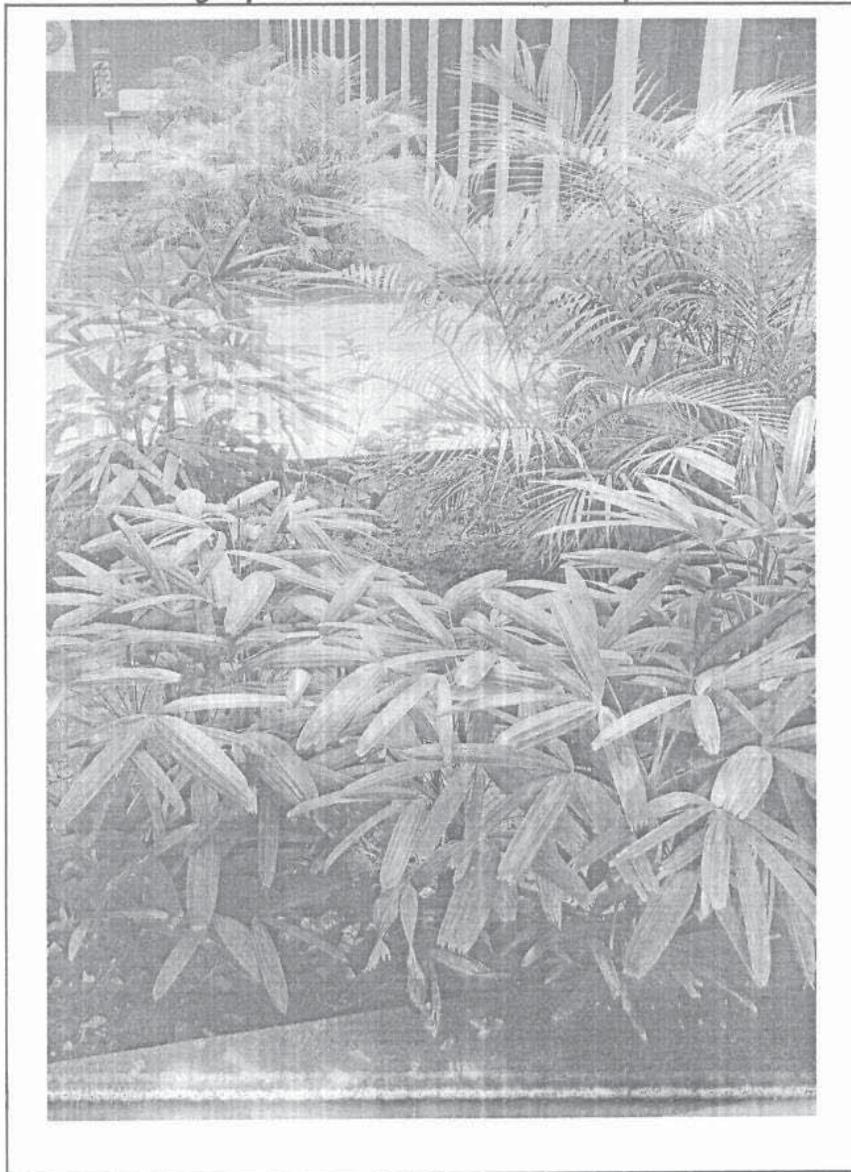
Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

Annexure-1
Photographs of Housekeeping





Annexure-2
Photographs of Plantation within premises







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Annexure-VII Form-V



DETOX INDIA
operated by  VEOLIA

Ref No.: DIPL/CORR/2023/17

GPCB ID - 32798

Date:03/08/2023

To,
The Member Secretary,
Gujarat Pollution Control Board,
Pariyavaran Bhavan, Sector 10 – A,
Gandhinagar – 382010

Sub: Submission of Environmental Statement (Form-V) from Apr-22 to Mar-23 of M/s. Detox India Pvt. Ltd., Ankleshwar.

Sir,

With reference to the above, we are hereby submitting the Environmental Statement (Form-V) of M/s. Detox India Pvt. Ltd., Ankleshwar for your perusal. Please acknowledge receipt of the same and oblige.

We hope the above is in line with your requirement.

For, Detox India Pvt. Ltd.

(Authorized Signatory)

Encl. - Duly filled Environmental Statement (Form – V).

CC: The Director, MoEF&CC, Regional Office, Gandhinagar.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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FORM V
(SEE RULE 14)

FROM:

M/s. Detox India Private Limited,
Plot No. 7921,7922 and 7923, GIDC Estate, Ankleshwar,
Dist: Bharuch, Gujarat.

To,
Gujarat Pollution Control Board,
"Paryavaran Bhavan"
Sector 10 A,
GANDHINAGAR - 382010

Environmental Statement for the financial year ending the 31st March 2023

PART - A

- | | | |
|----|--|--|
| 1) | Name and address of the owner / occupier of the industry operation or process | Mr. Yogesh Gupta
M/s. Detox India Private Limited,
Plot No. 7921, 7922 and 7923, GIDC Estate,
Ankleshwar,
Dist: Bharuch, Gujarat. |
| 2) | Industry Category
Primary - (STC Code)
Secondary - (SIC Code) | |
| 3) | Production Capacity Units | Not Applicable |
| 4) | Year of Establishment | 2016 |
| 5) | Date of the last Environmental Statement submitted | 03/08/2022 |

PART - B

WATER AND RAW MATERIAL CONSUMPTION

- (1) Water Consumption m³/day
- | | |
|-----------------------------------|-------------------------------|
| Cooling/ scrubbing/ cooling tower | : 1278.20 M ³ /day |
| Domestic and green belt | : 64.38 M ³ /day |
| Evaporation Loss (Back Up) | : NA |

No.	NAME OF PROCESSES	WATER CONSUMPTION PER UNIT OF PRODUCTS	
		During the previous financial year	During the current financial year.
		(1)	(2)
	Treatment of Waste water	NA	NA

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(2) Raw Material Consumption:

NAME OF RAW MATERIAL	NAME OF PRODUCTS/ FACILITY	CONSUMPTION OF RAW MATERIAL PER UNIT OF OUTPUT	
		During the previous financial year (1)	During the current financial year. (2)
Coal	Forced Evaporation System and Boiler	226.15 Kg/MT	344.19 Kg/MT

PART: C
POLLUTION GENERATED
(Parameters as specified in the consent issued)

No	POLLUTANTS	QUANTITY OF POLLUTANTS DISCHARGED	CONCENTRATION OF POLLUTANTS IN DISCHARGES	PERCENTAGE OF VARIATION FROM PRESCRIBED STANDARDS WITH REASONS
(a)	Water	N.A.	N.A.	N.A.
(b)	Air			
	Boiler	1) PM 2) SO ₂ 3) NO _x	1) 26.4 mg/NM ³ 2) 66.7 ppm 3) 27.6 ppm	Parameters are well within the consented limits.
	Spray Dryer	1) PM 2) SO ₂ 3) NO _x 4) NH ₃ 5) HCl	1) 75.4 mg/NM ³ 2) 35.6 ppm 3) 28.1 ppm 4) 47.3 mg/NM ³ 5) 2.9 mg/NM ³	Parameters are well within the consented limits.

PART - D
HAZARDOUS WASTES
(AS SPECIFIED UNDER HAZARDOUS WASTE (MANAGEMENT & HANDLING) RULES, 1989)

		TOTAL QUANTITY	
		DURING THE PREVIOUS FINANCIAL YEAR (KG)	DURING THE CURRENT FINANCIAL YEAR.(KG)
(a)	From Process	1) Solvent from VOC Stripper (20.2) 5399 MT (Disposed through common hazardous waste incineration facility of Detox India Private Limited, Dahej (formerly known as Ankleshwar Cleaner Process Technology Centre Private	1) Solvent from VOC Stripper (20.2) 18963 MT disposed of to cement industry of Shree Cement Ltd, & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka

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		Limited, Dahej) and cement industry of Shree Cement Ltd, Rajasthan). 2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 46352 MT (Disposed through common hazardous waste TSDF of Detox India Private Limited, Kutch (formerly known as Ankleshwar Cleaner Process Technology Centre Private Limited, Kutch) and Safe Enviro Pvt. Ltd, Magnad).	2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 33199 MT (Disposed through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad).
(b)	From Pollution Control Facility	As above	(R)

**PART - E
SOLID WASTE**

		Total Quantity	
		DURING THE PREVIOUS FINANCIAL YEAR	DURING THE CURRENT FINANCIAL YEAR
(a)	From Process	Zero	Zero
(b)	From Pollution Control Facility	Zero	Zero
(c)	1. Quantity recycled or reutilized	N.A.	N.A.
	2. Sold		
	3. Disposed		

PART - F

Please specify the characteristics (in terms of concentration and quantum) of Hazardous as well as solid waste and indicate disposal practice adopted for both these categories of wastes.

- 1) Solvent from VOC Stripper (20.2) is disposed of through the Cement industry of Shree Cement Ltd, & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka
- 2) ETP Sludge (35.3) and Salts from forced evaporation system (35.3) are disposed of through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad.

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PART - G

Impact of the pollution control measures on conservation of natural resources and consequently on the cost of production.

We are re-using the recycled water in the process to conserve the natural resources.

PART - H

Additional measures / Investment proposal for Environmental Protection including abatement of pollution / prevention of pollution

There is no immediate likelihood of the additional measures/investment proposal for environmental pollution control since the currently operative ZLD CETP has been complying with all the permissible limits of environmental discharges stipulated in the latest CCA.

PART - I

Any other particulars for improving the quality of the Environment

We are achieving the prescribed standards with the presently available facility.

Signature: 

Name: **Mr. Yogesh Gupta**

Designation: **Director**

Date: **01/08/2023**

Submitted to,

Member Secretary,
Gujarat Pollution Control Board
Sector 10 A,
Gandhinagar.

From:

M/s Detox India Private Limited ,
Plot No. 7021, 7022 and 7023, QDC Estate, Ankleshwar, Dist: Bharuch, Gujarat.

Annexure-VIII Form -20

Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

November , 2023

1. Name & address of Industry : DETOX INDIA PRIVATE LIMITED,
GIDC Ankleshwar,
Ankleshwar - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC :
Ankleshwar

PCB ID : 32798

2. Phone No. : 9714712866**3. Date of commencement of Manufacturing process :** 01/10/2015**4. CTEs No. & Date :** CEE-120389,15/04/2029**5. CCA No. & Date of Expiry :** H-126054, 29/03/2026**6. Water Cess (with Interest) paid up to which Period :** 2017-2018**7. Laboratory charges pending if any :** 0**8. Water consumed during the month (by all sources)in KL :** Meter Reading=0,Kilo Litre=20914**Water Cess Cooling Boiler/Dom/BIO Degradable/Non BIO Degradable :** 19439 / 1089 / 326 / 60**9. Electricity consumed in PRODUCTION :** 1342294 **ETP/CETP :** 377203 **APCM :** 66918**9A. Stack attached to :** Boiler,D.G. Sets,Hot Air Generator,*** Not Applicable,.... Any Other**10. Fuel consumed during the month :** Coal**11. Products :** ammonia/ voc stripper,mee / mvr with atfd & centrifuge,spray dryer**12. Work of Control Measures In Progress :** Nothing in Progress**13. Upgradation / Addition of PCM is Required :** Nothing Suggested**14. HAZ Waste Disposal(in Metric Tonne):** Land Filling Waste to TSDF=1956.000,INC. Waste for Incineration=855.000,Trucks despatched=126

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	5113.000-M.T	
GAS		PM	26.720-NM3	
GAS		PM Spray Dryer	75.420-NM3	
PRD	242832	ammonia/ voc stripper	555.000-M.T	
PRD	242833	mee / mvr with atfd & centrifuge	11371.000-M.T	
PRD	242835	spray dryer	6614.000-M.T	

N I C

Date : 16/12/2023

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Company Seal

Authorised Signatory

Yours Faithfully

SB
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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

November , 2023

Online Manifest Prepared

MF ID- Date	Truck No- Date	TSDF Name	H.W Remark / Qty
2283612- 30/11/2023	GJ16X8372- 30/11/2023		Salt from Evaporation 14.320 MTS (35.3)
2283468- 30/11/2023	GJ05BT8874- 30/11/2023		Salt from evaporation 16.370 MTS (35.3)
2283460- 30/11/2023	GJ03AW4599- 30/11/2023		Salt from evaporation 14.650 MTS (35.3)
2283248- 30/11/2023	GJ08W1717- 30/11/2023		Salt from Evaporation 16.540 MTS (35.3)
2283105- 30/11/2023	GJ12AU7980- 30/11/2023		Salt from Evaporation 17.320 MTS (35.3)
2282764- 30/11/2023	GJ16AV9235- 30/11/2023		Salvant from voc stripper 27.920 MTS (20.2)
2283108- 30/11/2023	GJ03AT4285- 30/11/2023		Salt from Evaporation 14.820 MTS (35.3)
2282962- 30/11/2023	GJ03AX7432- 30/11/2023		salt from evaporation 13.120 MTS (35.3)
2282939- 30/11/2023	GJ05AU9119- 30/11/2023		salt from evaporation 14.380 MTS (35.3)
2282928- 30/11/2023	GJ16AV2961- 30/11/2023		salt from evaporation 23.190 MTS (35.3)
2282933- 30/11/2023	GJ16X8356- 30/11/2023		salt from evaporation 16.330 MTS (35.3)
2282917- 30/11/2023	GJ16AU5725- 30/11/2023		salt from evaporation 15.710 MTS (35.3)
2282574- 29/11/2023	GJ03AW4599- 29/11/2023		Salt from evaporation 15.270 MTS (35.3)
2282592- 29/11/2023	GJ16W3235- 29/11/2023		Salt from Evaporation 16.530 MTS (35.3)
2281902- 29/11/2023	GJ16AU5725- 29/11/2023		Salt from Evaporation 17.490 MTS (35.3)
2281908- 29/11/2023	GJ16AU4233- 29/11/2023		Salt from Evaporation 18.130 MTS (35.3)
2282185- 29/11/2023	GJ08W1717- 29/11/2023		Salt from Evaporation 15.630 MTS (35.3)
2282190- 29/11/2023	GJ03AT4285- 29/11/2023		Salt from Evaporation 14.780 MTS (35.3)
2281997- 29/11/2023	GJ05AU9119- 29/11/2023		Salt from Evaporation 16.580 MTS (35.3)

N I C

Date : 16/12/2023

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Company Seal

Authorised Signatory

Yours Faithfully

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

November , 2023

2282011-29/11/2023	GJ03AX7432-29/11/2023		Salt from Evaporation 15.690 MTS (35.3)
2281995-29/11/2023	GJ16X8356-29/11/2023		Salt from Evaporation 18.730 MTS (35.3)
2281994-29/11/2023	GJ16AW4382-29/11/2023		Salt from Evaporation 19.000 MTS (35.3)
2279759-29/11/2023	GJ16AV4671-29/11/2023		Solvent from VOC Stripper 30.230 MTS (20.2)
2279754-29/11/2023	GJ16AV6698-29/11/2023		Solvent from VOC Stripper 31.560 MTS (20.2)
2281736-28/11/2023	GJ21V0008-28/11/2023		Salt from Evaporation 15.100 MTS (35.3)
2281648-28/11/2023	GJ06XX6395-28/11/2023		Salt from Evaporation 16.310 MTS (35.3)
2281597-28/11/2023	GJ02Z6997-28/11/2023		Salt from Evaporation 18.930 MTS (35.3)
2281579-28/11/2023	GJ03AT4285-28/11/2023		Salt from Evaporation 17.550 MTS (35.3)
2281530-28/11/2023	GJ16AU5725-28/11/2023		Salt from Evaporation 20.370 MTS (35.3)
2281529-28/11/2023	GJ16AU4233-28/11/2023		Salt from Evaporation 19.470 MTS (35.3)
2281446-28/11/2023	GJ12AU7980-28/11/2023		Salt from Evaporation 19.250 MTS (35.3)
2281261-28/11/2023	GJ16X8722-28/11/2023		Salt from Evaporation 15.580 MTS (35.3)
2281244-28/11/2023	GJ05AU9119-28/11/2023		Salt from Evaporation 15.800 MTS (35.3)
2281249-28/11/2023	GJ05BT8874-28/11/2023		Salt from Evaporation 17.010 MTS (35.3)
2281076-28/11/2023	GJ23AT2819-28/11/2023		Salt from Evaporation 19.200 MTS (35.3)
2279660-28/11/2023	GJ16AV5561-28/11/2023		Solvent from VOC Stripper 31.220 MTS (20.2)
2281005-28/11/2023	GJ24V1536-28/11/2023		Salt from Evaporation 13.820 MTS (35.3)
2279643-27/11/2023	GJ16AV4970-27/11/2023		Solvent from VOC Stripper. 28.100 MTS (20.2)
2280680-27/11/2023	GJ03AX7432-27/11/2023		salt from evaporation 15.390 MTS (35.3)
2279478-25/11/2023	GJ16AU5725-25/11/2023		salt from evaporation 21.340 MTS (35.3)

N I C

Date : 16/12/2023

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Company Seal

Authorised Signatory

Yours Faithfully

SB
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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

November , 2023

2278825-25/11/2023	GJ24V1536-25/11/2023		Salt from Evaporation 19.130 MTS (35.3)
2277734-24/11/2023	GJ24V1536-24/11/2023		salt from evaporation 16.110 MTS (35.3)
2254413-24/11/2023	GJ16AU4155-24/11/2023		Solvent from VOC Stripper 27.230 MTS (20.2)
2254539-24/11/2023	GJ16AV5758-24/11/2023		Solvent from VOC Stripper 31.220 MTS (20.2)
2254573-24/11/2023	GJ16AW0435-24/11/2023		Solvent from VOC stripper 27.330 MTS (20.2)
2253194-24/11/2023	GJ16AV9446-24/11/2023		Solvent from VOC stripper 29.550 MTS (20.2)
2278572-24/11/2023	GJ16AU5725-24/11/2023		Salt from evaporation. 20.210 MTS (35.3)
2278539-24/11/2023	GJ03AT4285-24/11/2023		Salt from evaporation 17.890 MTS (35.3)
2278470-24/11/2023	GJ23AT2819-24/11/2023		salt from evaporation 16.300 MTS (35.3)
2278477-24/11/2023	GJ16X8356-24/11/2023		salt from evaporation 16.520 MTS (35.3)
2278481-24/11/2023	GJ03AW4599-24/11/2023		salt from evaporation 12.330 MTS (35.3)
2278155-24/11/2023	GJ05AU9119-24/11/2023		Salt from Evaporation 15.810 MTS (35.3)
2278152-24/11/2023	GJ02Z8244-24/11/2023		Salt from Evaporation 18.640 MTS (35.3)
2278153-24/11/2023	GJ16X8372-24/11/2023		Salt from Evaporation 16.530 MTS (35.3)
2278147-24/11/2023	GJ16AW1662-24/11/2023		Salt from Evaporation 9.130 MTS (35.3)
2277491-23/11/2023	GJ16AU5725-23/11/2023		Salt from Evaporation 16.680 MTS (35.3)
2277381-23/11/2023	GJ06XX6395-23/11/2023		Salt from Evaporation 12.130 MTS (35.3)
2277376-23/11/2023	GJ21V0019-23/11/2023		Salt from Evaporation 15.770 MTS (35.3)
2277226-23/11/2023	GJ08Z2908-23/11/2023		Salt from Evaporation 15.930 MTS (35.3)
2277048-23/11/2023	GJ03AW4599-23/11/2023		Salt from Evaporation 10.050 MTS (35.3)
2276931-23/11/2023	GJ16X8372-23/11/2023		Salt from Evaporation 11.400 MTS (35.3)

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2276701-23/11/2023	GJ23AT2819-23/11/2023		Salt from Evaporation 15.080 MTS (35.3)
2276702-23/11/2023	GJ24V1536-23/11/2023		Salt from Evaporation 15.780 MTS (35.3)
2276847-23/11/2023	GJ05AU9119-23/11/2023		Salt from Evaporation 11.180 MTS (35.3)
2276787-23/11/2023	GJ16X8356-23/11/2023		Salt from Evaporation 14.870 MTS (35.3)
2253192-23/11/2023	GJ16AV9531-23/11/2023		Solvent from VOC stripper 28.230 MTS (20.2)
2253193-23/11/2023	GJ16AW0308-23/11/2023		Solvent from VOC stripper 29.120 MTS (20.2)
2276401-22/11/2023	GJ12AU7980-22/11/2023		salt from evaporation 14.110 MTS (35.3)
2276390-22/11/2023	GJ02VV1740-22/11/2023		salt from evaporation 15.930 MTS (35.3)
2275907-22/11/2023	GJ16X8214-22/11/2023		salt from evaporation 12.620 MTS (35.3)
2275820-22/11/2023	GJ16X8722-22/11/2023		salt from evaporation 14.580 MTS (35.3)
2275831-22/11/2023	GJ03AW4599-22/11/2023		salt from evaporation 15.020 MTS (35.3)
2275840-22/11/2023	GJ05BT8874-22/11/2023		salt from evaporation 16.660 MTS (35.3)
2255452-21/11/2023	GJ01CV4675-21/11/2023		Salt from evaporation 14.300 MTS (35.3)
2255367-21/11/2023	GJ05AU9119-21/11/2023		Salt from evaporation 13.740 MTS (35.3)
2255350-21/11/2023	GJ23AT2819-21/11/2023		Salt from evaporation 17.710 MTS (35.3)
2255271-21/11/2023	GJ16X8356-21/11/2023		Salt from evaporation 19.590 MTS (35.3)
2255037-21/11/2023	GJ08W1717-21/11/2023		Salt from Evaporation 13.820 MTS (35.3)
2254971-21/11/2023	GJ16X8372-21/11/2023		Salt from Evaporation 15.200 MTS (35.3)
2254947-21/11/2023	GJ24V1536-21/11/2023		Salt from Evaporation 18.840 MTS (35.3)
2254942-21/11/2023	GJ16X8214-21/11/2023		Salt from Evaporation 17.290 MTS (35.3)
2254899-21/11/2023	GJ02VV1741-21/11/2023		Salt from Evaporation 10.090 MTS (35.3)

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2254884- 21/11/2023	GJ16AW1662- 21/11/2023		Salt from Evaporation 19.100 MTS (35.3)
2254758- 21/11/2023	GJ01CV4675- 21/11/2023		Salt from Evaporation 14.300 MTS (35.3)
2254398- 20/11/2023	GJ05BT8874- 20/11/2023		Salt from Evaporation 15.440 MTS (35.3)
2254338- 20/11/2023	GJ16X8722- 20/11/2023		Salt from Evaporation 17.480 MTS (35.3)
2254228- 20/11/2023	GJ16AU4233- 20/11/2023		Salt from Evaporation 16.880 MTS (35.3)
2253946- 20/11/2023	GJ16AV2961- 20/11/2023		Salt from evaporation 18.480 MTS (35.3)
2253127- 20/11/2023	GJ16AV9120- 20/11/2023		Solvent from VOC Stripper 30.250 MTS (20.2)
2253881- 20/11/2023	GJ16AW1662- 20/11/2023		Salt from evaporation 20.810 MTS (35.3)
2253889- 20/11/2023	GJ24V1536- 20/11/2023		Salt from evaporation 13.510 MTS (35.3)
2253329- 19/11/2023	GJ24V1536- 19/11/2023		Salt from evaporation 13.350 MTS (35.3)
2253548- 19/11/2023	GJ01BY5986- 19/11/2023		Salt From Evaporation 19.920 MTS (35.3)
2253519- 19/11/2023	GJ03AX7432- 19/11/2023		Salt From Evaporation 15.230 MTS (35.3)
2253460- 19/11/2023	GJ05BT8874- 19/11/2023		Salt from evaporation 15.740 MTS (35.3)
2253417- 19/11/2023	GJ02VV1740- 19/11/2023		Salt from evaporation 16.380 MTS (35.3)
2253360- 19/11/2023	GJ16W1734- 19/11/2023		Salt from evaporation 15.320 MTS (35.3)
2253278- 19/11/2023	GJ16X8356- 19/11/2023		Salt from evaporation 15.400 MTS (35.3)
2253120- 18/11/2023	GJ01CV4675- 18/11/2023		Salt From Evaporation 13.460 MTS (35.3)
2253111- 18/11/2023	GJ16AW4382- 18/11/2023		Salt from Evaporation 22.980 MTS (35.3)
2253016- 18/11/2023	GJ21V0019- 18/11/2023		Salt from Evaporation 15.250 MTS (35.3)
2252998- 18/11/2023	GJ16X8722- 18/11/2023		Salt from Evaporation 16.890 MTS (35.3)
2252605- 18/11/2023	GJ16AV9290- 18/11/2023		Solvent from VOC Stripper 29.210 MTS (20.2)

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Gujarat Pollution Control Board

November , 2023

2252746-18/11/2023	GJ01CX3473-18/11/2023		Salt from evaporation 11.260 MTS (35.3)
2252611-18/11/2023	GJ16AV4338-18/11/2023		Solvent from VOC stripper 36.230 MTS (20.2)
2252867-18/11/2023	GJ16AV9031-18/11/2023		Solvent from VOC Stripper 27.230 MTS (20.2)
2252637-18/11/2023	GJ03AX7432-18/11/2023		Salt from evaporation 14.990 MTS (35.3)
2252623-18/11/2023	GJ24V1536-18/11/2023		Salt from evaporation. 11.020 MTS (35.3)
2252350-17/11/2023	GJ16AU5725-17/11/2023		Salt from evaporation 15.650 MTS (35.3)
2252330-17/11/2023	GJ16AV1082-17/11/2023		Salt from evaporation 15.830 MTS (35.3)
2252111-17/11/2023	GJ23AT2819-17/11/2023		salt from evaporation 12.370 MTS (35.3)
2251974-17/11/2023	GJ16AW0458-17/11/2023		Solvent from VOC stripper 28.230 MTS (20.2)
2251690-17/11/2023	GJ16AV9029-17/11/2023		Solvent from voc stripper 27.230 MTS (20.2)
2251329-16/11/2023	GJ16AV9695-16/11/2023		Solvant from voc striper 29.590 MTS (20.2)
2251720-16/11/2023	GJ03AX7432-16/11/2023		Salt from evaporation 16.610 MTS (35.3)
2251567-16/11/2023	GJ16AW0197-16/11/2023		Salvant from voc stripper 29.130 MTS (20.2)
2251477-16/11/2023	GJ05BT8874-16/11/2023		Salt from evaporation 15.520 MTS (35.3)
2251483-16/11/2023	GJ23Y1649-16/11/2023		Salvant from voc stripper 30.440 MTS (20.2)
2250602-15/11/2023	GJ16AW2113-15/11/2023		Solvent from VOC stripper. 31.240 MTS (20.2)
2250990-15/11/2023	GJ16X8722-15/11/2023		Salt from evaporation. 17.520 MTS (35.3)
2250775-14/11/2023	GJ05BT8874-14/11/2023		Salt from evaporation 13.420 MTS (35.3)
2250767-14/11/2023	GJ24V1536-14/11/2023		Salt from evaporation 16.710 MTS (35.3)
2250487-13/11/2023	GJ16AW1662-13/11/2023		Salt from evaporation 18.340 MTS (35.3)
2248286-12/11/2023	GJ16AU5132-12/11/2023		Solvont from voc stripper 28.260 MTS (20.2)

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2248287-12/11/2023	GJ16AV7784-12/11/2023	Solvent from voc stripper 28.630 MTS (20.2)
2250323-12/11/2023	GJ24V1536-12/11/2023	Salt from evaporation 18.850 MTS (35.3)
2250088-11/11/2023	GJ16AW1662-11/11/2023	Salt From Evaporation 18.770 MTS (35.3)
2249977-11/11/2023	GJ16X8722-11/11/2023	Salt From Evaporation 19.420 MTS (35.3)
2249000-10/11/2023	GJ24V1536-10/11/2023	Salt from Evaporation 18.150 MTS (35.3)
2248285-10/11/2023	GJ16AV9956-10/11/2023	Solvent from voc stripper 29.230 MTS (20.2)
2248007-09/11/2023	GJ03AT4285-09/11/2023	Salt from Evaporation 15.310 MTS (35.3)
2247518-09/11/2023	GJ12AU7980-09/11/2023	Salt from Evaporation 12.200 MTS (35.3)
2247357-09/11/2023	GJ05BT8874-09/11/2023	Salt from Evaporation 11.650 MTS (35.3)
2245044-07/11/2023	GJ03AT1418-07/11/2023	Salt from Evaporation 13.740 MTS (35.3)
2244374-07/11/2023	GJ03AX7432-07/11/2023	Salt from evaporation 14.020 MTS (35.3)
2243757-05/11/2023	GJ16X8356-05/11/2023	Salt from evaporation 16.700 MTS (35.3)
2243678-05/11/2023	GJ09AU8100-05/11/2023	Solvent from voc stripper 29.920 MTS (20.2)
2243662-05/11/2023	GJ24V1536-05/11/2023	Salt from evaporation 17.730 MTS (35.3)
2243522-05/11/2023	GJ12AU7848-05/11/2023	Solvent from voc stripper 24.350 MTS (20.2)
2243421-05/11/2023	GJ16W1734-05/11/2023	Salt From Evaporation 18.730 MTS (35.3)
2243114-04/11/2023	GJ16AW1662-04/11/2023	Salt from Evaporation 17.040 MTS (35.3)
2242796-04/11/2023	GJ14W9099-04/11/2023	Salt from Evaporation 14.070 MTS (35.3)
2242326-04/11/2023	GJ24V1536-04/11/2023	salt from Evaporation 19.030 MTS (35.3)
2241739-03/11/2023	GJ01CX8203-03/11/2023	salt from evaporation 18.280 MTS (35.3)
2240814-02/11/2023	GJ06AV2418-02/11/2023	Solvent from voc stripper 29.790 MTS (20.2)

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Date : 16/12/2023

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November , 2023

2240592-02/11/2023	GJ12AU7980-02/11/2023		salt from evaporation 12.670 MTS (35.3)
2240277-02/11/2023	GJ16X8372-02/11/2023		salt from evaporation 11.750 MTS (35.3)
2240292-02/11/2023	GJ16AW1662-02/11/2023		salt from evaporation 13.920 MTS (35.3)
2239772-01/11/2023	GJ12BT9961-01/11/2023		Salvont from voc stripper 30.390 MTS (20.2)
2239534-01/11/2023	GJ24V1536-01/11/2023		Salt from Evaporation 5.200 MTS (35.3)
2239189-01/11/2023	GJ14W9099-01/11/2023		SALT FROM EVAPORATION 6.830 MTS (35.3)
2239109-01/11/2023	GJ03AX7432-01/11/2023		Salt from Evaporation 8.400 MTS (35.3)
2239030-01/11/2023	GJ12AU7980-01/11/2023		Salt from Evaporation 4.530 MTS (35.3)
2238851-01/11/2023	GJ16AW1662-01/11/2023		salt from evaporation 7.800 MTS (35.3)
2239005-01/11/2023	GJ24V1536-01/11/2023		Salt from Evaporation 6.130 MTS (35.3)
2238898-01/11/2023	GJ06AX7211-01/11/2023		SOLVENT FROM VOC STRIPPER 28.600 MTS (20.2)
2238868-01/11/2023	GJ16X8372-01/11/2023		salt from evaporation 7.640 MTS (35.3)

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Date : 16/12/2023

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Annexure-IX Undertaking (Rs. 300) for liability of trial run revocation expiry

INDIA NON JUDICIAL

₹300



सत्यमेव जयते

Government of Gujarat

Certificate of Stamp Duty

Certificate No. : IN-GJ32388865138560V

Certificate Issued Date : 28-Aug-2023 03:47 PM

Account Reference : IMPACC (AC)/ gj13266611/ GANDHINAGAR01/ GJ-GN

Unique Doc. Reference : SUBIN-GJGJ1326661189673766879936V

Purchased by : DETOX INDIA PRIVATE LIMITED

Description of Document : Article 5(h) Agreement (not otherwise provided for)

Description : UNDERTAKING

Consideration Price (Rs.) : 0
(Zero)

First Party : DETOX INDIA PRIVATE LIMITED

Second Party : Not Applicable

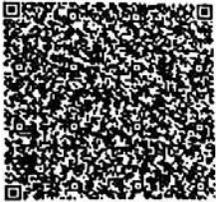
Stamp Duty Paid By : DETOX INDIA PRIVATE LIMITED

Stamp Duty Amount(Rs.) : 300
(Three Hundred only)

Sl. NO. 01/324/2125/23
DATE. 28/08/23

R.R. CHAVDA
NOTARY
GOVT. OF INDIA

28 AUG 2023



₹300

IN-GJ32388865138560V

HE 000429874

VOID VOID VOID

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

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UNDERTAKING

This is to state that our unit, M/s. Detox India Private Limited, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India , is a Large-Scale unit.

I, Yogesh Gupta , Authorized person of M/s. Detox India Private Limited hereby undertake that in case of revocation order granted by the Board for a short-term period, I shall apply for permanent revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance of closure issued to us and Inform the Board. Failing of which all responsibilities lie with the undersigned and we shall abide by action / penalty levied by the Board for the same.

We shall follow all the conditions of CC&A.

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited

28 AUG 2023


Mr. Yogesh Gupta
(Authorized Person)



SOLEMNLY AFFIRMED
BEFORE ME

R.R. CHAVDA
NOTARY
GOVT OF INDIA
28 AUG 2023



मेरा , मरा पहचान



3111
311111

Unique Identification Authority of India

1947

data@uidai.gov.in

www.uidai.gov.in

Annexure-X Environment Damage Compensation (EDC) Payment receipt

**NET Payment Receipt****PCB ID: 32798-DETOX INDIA PRIVATE LIMITED**

Address : 7921-22-23, GIDC Ankleshwar, , Ankleshwar, Ankleshwar Pin : 393002

Application: 1900337(IEC)-dd/MM/yyyy

Payment Id **477672**
Payment Date **18/09/2023**
Paid Amount **2580000**
Bank Details **ICO-*****
Transaction No **YICO2081247568**
Status **Success**
Remarks **Transaction Successful**
Referance No **1800178-1900337**
Type **IEC**
MIS Date **20/09/2023**
Date : 16/12/2023

Annexure-XI Short term & long term action plan

**DETOX INDIA**

operated by VEOLIA

GPCB ID: 32798

Ref.NO: DIPL/CORR/SITE/2023/61

Date: 09/01/2024

To,

The Unit Head,

(Ankleshwar Division)
Gujarat Pollution Control Board,
Pl. No. 5009/4, GIDC Estate,
Ankleshwar – 393002.

Sub: Submission of Compliances regarding Short term and long term action plan

Ref: 1. Our Letter DIPL/CORR/SITE/2023/42, Dated: 29/08/2023

2. Our Letter DIPL/CORR/SITE/2023/45, Dated: 06/09/2023



Respected Sir,

This has to the reference to the above subject matter; we are submitting point wise Compliances regarding Short term and long term action plan

SN	Ref,	Short term action plan	Target Date	Status on 09.01.2024	Remarks
1	DIPL/ CORR SITE /202 3/42	Cleaned all the storm water drains up to the discharge point.	25/09/2023	Completed	All storm water drains are cleaned up to the discharge points and it is in continuation on daily basis
2		Wherever the applicable the seepage from the boundary wall area has been closed by plinth protection	30/09/2023	Completed	PCC along the compound wall at plant gate and canteen area has been done to prevent seepage of water outside plant premises.
3		To avoid the seepage in the storm water drain, we have provided the Pressure grouting.	20/09/2023	Completed	Pressure grouting done at various location like PT area, Sludge shed area, MEE, SD plant and RO plant area
4		Bamboo tarpaulin shed to cover the salt for contamination in the storm water drain.	27/09/2023	Completed	Tarpaulin sheds are provided at SD,ME and PT areas to cover salt.
5		Replace all the damaged roof sheets in order to protect process contamination to the storm water drain.	25/09/2023	Completed	Damage roof sheet replaced at MEE shed, Sludge Shed, SD Shed and Boiler Coal storage shed to

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122


DETOX INDIA

 operated by  VEOLIA

					avoid process contamination.
6		Created the bund wall wherever there is possibility to have contamination to the storm water drain.	30/09/2023	Completed	Bund wall has been provided in plant at various locations like, MEE, ATFD, Sludge shed area, PT area, UG tank farm area, VOC tank farm area, DAF area, compressor room area to prevent seepage of water to storm water drain.

SN	Ref.	Long term action plan	Target Date	Status on 08.01.2024	Remarks
1		BEIL and other TSDF sites require membership for disposal of the salt. We have our own landfill facility in SEPL Magnad. However, in case of our site closure etc., we will dispose of the balance salt in BEL and other TSDF sites for which we will obtain said membership. We will ensure the salt quantity will not exceed our storage capacity (includes our landfill and membership capacities).	20/03/2024	Completed	We have membership of BEIL and additionally we have taken membership for Ecocare Infrastructure and started Salt disposal from 05/12/2023.
2	DIPL/ CORR ISITE/ 2023/ 42	All the waste water underground collection tanks will be made empty one by one and clean the tank as well as put in the bitumastic in order to avoid the seepage to avoid the contamination.	25/03/2024	In Progress	One tank (3405) has been cleaned and observed that there is no leakage in the tank. Parallely we are working on cleaning the other tanks..
3		Storm water drain will be applied bitumen coating in order to avoid contamination.	18/03/2024	In Progress	Trial has been taken in existing drains by 2 agencies. Once performance concluded will apply.
4		Underground pit and permanent submersible pump at different locations in our premises for collecting the contaminated runoff to ETP.	20/03/2024	In Progress	- Underground pit work with Pumping system has been Completed at Sludge Shed & MEE area. - Construction work has been completed & Pumping system

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122


DETOX INDIA
operated by  **VEOLIA**

					work is under progress at SD plant & Canteen area Pit.
5		Installation of HD night vision camera with recording facility at the back side, where rainwater falls.	31/03/2024	Completed	High Definition 01 nos. camera installed at final discharge point.
6		A dedicated tank of 350 KL (x2) will be provisioned for recollection of contaminated rain water during monsoon	20/03/2024	Completed	Two tanks have been dedicated for rain water.
7		Creation of Leachate Pit in the surrounding of sludge shed	17/01/2024	Completed	The Leachate Pit was constructed in the surroundings of a sludge shed along with a pumping system.
8		MEE effluent feed tank area covered with Sheet.	10/02/2024	Completed.	MEE tank farm area covered with roof sheet and perling to avoid the cross contamination.
9		PT filter press area covered with Sheet.	12/02/2024	Completed.	PT filter press area covered with roof sheet and perling to avoid the cross contamination.
10	DIPL/ CORR ISITE/ 2023/ 45	Arrangement of slope, drain and collection pit in ATFD area	31/01/2024	Completed.	Process drain with slope provided in the ATFD area. Pit has been constructed & a pumping arrangement has been provided to lift contaminated process water for further treatment.
11		Provision of Bituminous on the wall of the pit.	31/03/2024	In Progress	Refer Point No.3
12		Construction of bund wall in the Effluent unloading area	31/01/2024	Completed.	Bund wall has been constructed at an unloading area to prevent mixing of process water with rain water and avoid contamination.

This is for your information and record please.

For, Detox India Private Limited

Authorised Signatory



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,

Annexure L

(T) 079-23232152

BY R.P.A.D

STAY OVER DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974.

Whereas you are having an industrial plant situated at **PLOT NO: 7921-22-23, GIDC ANKLESHWAR, DIST.BHARUCH, Gujarat.**

AND WHEREAS GPCB has issued closure direction under Section-33 A of the Water Act-1974 for the closure of your industrial plant vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 for the reasons stated therein which was revoked on 20/09/2023 for 3 months.

AND WHEREAS you have submitted undertaking dated 24/08/2023 & 28/08/2023 ensuring that you have complied directions issued to you by the Board and also will comply CCA conditions.

AND WHEREAS you have submitted long term and short term action plan for corrective measures to prevent any contaminated wastewater discharge outside unit premises.

AND WHEREAS you have submitted the Bank Guarantee of Rs. 10,00,000/- of ICICI Bank, valid up to 17/08/2024.

AND WHEREAS authorized officer of the board had visited your industry on **09/01/2024** and observed that:

1. During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit.
2. All the storm water drains provided within unit premises are found clean and dry. They have recollected contaminated water from the internal SWD and transferred to collection tank of ETP/MEE for further treatment and disposal.
3. During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.
4. Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit.

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5. The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed.
6. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed.
7. During visit all over the unit premises is found clean and dry.
8. Unit has provided CCTV cameras at various locations of the unit premises.
9. Online pH meter, TOC analyzer and recollection pump is provided at SWD outlet sump, however during visit SWD outlet sump is found clean and dry and hence they have put pH sensor and TOC analyzer inlet line in a fresh water bucket and is found operation.
10. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.
11. Unit has submitted short term and long term time bound action plan on 29/08/2023 and 08/09/2023 for the corrective actions with reference to closer order. All the points of short term action plan are observed completed and 80% points of Long & short term action plan are completed and rest are planned to complete on time.

Under the circumstances, I, Arun G. Patel, Environment Engineer, Gujarat Pollution Control board is directed to revoke the closure direction issued vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 to satisfy GPCB regarding the functioning (Compliance) of closure direction issued to your industrial plant with following condition.

- Unit shall comply CCA condition.
- Unit shall comply with time bound long term and short term action plan submitted on 01/03/2024 within stipulated timeline and submit progress report within 3 months to this board.

Also the concerned authorities are hereby directed to **RECONNECT** the electricity supply and water supply **FOR THREE MONTHS** from the date of the issue of this order.

This letter is issued with the approval of the competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,

Arun G. Patel
15.03.2024
(Arun G. Patel)
ENVIRONMENT ENGINEER

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Outward No: 786376, 15/03/2024



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

No: GPCB/ANK/CCA-1360(11)/ID-32798/

Date: /03/2024

Issued to:

✓ M/s. DETOX INDIA PRIVATE LIMITED

PLOT NO: 7921-22-23,
GIDC ESTATE ANKLESHWAR,
DIST: BHARUCH, GUJARAT.

Copy to:

1. The Dy. Engineer (O&M)

Dakshin Gujarat Vij Company Ltd (DGVCL),
GIDC Sub-Division, DGVCL,
Plot No.U/4/2, opp: GIDC Police Station,
GIDC Ankleshwar, Dist. Bharuch

With a request to Re-connect the Electric supply of M/s. DETOX INDIA PRIVATE LIMITED, PLOT NO: 7921-22-23 GIDC ANKLESHWAR, Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

2. The Chief Officer

Ankleshwar Notified Area
Plot No.618/619,
GIDC Ankleshwar,
Dist: Bharuch.....

With a request to Re-connect the Water supply of M/s. DETOX INDIA PRIVATE LIMITED, PLOT NO: 7921-22-23, GIDC ANKLESHWAR Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

3. Regional Officer

Regional Office,
Gujarat pollution Control Board,
Ankleshwar.....

pls send fresh IR/AR with compliance of this direction in time limit.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,

Arun G. Patel
15.03.2024

(Arun G. Patel)
ENVIRONMENT ENGINEER

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Saurabh Batra

From: Saurabh Batra
Sent: 06 May 2024 23:42
To: hparmar24@gmail.com
Cc: Saurabh Kulkarni; Maulik Nanavati; National Green Tribunal Pune; AZB Detox; Mansimrat Gurai
Subject: Hasmukhbhai Bahecharbhai Parmar v. Detox India Ltd. & Ors. | E.A. No. 1 of 2024 | NGT, Pune
Attachments: E.A. 1_24 - Reply by Detox_R1.pdf
Importance: High

Dear Madam/Sir,

We represent Detox India Pvt. Ltd. *i.e.* Respondent No. 1 in the captioned matter. Please find attached the reply being filed on behalf of Respondent No. 1, as and by way of advance service upon you.

Kindly acknowledge the receipt of this email.

Regards,
Saurabh Batra
AZB & PARTNERS



Plot No. A-8 | Sector-4 | Noida 201301 | National Capital Region Delhi
Tel: + 91 120 417 9999 | + 91 120 692 3700 | Fax: + 91 120 417 9900 | www.azbpartners.com



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